

**Action Taken Report (ATR) in light of the direction issued by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi vide order dated 23/08/2022 in O. A. No. 23/2017 (EZ) in the matter of Syed Arshad Nasar Vs Union of India & Ors. with O. A. No. 776/2018 in the matter of Ramchandra Chaurasia Vs State of Jharkhand with O. A. No. 373/2019 in the matter of Pradeep Kumar Singh Vs State of Jharkhand.**

1. In light of the directions issued by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi vide order dated 23/08/2022 in O. A. No. 23/2017 (EZ) and other related matters, the Jharkhand State Pollution Control Board (JSPCB) has requested the Additional Chief Secretary, Forest, Environment and Climate Change Department, Govt. of Jharkhand to do the needful for constitution of the Monitoring Committee under an Additional Chief Secretary for compliance of the directions of the Hon'ble Tribunal vide Board's Ref. No. B - 2133, Ranchi/dated 07/10/2022.

*The copy of the Board's Ref. No. B - 2133, Ranchi/dated 07/10/2022 is enclosed herewith as **Annexure 'A'**.*

2. The Forest, Environment and Climate Change Department, Govt. of Jharkhand, after approval of the Chief Secretary, Govt. of Jharkhand has constituted a Monitoring Committee under Chairmanship of the Additional Chief Secretary, Forest, Environment and Climate Change Department, Govt. of Jharkhand for compliance of the directions passed by the Hon'ble NGT, PB vide Notification No. 3587 dated 07/12/2022.

The Monitoring Committee comprises of the following members: -

(i)	Additional Chief Secretary, Forest, Environment and Climate Change Department, Jharkhand, Ranchi.	Chairman
(ii)	Secretary, Mines and Geology Department, Jharkhand, Ranchi.	Member
(iii)	Director, Mines and Geology Department, Jharkhand, Ranchi.	Member Secretary
(iv)	Member Secretary, Jharkhand State Pollution Control Board, Ranchi.	Member
(v)	Deputy Commissioner, Sahibganj.	Member

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The mandates of the abovementioned Monitoring Committee are as below: -

- (I) Fully implementing the recommendations of the Joint Committee.
- (II) Determination of Appropriate Comprehensive Environment Management Plan (CEMP), for Stone Mine and Crusher areas. The following points will be considered in order to determine the CEMP: -
  - (a) Recovery of Environmental Compensation on the Polluter Pays principle.
  - (b) Determination of Monitoring Mechanism for execution of CEMP and compliance of EC/CTO/CTE conditions.
  - (c) Provision of restoration plan with restoration measures for the mined area.
  - (d) Assessment of Carrying Capacity of the area for air quality.
- (III) The committee can take the help of any expert/agency.
- (IV) The committee will meet every 15 days for compliance of the order dated 23/08/2022 passed by the Hon'ble NGT.

*The copy of the Notification No. 3587 dated 07/12/2022 is enclosed herewith as **Annexure 'B'**.*

3. The First Meeting of the above Monitoring Committee was held on 12/12/2022 and after subsequent deliberations and discussions the Chairman of the Committee gave various directions for compliance of the directions of the Hon'ble NGT and for implementation of the recommendations of the Expert and Joint Committee. The Minutes of the Meeting (MoM) of the same was issued vide Ref. No. 3734 dated 15/12/2022.

*The copy of the Minutes of Meeting issued vide Ref. No. 3734 dated 15/12/2022 is enclosed herewith as **Annexure 'C'**.*

4. In light of the directions issued while meeting, the JSPCB has requested / directed the concerned agencies / officers to ensure the compliance of the recommendations made by the Expert and Joint Committee constituted by the Hon'ble NGT. The details of the same is given below: -

- a) The Board has directed the Regional Officer, JSPCB Regional Office - cum - Laboratory, Dumka to take necessary steps so that the 'Measures to be taken for crushers/mines' as recommended by the Expert Committee and accepted by the Hon'ble Tribunal should be

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implemented vide Board's Ref. No. B - 48, Ranchi/dated 06/01/2023.

*The copy of the Board's Ref. No. B - 48, Ranchi/dated 06/01/2023 is enclosed herewith as **Annexure 'D'**.*

- b) The Board has directed the Divisional Railway Manager, DRM Office, Malda Division, Eastern Railway to take necessary steps so that the 'Measures to be taken for management of railway siding' as recommended by the Expert Committee and accepted by the Hon'ble Tribunal should be implemented vide Board's Ref. No. B - 49, Ranchi/dated 06/01/2023.

*The copy of the Board's Ref. No. B - 49, Ranchi/dated 06/01/2023 is enclosed herewith as **Annexure 'E'**.*

- c) The Board has requested the Deputy Commissioner, Sahibganj to take necessary steps so that the point No. XVI, XVII, XIX of 'Surveillance and Monitoring' as recommended by the Expert Committee and accepted by the Hon'ble Tribunal should be implemented vide Board's Ref. No. B - 50, Ranchi/dated 06/01/2023.

*The copy of the Board's Ref. No. B - 50, Ranchi/dated 06/01/2023 is enclosed herewith as **Annexure 'F'**.*

- d) The Board has requested the Secretary, Road Construction Department, Govt. of Jharkhand; the Regional Officer, Regional Office-Ranchi, National Highways Authority of India; the Deputy Commissioner, Sahibganj to take necessary steps so that the proper maintenance of the national highways and other metalled roads to reduce fugitive emission as recommended by the Expert Committee and accepted by the Hon'ble Tribunal should be implemented vide Board's Ref. No. B - 51, Ranchi/dated 06/01/2023.

*The copy of the Board's Ref. No. B - 51, Ranchi/dated 06/01/2023 is enclosed herewith as **Annexure 'G'**.*

- e) The Board has directed the Regional Officer, JSPCB Regional Office - cum - Laboratory, Dumka to take necessary steps for implementation of the recommendations number 3.4, 3.5, 3.6 and 3.7 as recommended by the committee and accepted by the Hon'ble Tribunal vide Board's Ref. No. B - 52, Ranchi/dated 06/01/2023.

*The copy of the Board's Ref. No. B - 52, Ranchi/dated 06/01/2023 is enclosed herewith as **Annexure 'H'**.*

- f) The Board has requested the Director, IIT(ISM), Dhanbad to prepare the 'Comprehensive Environment Management Plan' for

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the areas where the stone mines and crushers are located vide Board's Ref. No. B - 53, Ranchi/dated 06/01/2023.

*The copy of the Board's Ref. No. B - 53, Ranchi/dated 06/01/2023 is enclosed herewith as **Annexure 'P'**.*

5. The Regional Officer, JSPCB Regional Office - Cum - Laboratory, Dumka has issued direction vide different letters to 214 Stone Crushers (160 having valid CTO + 54 applications under process for CTO), 123 Stone Mines (77 having valid CTO + 21 Applications under Process for CTO + 25 units non-operational) and 20 Stone Mines with Crushers (12 having Valid CTO + 08 Units are non-operational) Units located in Sahebganj district for compliance of the conditions of the Consent to Operate (CTO) issued by the Board and the directions given by the Hon'ble NGT, PB vide its order dated 23/08/2022 in O. A. No. 23/2017/EZ and other related matters. Moreover, there are 10 Railway Sidings / Goods Shed located in the Sahebganj District (CTO has expired for 09 Units & 01 Unit closed) The information w.r.t. the directions issued by the Regional Officer, JSPCB Regional Office - Cum - Laboratory, Dumka has been provided to the Board vide his Letter No. 388 dated 28/01/2023 and Letter No. 389 dated 28/01/2023.

*The copy of the Letter No - 388, dated 28/01/2023 and Letter No - 389, dated 28/01/2023 are enclosed herewith as **Annexure 'J & M' respectively.***

6. The District Administration, Sahebganj has published a notice in the local Hindi daily Prabhat Khabar and Hindustan on 03/09/2022 for the information of the Stone Mines / Crushers owners informing them about the recommendations of the Expert and Joint Committee which needs to be implemented in their units respectively. The information of which has been provided by the District Mining Office Letter No. 61 dated 28/01/2023.

*The copy of the Letter No - 61, dated 28/01/2023 is enclosed herewith as **Annexure 'K'**.*

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7. The District Mining Office, Sahebganj has provided the details of the action taken by the District Task Force (Mining), Sahebganj against the illegal mining / transportation / storage of the stone chips, boulders etc. vide Letter No - 61, dated 28/01/2023. The members of the District Task Force (Mining), Sahebganj has filed FIR's, seizure of vehicles, sealed the Units etc. The summary of the Action Taken Report is as below: -
- a) Action Taken from January 2020 till December 2020 - 47 Nos.
  - b) Action Taken from January 2021 till December 2021 - 18 Nos.
  - c) Action Taken from January 2022 till December 2022 - 68 Nos.

*The copy of the Letter No - 61, dated 28/01/2023 is enclosed herewith as **Annexure 'K'** and the relevant portion related to the details mentioned above is marked as **Annexure 'K1'**.*

8. The Second Meeting of the above Monitoring Committee was held on 25/01/2023, compliance of the recommendations of the Expert and Joint Committee were reviewed and necessary instructions were given to the concerned agencies regarding compliance. On further subsequent deliberations and discussions the Chairman of the Committee gave various directions for compliance of the directions of the Hon'ble NGT and for implementation of the above said recommendations. The Minutes of the Meeting (MoM) of the same was issued vide Memo. No. 210 dated 30/01/2023.

*The copy of the Minutes of Meeting issued vide Memo. No. 210 dated 30/01/2023 is enclosed herewith as **Annexure 'L'**.*

9. In light of the directions issued in the abovementioned second meeting of the monitoring committee. Different stakeholders have submitted their Report. The brief of which is as follows: -

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S.N.	Recommendations of the Expert Committee	Action Taken
I.	In the case of stone crushers, the crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100 TPH, shall be provided with bag house as emission control system.	1. 178 Units has covered the conveyor belt and Screen. 2. 36 Stone Crusher Units are having capacity more than 100 TPH, out of which 12 Units have ordered for Bag house. <i>(The copy of Detailed Report is enclosed as Annexure - 'M')</i> 3. JSPCB has given time till 31 <sup>st</sup> March, 2023 to the stone crusher units to install Bag House. <i>(The copy of decision by the JSPCB (MoM) is enclosed as Annexure - 'N')</i>
II.	The Crushers shall install scientifically designed adequate number of sprinklers with requisite hydraulic pressure and shall ensure that the sprinklers remained in operation during crushing period.	112 Units have installed fixed type water sprinklers. <i>(The copy of Detailed Report is enclosed as Annexure - 'M')</i>
III.	JSPCB along with district administration shall ensure that crushers are not in operation without having requisite pollution control measures through strict vigilance. Priority may be given for the grids where negative supporting carrying capacity has been observed.	1. In total 73 applications of Consent to Operate (CTO) has been rejected by the JSPCB due to non-compliance of the conditions of CTO. 2. Three stone crusher units were demolished by the District Administration. <i>(The copy of Detailed Report is enclosed as Annexure - 'M')</i>
IV.	Conveyor belts should be covered /enclosed to avoid fugitive emission, without side gaps, in enclosure and belts.	178 Units has covered the conveyor belt and Screen. <i>(The copy of Detailed Report is enclosed as Annexure - 'M')</i>
V.	The crushed stones or finished products should be stored in a silo, or the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a	1. 131 Units have kept the height of the crusher less than the height of the wind breaking wall. 2. 112 Units have installed fixed type water sprinklers. <i>(The copy of Detailed Report is enclosed as Annexure - 'M')</i>

	screen as center point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.	
<b>VI.</b>	The haul roads/roads within the mines/industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation and O&M.	<ol style="list-style-type: none"> <li>93 stone crusher units have made their internal road pucca.</li> <li>112 Units have installed fixed type water sprinklers.</li> </ol> <p><i>(The copy of Detailed Report is enclosed as Annexure - 'M')</i></p>
<b>VII.</b>	Cleaning of crushing units and railway goods shed shall be performed with only mechanical means on regular basis.	<ol style="list-style-type: none"> <li>All the Crusher Units have been issued directions for keeping their premises clean.</li> <li>The Sr. DCM, Malda in the meeting dated 25/01/2023 informed that all the 10 goods shed are cleaned manually at present and they will initiate the process for making it mechanical.</li> </ol>
<b>VIII.</b>	JSPCB shall direct the concerned agencies to maintain the national highways and other metalled roads to reduce fugitive emission.	<ol style="list-style-type: none"> <li>The Regional Officer, NHAI, Ranchi vide email dated 27/01/2023 has submitted the Action Taken Report, the details of which is as follows: - <ol style="list-style-type: none"> <li>Regular sprinkling of water is being carried by the contractors with the help of truck / tractor mounted sprinklers.</li> <li>Mixing of bitumen is carried out in closed chambers in the Contractor's Camp which is located far away from the habitated area and the existing road.</li> <li>Projects of NHAI namely 4 Laning of Mirzachowki-Farakka section of NH-80(Pkg-1) and 4 Laning of Ganga bridge is under construction.</li> </ol> <p><i>(The copy of email dated 27/01/2023 is enclosed as Annexure - 'O')</i></p> </li> <li>The Road Construction Department (RCD), Government of Jharkhand has submitted its report dated 27/01/2023, the details of which is as follows: - <ol style="list-style-type: none"> <li>A stretch of 423.927 km of Major and Other District Roads lies with the RCD out of which: <ul style="list-style-type: none"> <li>➤ Single Lane - 7.9 km</li> <li>➤ Intermediate Lane - 221.652 km</li> <li>➤ Double Lane1 - 94.375 km</li> <li>➤ IRQP done - 53.65 km</li> <li>➤ Tender invited for reconstruction - 26.7 km</li> <li>➤ S/R done - 6.5 km</li> <li>➤ Under process of tender under IRQP - 19.43 km,</li> <li>➤ Ordinary repairing being done - 72.355 km</li> <li>➤ Under good condition -34.65 km</li> <li>➤ Proposal submitted for IRQP - 16.13 km</li> </ul> </li> </ol> </li> </ol>

		<ul style="list-style-type: none"> <li>&gt; Newly constructed road - 48.527 km</li> <li>&gt; Reconstruction being done - 34.33 km stretch has been</li> <li>&gt; Transferred from REO and under tender process - 51.155 km</li> <li>&gt; IRQP being done - 60.50 km</li> </ul> <p><i>The copy of Detailed Report is enclosed as <b>Annexure - 'P'</b></i></p>
<b>IX.</b>	The stone dusts from the stone crushing/ mines are dumped in the nearby area causing may be utilized for construction activities of the 4-lane highway and Ganga Bridge in the area and filling up the ponds/mine voids which were created during the stone mining or reclamation of the stone mines.	<p>The Regional Officer, NHAI, Ranchi vide email dated 27/01/2023 has informed that projects of NHAI namely 4 Laning of Mirzachowki-Farakka section of NH-80(Pkg-1) and 4 Laning of Ganga bridge is under construction. In these projects fly ash from NTPC Kahalgaon has been used around 3.16 lakh cumec and 5 lakh cumec stone dust has been utilized till date.</p> <p><i>(The copy of email dated 27/01/2023 is enclosed as <b>Annexure - 'O'</b>)</i></p>
<b>X.</b>	A proper green belt is to be developed surrounding the crushers.	<p>1. 131 Units have developed green belt.</p> <p><i>(The copy of Detailed Report is enclosed as <b>Annexure - 'M'</b>)</i></p>
<b>XI.</b>	Ten railway sidings and eight railway goods sheds are important source of pollution as they deal with 14,25,000 tonnes of materials (Stone Chips, Ballast and Bolder) per month (Table 11). Therefore, the railway sidings are recommended to be covered /enclosed with Galvanized Iron (G.I) / Mild Steel (M.S) sheets with proper pollution control system to avoid fugitive emissions. Proper housekeeping should also be maintained.	<p>1. The Senior Divisional Commercial Manager, Eastern Railway, Malda vide his Letter No. Com/Goods/M/Pollution/NOC/2022-23 dated 27/01/2023 has informed that mitigation measures in accordance with Railway Board's Policy have been initiated / planed which inter-alias includes water mist canon, green belt, dust screen guard etc.</p> <p><i>(The copy of Detailed Report is enclosed as <b>Annexure - 'Q'</b>)</i></p> <p>2. JSPCB has issued directions under section 33(A) of the Water (Prevention &amp; Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention &amp; Control of Pollution) Act, 1981vide Board's Ref. No. B - 207 dated 27/01/2023to the Divisional Railway Manager, Eastern Railway, Malda for ensuring that the compliance of all the recommendations of the Expert and Joint Committee related to the Goods Shed / Railway Siding and other mitigation measures for control of fugitive emissions should be completed by 31<sup>st</sup> March, 2023.</p> <p><i>(The copy of the Board's Ref. No. B - 207, dated 27/01/2023 is enclosed herewith as <b>Annexure 'R'</b>)</i></p>
<b>XII.</b>	The loading / unloading points of the wagons shall be covered if possible or shall be equipped with scientifically designed sprinklers with adequate hydraulic pressure. The sprinklers should be in adequate number to maintain a water curtain along the loading / unloading points.	
<b>XIII.</b>	The waste generated from the railway goods sheds / sidings shall be collected and segregated for proper	<p>3. JSPCB has issued directions under section 33(A) of the Water (Prevention &amp; Control of Pollution) Act, 1974 and under section 31(A) of the Air</p>

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	disposal.	(Prevention & Control of Pollution) Act, 1981 vide Board's Ref. No. B - 209 dated 27/01/2023 to the Divisional Railway Manager, Eastern Railway, Malda to ensure that the Railway Sidings / Goods Sheds in the Sahebganj district should only be operated after obtaining the valid CTO from the Board. <i>(The copy of the Board's Ref. No. B - 209, dated 27/01/2023 is enclosed herewith as Annexure 'S')</i>
<b>XIV.</b>	Since the railway sidings are located near the clusters (Table 12), which may impact on human health, these shall be relocated to some safer distance.	
<b>XV.</b>	The trucks, as well as the wagons, should be properly covered while transporting the stone chips.	1. The Senior Divisional Commercial Manager, Eastern Railway, Malda vide his Letter No. Com/Goods/M/Pollution/NOC/2022-23 dated 27/01/2023 has informed that stone chips indents are already being placed for covered wagons. <i>(The copy of Detailed Report is enclosed as Annexure - 'Q')</i> 2. The District Transport Officer, Sahebganj vide his letter no. 81 dated 28/01/2023 has informed that the vehicles transporting the stone are directed to transport only after covering with tarpaulin sheets. Those 471 Vehicles which were found non-complying to the above directions they were fined under section 190(2) of MV Act. A total fine of INR 12,88,000/- (INR Twelve Lakhs Eighty-Eight Thousand only) has been recovered from July 2021 till December 2022. <i>(The copy of letter no. 81 dated 28/01/2023 is enclosed as Annexure - 'T')</i>
<b>XVI.</b>	Pan-tilt-zoom or PTZ cameras must be installed at all the stone crusher units at appropriate locations to detect fugitive emissions. Feed of the PTZ cameras shall be shared with the JSPCB.	1. The DC Sahebganj in the meeting dated 25/01/2023 has informed that the PTZ cameras have been installed at the five check posts in the district and is being monitored by the District Administration. 2. One crusher unit has installed the PTZ camera. 3. JSPCB has requested the Director General, National Informatics Center, Govt. of India, New Delhi vide Board's Ref. No. B - 202 dated 27/01/2023 to create a platform at an earliest, so that the feed of the PTZ cameras installed by the stone crushing units should be shared with the JSPCB. <i>(The copy of the Board's Ref. No. B - 202, dated 27/01/2023 is enclosed herewith as Annexure - 'U')</i>
<b>XVII.</b>	The operating capacity of the Stone crusher units	The DMO, Sahebganj informed in the meeting dated 25/01/2023 that on trial

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	may be verified with the monthly electricity bills of the respective unit.	basis they have started to verify the monthly electricity bills with the production capacity, but it is a very time-consuming process. So, it may be done on random basis.
<b>XVIII.</b>	The units using DG set as power source may only be allowed to operate when the unit is having valid authorization as per Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.	<ol style="list-style-type: none"> <li>41 Units have applied for Authorization, out of which 29 applications were rejected and 12 applications are under process with JSPCB.</li> <li>JSPCB has issued direction under section 5 of the Environment (Protection) Act, 1986 to the Director, Jharkhand Bijli Vitran Nigam Limited, Dept. of Energy, Govt. of Jharkhand and the Chief Electrical Inspector, Dept. of Energy, Govt. of Jharkhand vide Board's Ref. No. B - 203 dated 27/01/2023 for the following: - <ol style="list-style-type: none"> <li>To grant licence / certificate / permit to the Units using DG Set as power source in Sahebganj district only after they produce Authorization under HOWM Rules, 2016 granted / issued by the Jharkhand State pollution Control Board.</li> <li>To direct the Units which have been issued licence / certificate / permit to apply for Authorization under HOWM Rules, 2016 and submit the Authorization granted / issued by the Jharkhand State pollution Control Board in a timeframe.</li> </ol> </li> </ol> <p><i>(The copy of the Board's Ref. No. B - 203, Ranchi/dated 27/01/2023 is enclosed herewith as <b>Annexure - 'V'</b>)</i></p>
<b>XIX.</b>	Random drone surveillance on the bank of river Ganga may be done to prevent illegal dumping of debris generated during stone mining, crushing or allied activities.	<p>DC, Sahebganj in the meeting dated 25/01/2023 has informed that there are 2 drones in the district (i.e. one each in Sahebganj and Rajmahal subdivision). It was further informed that the illegal dumping along the banks of river Ganga has been completely checked by the district administration.</p>
<b>XX.</b>	Online and manual ambient air quality monitoring stations may be installed in the grids where negative carrying capacity is observed to monitor atleast for measurement of PM10, PM2.5 and NOx. JSPCB may be responsible for operation of these stations however; the expenses incurred for the same may be recovered from the respective stone crushers and mines.	<ol style="list-style-type: none"> <li>35 units (Mines &amp; Crushers) have installed PM<sub>10</sub> Analyser. <i>(The copy of Detailed Report is enclosed as <b>Annexure - 'M'</b>)</i></li> <li>The MS, JSPCB informed in the meeting dated 25/01/2023 that the tender document for supply and installation of online ambient air quality monitoring stations is under process.</li> </ol>

XXI.	The environmental management status shall be updated as well as verification of the adequacy of the pollution control devices installed in all the stone mines/ crushing units operating in the region shall be done by JSPCB & DC Sahibganj.	<p>1. JSPCB has issued direction under section 33(A) of the Water (Prevention &amp; Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention &amp; Control of Pollution) Act, 1981 vide Board's Ref. No. B - 206, dated 27/01/2023 to the Deputy Commissioner, Sahebganj to call the frequent periodic meeting of the District Level Environment Committee for monitoring of the activities related to stone mines and crushers and for ensuring compliance of the recommendations of the Expert and Joint Committee which were accepted by the Hon'ble Tribunal.</p> <p><i>(The copy of the Board's Ref. No. B - 206, dated 27/01/2023 is enclosed herewith as Annexure - 'W')</i></p> <p>2. The monitoring sheet for updating the implementation status of the Emission Control System of the stone crushers and stone mines operating in the region has been prepared and is being monitored by the Regional Officer, JSPCB, Dumka.</p> <p><i>(The copy of Detailed Report is enclosed as Annexure - 'M')</i></p>																														
XXII.	JSPCB may impose Environmental Compensations (EC) for violators based on methodology as described in para 5.0 till the cost of restoration to the extent of damage including the deterrent element is assessed.	<p>The details of Environmental Compensation imposed by JSPCB from Nov 2019 till Dec 2022 is as below: -</p> <table border="1" data-bbox="778 1243 1412 1657"> <thead> <tr> <th rowspan="2">S. N.</th> <th rowspan="2">DETAILS</th> <th colspan="2">FIGURE</th> </tr> <tr> <th>Mines</th> <th>Crushers</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>No. of Units on which EC is imposed</td> <td>60</td> <td>165</td> </tr> <tr> <td>2.</td> <td>Amount of EC imposed</td> <td>2,55,00,000</td> <td>4,59,24,000</td> </tr> <tr> <td>3.</td> <td>No. of Units which deposited EC</td> <td>31</td> <td>90</td> </tr> <tr> <td>4.</td> <td>Amount of EC deposited</td> <td>1,27,50,000</td> <td>2,52,84,000</td> </tr> <tr> <td>5.</td> <td>No. of Units which not deposited EC</td> <td>29</td> <td>75</td> </tr> <tr> <td>6.</td> <td>Amount of EC not deposited</td> <td>1,27,50,000</td> <td>2,06,40,000</td> </tr> </tbody> </table>	S. N.	DETAILS	FIGURE		Mines	Crushers	1.	No. of Units on which EC is imposed	60	165	2.	Amount of EC imposed	2,55,00,000	4,59,24,000	3.	No. of Units which deposited EC	31	90	4.	Amount of EC deposited	1,27,50,000	2,52,84,000	5.	No. of Units which not deposited EC	29	75	6.	Amount of EC not deposited	1,27,50,000	2,06,40,000
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XXIII.	The cost of restoration of the actual damage and apportionment assessment may be carried out by technical institutes through JSPCB following the mechanism already developed by CPCB and circulated to all SPCBs/PCC following the direction of Hon'ble NGT in the matter of O.A. No.	<p>1. Representative of IIT (ISM), Dhanbad informed in the meeting dated 25/01/2023 that due to the academic assignments and by considering the availability and load on the faculty members it may not be possible to carry-out the said assignment.</p> <p>2. JSPCB has requested the Director, Birsa Institute of Technology, Sindri vide JSPCB's Ref. No. B - 200, dated 27/01/2023 to carry out the cost of restoration of the actual damage and</p>																														

	739/2018. The copy of the mechanism for "Assessment of Damage to Air Quality", "Damage Assessment of Health Issues" and "Agricultural Production Loss" w.r.t Stone Crushers" is given in Appendix 11.	apportionment assessment in line with the recommendation of the committee. (The copy of the Board's Ref. No. B - 200, dated 27/01/2023 is enclosed herewith as <b>Annexure - 'X'</b> ) 3. The Director, Birsa Institute of Technology, Sindri has accepted the work assigned to them and has sent the acceptance for the above said work to the Board vide their Letter. No. BIT/D/13/23, dated 28/01/2023. (The copy of the letter. No. BIT/D/13/23, dated 28/01/2023 is enclosed herewith as <b>Annexure - 'Y'</b> )
<b>XXIV.</b>	A Comprehensive Environment Management plan may be prepared, for the areas where the stone mines and crushers are located, through the expert institutes like Indian Institute of Technology - India School of Mines (IITISM), Dhanbad or any other reputed agency.	1. Representative of IIT (ISM), Dhanbad informed in the meeting dated 25/01/2023 that due to the academic assignments and by considering the availability and load on the faculty members it may not be possible to carry-out the said assignment. 2. JSPCB has requested the Director, Birsa Institute of Technology, Sindri vide JSPCB's Ref. No. B - 199, dated 27/01/2023 to prepare the 'Comprehensive Environment Management Plan' for the areas where the stone mines and crushers are located. (The copy of the Board's Ref. No. B - 199, dated 27/01/2023 is enclosed herewith as <b>Annexure - 'Z'</b> ) 3. The Director, Birsa Institute of Technology, Sindri has accepted the work assigned to them and has sent the acceptance for the above said work to the Board vide their Letter. No. BIT/D/13/23, dated 28/01/2023. (The copy of the letter. No. BIT/D/13/23, dated 28/01/2023 is enclosed herewith as <b>Annexure - 'Y'</b> )
<b>S.N.</b>	<b>Recommendations of the Joint Committee</b>	<b>Action Taken</b>
<b>1.</b>	All stone crushers / stone mines must be provided with display board of adequate size (preferably not less than 1 m × 1 m), mentioning the following details: - a) Name of the crusher / Mines with Capacity b) Address and exact location of area with latitude and longitude of all corner points.	153 Stone Crusher and 76 Stone Mine Units have provided the Display Board.  (The copy of Detailed Report is enclosed as <b>Annexure - 'M'</b> )

	<p>c) Name of the proprietor with contact no.  d) Status of regulatory compliance status with Validity(CTE, CTO, HWA)  e) Status of Electricity Power Supply.</p>	
2.	<p>All the crushers in the area running without valid CTE/CTO to be treated as illegal and be demolished. Taking lesson from earlier demolition by dismantling the conveyer system &amp; disconnection of power supply that such crusher start operating after sometime as reported, it is proposed that whenever any crusher is demolished for running without CTE, the whole foundation to be demolished &amp; all the major machineries of the crushers (i.e. primary crusher, secondary crusher, screen, hopper, loader, DG set, etc) should be seized.</p>	<p>1. Eighteen (18) crusher units were sealed on 07/08/2022 by the members of District Task Force.  2. Seven (07) Crusher Units were demolished in Sep 2022 by the District Task Force.  3. Three (03) stone crusher units were demolished by the District Administration.  4. The members of the District Task Force (Mining), Sahebganj has filed FIR's, seizure of vehicles, sealed the Units etc. The summary of the Action Taken Report is as below: -  a) Action Taken from January 2020 till December 2020 - 47 Nos.  b) Action Taken from January 2021 till December 2021 - 18 Nos.  c) Action Taken from January 2022 till December 2022 - 68 Nos.  <i>(The copy of Detailed Report is enclosed as Annexure - 'K', 'K1' &amp; 'M')</i></p>
3.	<p>The crusher having valid CTE, but running without valid CTO should be sealed with ensuring disconnection of power supply/seize of DG set.</p>	<p>The Senior Manager (Technical), electricity Supply Division, Sahebganj vide his letter No. 193 dated 28/01/2023 has informed that the electricity connection of 60 consumers has been disconnected after expiry of CTO and Dealers License. Moreover, 26 connections have been permanently disconnected.  <i>(The copy of the letter, No. 193, dated 28/01/2023 is enclosed herewith as Annexure - 'AA')</i></p>
4.	<p>All the units using DG sets as power source must have valid authorization as per rule (Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016).</p>	<p>Same as S.N. 'XVIII' of the Expert Committee.</p>
5.	<p>Taking into account the scarcity of water in the area (where villagers use Zaria Nallah water for drinking, bathing and other domestic purpose) poor conditions effective emission control system, it is proposed that</p>	<p>Same as S.N. 'I' of the Expert Committee.</p>

	stone crushers with capacity greater than 100 TPH must be provided with bag filters as emission control system for primary crusher, secondary crusher & screen in a time bound manner (preferably in 6 month).	
6.	Proposed railway siding near the school should be developed keeping safe distance from the school to prevent the children from getting affected by silicosis/respiratory problem.	JSPCB has issued directions under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 vide Board's Ref. No. B - 208, dated 27/01/2023 to the Divisional Railway Manager, Eastern Railway, Malda to ensure that the Sakrigali Goods Shed should be operated in night time only after obtaining the valid CTO from the Board. Moreover, necessary steps should be taken to shift the above said Goods Shed in time bound manner. <i>(The copy of the Board's Ref. No. B - 208, dated 27/01/2023 is enclosed herewith as <b>Annexure - 'AB'</b>)</i>
7.	All stone crushers operating using DG set must get valid authorization from Jharkhand State Pollution Control Board as per Rule.	Same as S.N. 'XVIII' of the Expert Committee.
8.	Overloading in loaded vehicle carrying stone / fines should be avoided to prevent spillage on the road. The crushing of these spillage under the wheels results in high load of PM 10/PM 2.5. Minimum free board of minimum 6 inch should be left keeping in mind the undulating road condition. The materials should be properly covered to prevent escape of fines under negative draft.	The District Transport Officer, Sahebganj vide his letter no. 81 dated 28/01/2023 has informed as below: - a) That the vehicles transporting the stone are directed to transport only after covering with tarpaulin sheets. Those 471 Vehicles which were found non-complying to the above directions were penalized under section 190(2) of MV Act. A total fine of INR 12,88,000/- (INR Twelve Lakhs Eighty-Eight Thousand only) has been recovered from July 2021 till December 2022. b) That the vehicles used for transportation of stone are directed not to transport while in overloading. The 167 vehicles which were found non-complying to the above directions were penalized under Section 194(1) of MV Act. A total fine of INR 45,82,900/- (INR Forty-Five Lakhs Eighty-Two Thousand Nine Hundred only) has been collected from April 2022 to December 2022. <i>(The copy of letter no. 81 dated 28/01/2023 is enclosed as <b>Annexure - 'S'</b>)</i>
9.	Haul roads should be properly maintained. Sprinklers should be installed to suppress the dust.	1. 93 stone crusher units have made their internal road pucca. 2. 112 Units have installed fixed type water sprinklers. <i>(The copy of Detailed Report is enclosed as</i>

		<b>Annexure - 'M'</b>
<b>10.</b>	Plantation should be done in both side of the road. Green belt should also be improved in each cluster as well.	<p>1. 131 Units have developed green belt.</p> <p>2. The Regional Officer, NHAI, Ranchi vide email dated 27/01/2023 has informed that, it is expected that 85% of the road (Mirzachowki-Farakka section of NH-80) is likely to be completed by 31 March 2024 and the plantation will be taken up during monsoon 2024.</p> <p><i>(The copy of Detailed Report is enclosed as Annexure - 'M' &amp; 'O')</i></p>

5. JSPCB is not granting Consent to Establish (CTE) to the Stone Mines / Stone Crushers and Consent to Operate (CTO) to the non-compliant Stone Mines / Stone Crushers in the Sahebganj District is not being renewed. Moreover, the CTE applications of the 31 Units (Mines and Crushers) has been either rejected or Auto-rejected, CTO applications of the 73 Units (Mines and Crushers) has been either rejected or Auto-rejected and Combined CTE-CTO application of Sahebganj Goods Shed has been rejected from 23/08/2022 to 31/12/2022 by the Board.

*The details of the 105 Units (31+73+01) whose consent applications has been rejected by the Board is enclosed herewith as **Annexure 'M'**.*

  
30/01/2023

**(Ameet Kumar)**

**Director, Mines Directorate,  
Dept. of Mines and Geology, GoJ - cum -  
Member Secretary, Monitoring Committee**



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 [Fax]/ 2400851/2400852/2401847/2400979/2400139

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No:- B-2133

Ranchi, Dated:- 07/10/2022

From,

Yatindra Kumar Das,  
Member Secretary.

To,

The Additional Chief Secretary,  
Forest, Environment and Climate Change Department,  
Govt. of Jharkhand.

**Sub: Compliance of direction issued by the Hon'ble NGT, PB, New Delhi in its order dated 23/08/2022 in O.A. No. 23/2017 EZ and other related matters - Regarding.**

Sir,

In connection with the above subject matter – I am directed to inform that the Hon'ble NGT, PB, New Delhi in its order dated 23/08/2022 in O.A. No. 23/2017 EZ and other related matters has given certain directions (copy enclosed). The relevant part of which is as follows: -

*"14. Accordingly, we direct the Chief Secretary, Jharkhand to constitute a Monitoring Committee under an Additional Chief Secretary with heads of concerned departments. The Committee may take stock of the situation and prepare an action plan to remedy the air pollution in the area as well as restoring the degraded areas by closing polluting activities (mining and crushing) and fixing accountability for past violations in terms of 'Polluter Pays' principle so that the compensation recovered is utilized for restoration of the environment. The Committee may be constituted within two weeks and hold its first meeting within one month and thereafter prepare its monitoring plan within one month. Further monitoring may be held atleast once in a fortnight. The Committee will be free to take assistance from any other Expert/Agency but not to delay the proceedings on that ground. The Committee will also be free to undertake visit to the site and interact with the stakeholders. The restoration plan should endeavor to complete restoration measures including restoration of mined areas within three months, including measures to stop the polluting activities with the assistance of the State PCB, State Police and any other regulatory authorities. The Monitoring Committee will take into consideration the findings, observations and recommendations in the reports of the Committees referred to above. The Additional Chief Secretary chairing the Monitoring Committee may remain present in person on the next date. The Committee may also consider interim compensation to begin within the light of the reports, pending finalisation of such compensation after following requisite procedure speedily. The Tribunal may consider liability of the State later. The Chief Secretary may also file criminal case against violators, after necessary scrutiny, including against erring officers. Since violation of environmental laws involve offences under PMLA Act, 2002, Director ED may also look into the matter. Action taken report may be filed within four months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."*

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In light of the above, it is, hereby, requested to do the needful for the constitution of the Monitoring Committee under an Additional Chief Secretary for compliance of the directions of the Hon'ble NGT. This is for kind information and necessary action please.

Thanking you.

Encl: As above.

Yours sincerely  
Sd/-  
(Yatindra Kumar Das)  
Member Secretary

Memo No.: B-2133

Ranchi, Dated: 07/10/2022

Copy to: The OSD to the Chief Secretary, Govt. of Jharkhand for information of the Chief Secretary please.

(Yatindra Kumar Das)  
Member Secretary

झारखण्ड सरकार  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

अधिसूचना

संघिका संख्या-7/पर्यावरण(वाद)-13/2019-3587 व040, संघी दिनांक- 07.12.2022

माननीय NGT, नई दिल्ली में दायर जाद O.A. No-23/2017 सैयद अरसद नरार गन्धम गारत संघ एवं अन्य मामले में दिनांक-23.08.2022 को पारित आदेश के अनुपालन हेतु विभागीय अधिसूचना संख्या-3349 दिनांक-17.11.2022 को आंशिक रूप से संशोधित करते हुए Monitoring Committee का गठन निम्नवत् किया जाता है :-

(i)	अपर मुख्य सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, झारखण्ड, राँची	-	अध्यक्ष
(ii)	सचिव, खान एवं भूतत्व विभाग, झारखण्ड, राँची	-	सदस्य
(iii)	निदेशक, खान एवं भूतत्व विभाग, झारखण्ड, राँची	-	सदस्य सचिव
(iv)	सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्यद, राँची	-	सदस्य
(v)	उपायुक्त, साईबगंज	-	सदस्य

उक्त Monitoring Committee के लिए Mandates पूर्व अधिसूचना के अनुरूप निम्नवत् होगा:-

- (i) Joint Committee के recommendations को पूर्ण रूप से क्रियान्वित किया जाना।
- (ii) Stone Mine एवं Crusher क्षेत्रों के लिए Appropriate Comprehensive Environment Management Plan (CEMP) का निर्धारित किया जाना। CEMP निर्धारण के क्रम में निम्नलिखित दिन्दु विचारणीय होंगे :-
  - (a) Polluter Pay सिद्धांत पर Environmental Compensation की वसूली।
  - (b) CEMP के execution तथा EC/CTO/CTE conditions के compliance के लिए Monitoring Mechanism का निर्धारण।
  - (c) Mined area के restoration measures के साथ restoration plan का प्रावधान।
  - (d) वायु गुणवत्ता के लिए क्षेत्र का Carrying Capacity का आकलन।
- (iii) समिति किसी Expert/Agency का सहयोग ले सकती है।
- (iv) समिति माननीय NGT के दिनांक-23.08.2022 के पारित आदेश के अनुपालन के निमित्त प्रत्येक 15 दिनों में बैठक करेगी।

उक्त पर मुख्य सचिव, झारखण्ड का अनुमोदन प्राप्त है।

झारखण्ड राज्यपाल के आदेश से,

(राजू रंजन राय)

सरकार के संयुक्त सचिव।

## Annexure - 'C'

Minutes of Meeting in compliance of the directions issued vide order dated 23/08/2022 in O.A. No. 23/2017/EZ and other related matters by the Hon'ble NGT, Principal Bench, New Delhi held on 12/12/2022 in the Conference Hall of the ATI Building, Jharkhand.

## Attendees:

- i. Sri L. Khiangte, Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand.
- ii. Sri Jitendra Kumar, Mines Commissioner, Mines and Geology Department, Government of Jharkhand (Representative of Secretary, Mines and Geology Department).
- iii. Sri Yatindra Kumar Das, Member Secretary, Jharkhand State Pollution Control Board.
- iv. Sri Ram Niwas Yadav, Deputy Commissioner, Sahebganj.
- v. Joint Secretary, Mines and Geology Department, Government of Jharkhand.
- vi. OSD to Mines Commissioner, Mines and Geology Department, Government of Jharkhand.

At the outset of the meeting the Member Secretary, JSPCB briefed the committee about the three Original Applications filed before the Hon'ble NGT relating to enforcement of environmental norms in the operation of quarrying and crushing units in Rajmahal hills of the Vindhya Mountains, District Sahebganj, Jharkhand. All the three matters involve identical issues and are being dealt with together.

A power-point presentation was delivered on behalf of the District Administration, Sahebganj elaborating the status of compliance of the directions of Hon'ble NGT, PB, New Delhi in O.A. No. 23/2017/EZ and other related matters. The presentation laid emphasis on the activities which were undertaken by the District Administration to reduce the Mining and Crushing Capacity in the grids where it is high.

**The key points of discussion are mentioned below:**

1. The Committee discussed in brief about the mandate and the reports submitted by the previous committees and the reasons for non-acceptance of those reports.
2. The last Report submitted by the Committee constituted by the Hon'ble NGT under the Chairmanship of the Member Secretary, CPCB which was accepted by the Hon'ble NGT was discussed in details.
3. The carrying capacity of the Sahibganj District was carried out by adopting the Box Model Approach to estimate the  $PM_{10}$  concentration in Sahebganj District which was divided in 130 grids of 4X4 km. It was further briefed that four grids (i.e. Grid 1, Grid 3, Grid 4 & Grid

o/c

- 7) were in red zone (have negative Supportive Capacity) and the crushing and mining activities needs to be controlled in those areas.
4. The capacity of the Mines are fixed as per the Approved Mining Plan and Environmental Clearance issued by the Competent Authority.
5. Direction of the NGT as per the Para 14 of order dt. 23.08.2022:-
- a) We direct the Chief Secretary, Jharkhand to constitute a Monitoring Committee under an Additional Chief Secretary with heads of concerned departments.
  - b) The Committee may take stock of the situation and prepare an action plan to remedy the air pollution in the area as well as restoring the degraded areas by closing polluting activities (mining and crushing) and fixing accountability for past violations in terms of 'Polluter Pays' principle so that the compensation recovered is utilized for restoration of the on that ground.
  - c) The Committee may be constituted within two weeks and hold its first meeting within one month and thereafter prepare its monitoring plan within one month.
  - d) The Committee will also be free to undertake visit to the site and interact with the stakeholders.
  - e) The restoration plan should endeavour to complete restoration measures including restoration of mined areas within three months, including measures to stop the polluting activities with the assistance of the State PCB, State Police and any other regulatory authorities.
  - f) The Monitoring Committee will take into consideration the findings, observations and recommendations in the reports of the Committees referred to above.
  - g) The Additional Chief Secretary chairing the Monitoring Committee may remain present in person on the next date.
  - h) The Committee may also consider interim compensation to begin with in the light of the reports, pending finalisation of such compensation after following requisite procedure speedily.
  - i) The Tribunal may consider liability of the State later.
  - j) The Chief Secretary may also file criminal case against violators, after necessary scrutiny, including against erring officers.
  - k) Since violation of environmental laws involve offences under PMLA Act, 20021, Director ED may also look into the matter. Action taken report may be filed within four months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

**On subsequent discussion, the Chairman gave the following directions:-**

- I. Steps to be taken for implementation of the recommendations No. I, II, III, IV, VI, VII, VIII, IX, X made by the Expert Committee under the heading '6.1 Measures to be taken for crushers/mines' and compliance report w.r.t. the same should be compiled for the next meeting of the committee.  
(Action by: JSPCB & District Administration)
- II. Recommendation No. V of the Expert Committee is about the Wind Breaking Walls. JSPCB shall study the Report of the Expert Committee and orders passed by the Hon'ble

NGT in the related matters and compliance report w.r.t. the same should be compiled for the next meeting of the committee.

(Action by: JSPCB)

- III. Steps to be taken for implementation of the recommendations No. XI, XII, XIII, XIV, XV made by the Expert Committee under the heading '6.2 Measures to be taken for management of Railway Siding' and compliance report w.r.t. the same should be compiled for the next meeting of the committee.

(Action by: JSPCB & District Administration)

- IV. Steps to be taken for implementation of the recommendations No. XVI, XVII, XVIII, XIX, XX, XXI made by the Expert Committee under the heading '6.3 Surveillance and Monitoring' and compliance report w.r.t. the same should be compiled for the next meeting of the committee.

(Action by: JSPCB & District Administration)

- V. Steps to be taken for implementation of the recommendations No. XXII, XXIII, XXIV made by the Expert Committee under the heading '6.4 Environmental Compensation and Damage Assessment' and compliance report w.r.t. the same should be compiled for the next meeting of the committee.

(Action by: JSPCB)

- VI. Steps to be taken for implementation of the recommendations No. 3.1, 3.2, 3.3, 3.8, 3.9, 3.10 made by the Joint Committee under the heading '3.0 Recommendations' and compliance report w.r.t. the same should be compiled for the next meeting of the committee.

(Action by: District Administration)

- VII. Steps to be taken for implementation of the recommendations No. 3.4, 3.5, 3.6, 3.7 made by the Joint Committee under the heading '3.0 Recommendations' and compliance report w.r.t. the same should be compiled for the next meeting of the committee.

(Action by: JSPCB)

- VIII. The Details of Environmental Compensation (EC) imposed on the defaulting Units in Sahebganj District should be presented before the committee. Moreover, the details of the EC imposed on the Units in Grid 1, Grid 3, Grid 4 & Grid 7 should also be presented.

(Action by: JSPCB)

- IX. The Short Term Restoration Plan of the Sahebganj District of the areas where stone mines and crushers are located is to be prepared.

(Action by: District Administration)

- X. To proceed for action against violating miners and crushers on 'Polluter Pays Principle' for past violations in terms of degradation of ambient air, changes in the ground water quality and associated environmental aspects and closing violating activities.

(Action by: JSPCB)

- XI. To Provide the details of the 10 Railway Siding located in Sahebganj District and Action Taken against them, if any for non-compliance.

(Action by: JSPCB)

- XII. To finalize the Terms of Reference (ToR) and selection of Agency for preparation of Comprehensive Environment Management Plan of the respective areas through IIT(ISM), Dhanbad or other reputed institutes of the state.

(Action by: JSPCB & Director, Mines)

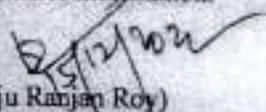
The meeting concluded with the vote of thanks to the Chairman.

Sd/-

**(L. Kiangte)**

Additional Chief Secretary  
Forest, Environment & Climate Change Department,  
Govt. of Jharkhand

File No-7/Praya.Pradu(Vad)-13/2019 3734 Ranchi, Dated- 15/12/2022  
Copy to-Secretary, Mines and Geology Department, Jharkhand, Ranchi/Director, Mines and  
Geology Department, Jharkhand, Ranchi/Member Secretary, Jharkhand State Pollution Control  
Board, Ranchi/ Deputy Commissioner, Sahebganj for necessary action & information.

  
(Raju Ranjan Roy)

Joint Secretary,  
Forest, Environment & Climate Change Department,  
Government of Jharkhand.



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No. B-48

Ranchi, Dated. 06/01/2023

From,

Yatindra Kumar Das,  
Member Secretary.

To,

The Regional Officer,  
Regional Office – cum – Laboratory,  
Dumka.

**Sub: - Implementation of the the recommendations made by the Expert Committee w.r.t. O.A. No. 23/2017/EZ and other related matters – Reg.**

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT has constituted an Expert Committee under the Chairmanship of the Member Secretary, CPCB in O.A. No. 23/2017/EZ and other related matters. The Committee has submitted its report and the same has been accepted by the Hon'ble Tribunal and the Tribunal has been pleased to pass the order dated 23/08/2022 (Copy enclosed). The recommendations of the Committee includes measures to be taken for Crushers / Mines which are as follows: -

**"6.1 Measures to be taken for crushers/mines**

- I. *In the case of stone crushers, the crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100 TPH, shall be provided with bag house as emission control system.*
- II. *The Crushers shall install scientifically designed adequate number of sprinklers with requisite hydraulic pressure and shall ensure that the sprinklers remained in operation during crushing period.*
- III. *JSPCB along with district administration shall ensure that crushers are not in operation without having requisite pollution control measures through strict vigilance. Priority may be given for the grids where negative supporting carrying capacity has been observed.*
- IV. *Conveyor belts should be covered /enclosed to avoid fugitive emission, without side gaps, in enclosure and belts.*
- V. *The crushed stones or finished products should be stored in a silo, or the finished goods should be kept lower than the height of wind-breaking walls. Strong structural base and framing should be provided for wind-breaking walls to withstand strong wind conditions. The height of the stockpile should always be kept lower than the height of the wind-breaking wall. The wall can be erected radially with a screen as center point. In addition, proper sprinkling arrangement should be provided all around the stockpiles.*
- VI. *The haul roads/roads within the mines/industry premises used for the transportation of the products from the stone crushers or mines shall be paved and sufficient number of sprinklers be in operation. The concerned crushers shall be responsible for installation and O&M.*

- VII. *Cleaning of crushing units and railway goods shed shall be performed with only mechanical means on regular basis.*
- VIII. *JSPCB shall direct the concerned agencies to maintain the national highways and other metalled roads to reduce fugitive emission.*
- IX. *The stone dusts from the stone crushing/ mines are dumped in the nearby area causing may be utilized for construction activities of the 4-lane highway and Ganga Bridge in the area and filling up the ponds/mine voids which were created during the stone mining or reclamation of the stone mines.*
- X. *A proper green belt is to be developed surrounding the crushers."*

The recommendations of the Expert Committee was accepted by the Hon'ble Tribunal and the Tribunal directed remedial action in terms thereof.

In light of the above, it is, hereby directed to take necessary steps so that the 'Measures to be taken for crushers/mines' as recommended by the Expert Committee and accepted by the Hon'ble Tribunal should be implemented and submit the compliance status of the same to the undersigned at an earliest.

This issues with the approval of the Competent Authority.

Encl: As above.

Yours sincerely,

(Yatindra Kumar Das)  
Member Secretar.



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No. B-49

Ranchi, Dated. 06/01/2023

From,

Yatindra Kumar Das,  
Member Secretary.

To,

The Divisional Railway Manager,  
DRM Office, Malda Division,  
Eastern Railway,  
P.O. - Jhaljhalin, Malda - 732102.  
Email: [drm@mldt.railnet.gov.in](mailto:drm@mldt.railnet.gov.in)

**Sub: - Implementation of the the recommendations made by the Expert Committee w.r.t. O.A. No. 23/2017/EZ and other related matters - Reg.**

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT has constituted an Expert Committee under the Chairmanship of the Member Secretary, CPCB in O.A. No. 23/2017/EZ and other related matters. The Committee has submitted its report and the same has been accepted by the Hon'ble Tribunal and the Tribunal has been pleased to pass the order dated 23/08/2022 (Copy enclosed). The recommendations of the Committee includes measures to be taken for Crushers / Mines which are as follows: -

**"6.2 Measures to be taken for management of railway siding**

- XI. *Ten railway sidings and eight railway goods sheds are important source of pollution as they deal with 14,25,000 tonnes of materials (Stone Chips, Ballast and Bolder) per month (Table 11). Therefore, the railway sidings are recommended to be covered /enclosed with Galvanized Iron (G.I) / Mild Steel (M.S) sheets with proper pollution control system to avoid fugitive emissions. Proper housekeeping should also be maintained.*
- XII. *The loading/unloading points of the wagons shall be covered if possible or shall be equipped with scientifically designed sprinklers with adequate hydraulic pressure. The sprinklers should be in adequate number to maintain a water curtain along the loading/unloading points.*
- XIII. *The waste generated from the railway goods sheds/sidings shall be collected and segregated for proper disposal.*
- XIV. *Since the railway sidings are located near the clusters (Table 12), which may impact on human health, these shall be relocated to some safer distance.*
- XV. *The trucks, as well as the wagons, should be properly covered while transporting the stone chips."*

The recommendations of the Expert Committee was accepted by the Hon'ble Tribunal and the Tribunal directed remedial action in terms thereof.

In light of the above, it is, hereby directed to take necessary steps so that the 'Measures to be taken for management of railway siding' as recommended by the Expert Committee and accepted by the Hon'ble Tribunal should be implemented and submit the compliance status of the same to the undersigned at an earliest.

This issues with the approval of the Competent Authority.

Encl: As above.

Yours sincerely,

(Yatindra Kumar Das)  
Member Secretary



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No. B-50

Ranchi, Dated. 06/01/2023

From,

Yatindra Kumar Das,  
Member Secretary.

To,

The Deputy Commissioner,  
Sahibganj, Jharkhand.

**Sub: - Implementation of the the recommendations made by the Expert Committee w.r.t. O.A. No. 23/2017/EZ and other related matters – Reg.**

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT has constituted an Expert Committee under the Chairmanship of the Member Secretary, CPCB in O.A. No. 23/2017/EZ and other related matters. The Committee has submitted its report and the same has been accepted by the Hon'ble Tribunal and the Tribunal has been pleased to pass the order dated 23/08/2022 (Copy enclosed). The recommendations of the Committee includes measures to be taken for Crushers / Mines which are as follows: -

**"6.3 Surveillance and monitoring**

- XVI. *Pan-tilt-zoom or PTZ cameras must be installed at all the stone crusher units at appropriate locations to detect fugitive emissions. Feed of the PTZ cameras shall be shared with the JSPCB.*
- XVII. *The operating capacity of the Stone crusher units may be verified with the monthly electricity bills of the respective unit.*
- XVIII. *The units using DG set as power source may only be allowed to operate when the unit is having valid authorization as per Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.*
- XIX. *Random drone surveillance on the bank of river Ganga may be done to prevent illegal dumping of debris generated during stone mining, crushing or allied activities.*
- XX. *Online and manual ambient air quality monitoring stations may be installed in the grids where negative carrying capacity is observed to monitor atleast for measurement of PM10, PM2.5 and NOx. JSPCB may be responsible for operation of these stations however, the expenses incurred for the same may be recovered from the respective stone crushers and mines.*
- XXI. *The environmental management status shall be updated as well as verification of the adequacy of the pollution control devices installed in all the stone mines/ crushing units operating in the region shall be done by JSPCB & DC Sahibganj."*

The recommendations of the Expert Committee was accepted by the Hon'ble Tribunal and the Tribunal directed remedial action in terms thereof.

In light of the above, it is, hereby requested to take necessary steps so that the point No. XVI, XVII, XIX of 'Surveillance and monitoring' as recommended by the Expert Committee and

accepted by the Hon'ble Tribunal should be implemented. Furthermore, it is, requested to select the site for Online and Manual Ambient Air Quality Monitoring in the grids where negative carrying capacity is observed and submit the compliance status of the above to the undersigned at an earliest.

This issues with the approval of the Competent Authority.

Encl: As above.

Yours sincerely,

(Yatindra Kumar Das),  
Member Secretary  
*YKD*



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No. B-51

Ranchi, Dated.. 06/01/2023

From,

Yatindra Kumar Das,  
Member Secretary.

To,

The Secretary,  
Road Construction Department,  
Govt. of Jharkhand.  
Email: secyrcd-jhr@nic.in  
The Regional Officer,  
Regional Office-Ranchi,  
National Highways Authority of India,  
C-129, Vidyalaya Marg, Ashok Nagar,  
Ranchi, Jharkhand, PIN: 834002.  
Email: roranchi@nhai.org  
The Deputy Commissioner,  
Sahibganj, Jharkhand.

**Sub: - Implementation of the the recommendations made by the Expert Committee w.r.t. O.A. No. 23/2017/EZ and other related matters – Reg.**

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT has constituted an Expert Committee under the Chairmanship of the Member Secretary, CPCB in O.A. No. 23/2017/EZ and other related matters. The Committee has submitted its report and the same has been accepted by the Hon'ble Tribunal and the Tribunal has been pleased to pass the order dated 23/08/2022 (Copy enclosed). The recommendations of the Committee includes measures to be taken for Crushers / Mines which are as follows: -

**"6.1 Measures to be taken for crushers/mines**

***IX. JSPCB shall direct the concerned agencies to maintain the national highways and other metalled roads to reduce fugitive emission."***

The recommendations of the Expert Committee was accepted by the Hon'ble Tribunal and the Tribunal directed remedial action in terms thereof.

In light of the above, it is, hereby requested to take necessary steps for the proper maintainence of the national highways and other metalled roads to reduce fugitive emission and submit the compliance status of the above to the undersigned at an earliest.

This issues with the approval of the Competent Authority.

**Encl: As above.**

Yours sincerely,

(Yatindra Kumar Das)  
Member Secretary



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No. B-52

Ranchi, Dated. 06/01/2023

From,

Yatindra Kumar Das,  
Member Secretary,

To,

The Regional Officer,  
Regional Office - cum - Laboratory,  
Dumka.

**Sub: - Implementation of the the recommendations made by the Joint Committee w.r.t. O.A. No. 23/2017/EZ and other related matters – Reg.**

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT has constituted Joint Committee in O.A. No. 23/2017/EZ and other related matters. The Committee has submitted its report and the same has been accepted by the Hon'ble Tribunal and the Tribunal has been pleased to pass the order dated 23/08/2022 (Copy enclosed). The recommendations of the Committee are as follows: -

**"3.0 Recommendations:**

**Based on the above field observations and finding it is proposed as follows:**

- 3.1 *All stone crushers / stone mines must be provided with display board of adequate size (preferably not less than 1 m × 1 m), mentioning the following details:*
  - a) *Name of the crusher / Mines with Capacity*
  - b) *Address and exact location of area with latitude and longitude of all corner points.*
  - c) *Name of the proprietor with contact no.*
  - d) *Status of regulatory compliance status with Validity(CTE, CTO, HWA)*
  - e) *Status of Electricity Power Supply.*
- 3.2 *All the crushers in the area running without valid CTE/ CTO to be treated as illegal and be demolished. Taking lesson from earlier demolition by dismantling the conveyer system & disconnection of power supply that such crusher start operating after sometime as reported, it is proposed that whenever any crusher is demolished for running without CTE, the whole foundation to be demolished & all the major machineries of the crushers (i.e. primary crusher, secondary crusher, screen, hopper, loader, DG set, etc) should be seized.*
- 3.3 *The crusher having valid CTE, but running without valid CTO should be sealed with ensuring disconnection of power supply/seize of DG set.*
- 3.4 *All the units using DG sets as power source must have valid authorization as per rule (Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016).*
- 3.5 *Taking into account the scarcity of water in the area (where villagers use Zaria Nallah water for drinking, bathing and other domestic purpose) poor conditions effective emission control system, it is proposed that stone crushers with capacity greater than*

- 100 TPH must be provided with bag filters as emission control system for primary crusher, secondary crusher & screen in a time bound manner (preferably in 6 month).*
- 3.6 *Proposed railway siding near the school should be developed keeping safe distance from the school to prevent the children from getting affected by silicosis/respiratory problem.*
- 3.7 *All stone crushers operating using DG set must get valid authorization from Jharkhand State Pollution Control Board as per Rule.*
- 3.8 *Overloading in loaded vehicle carrying stone/fines should be avoided to prevent spillage on the road. The crushing of these spillage under the wheels results in high load of PM 10/PM 2.5. Minimum free board of minimum 6 inch should be left keeping in mind the undulating road condition. The materials should be properly covered to prevent escape of fines under negative draft.*
- 3.9 *Haul roads should be properly maintained. Sprinklers should be installed to suppress the dust.*
- 3.10 *Plantation should be done in both side of the road. Green belt should also be improved in each cluster as well."*

The recommendations of the Joint Committee was accepted by the Hon'ble Tribunal and the Tribunal directed remedial action in terms thereof.

In light of the above, it is, hereby directed to take necessary steps for implementation of the recommendations no. 3.4, 3.5, 3.6 & 3.7 as recommended by the Expert Committee and accepted by the Hon'ble Tribunal and submit the compliance status of the same to the undersigned at an earliest.

This issues with the approval of the Competent Authority.

Encl: As above.

Yours sincerely,

(Yatindra Kumar Das)  
Member Secretary



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No. B-53

Ranchi, Dated. 06/01/2023

From,

Yatindra Kumar Das,  
Member Secretary.

To,

The Director,  
IIT (ISM) Dhanbad,  
Jharkhand, Pin - 826004.  
Email: - director@iitism.ac.in

**Sub: - Implementation of the the recommendations made by the Expert Committee w.r.t. O.A. No. 23/2017/EZ and other related matters - Reg.**

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT has constituted an Expert Committee under the Chairmanship of the Member Secretary, CPCB in O.A. No. 23/2017/EZ and other related matters. The Committee has submitted its report and the same has been accepted by the Hon'ble Tribunal and the Tribunal has been pleased to pass the order dated 23/08/2022 (Copy enclosed). The recommendations of the Committee includes measures to be taken for Crushers / Mines which are as follows: -

**"6.4 Environmental Compensation & Damage Assessment**

.....  
**XXIV. A Comprehensive Environment Management plan may be prepared, for the areas where the stone mines and crushers are located, through the expert institutes like Indian Institute of Technology - India School of Mines (IITISM), Dhanbad or any other reputed agency."**

The recommendations of the Expert Committee was accepted by the Hon'ble Tribunal and the Tribunal directed remedial action in terms thereof.

In light of the above, it is, hereby requested to prepare the 'Comprehensive Environment Management Plan' for the areas where the stone mines and crushers are located. The Terms of Reference (ToR) is attached herewith for your ready reference. Furthermore, it is, requested to send the acceptance to the undersigned at an earliest.

This issues with the approval of the Competent Authority.

Encl: As above.

Yours sincerely,

(Yatindra Kumar Das)  
Member Secretary

**TERMS OF REFERENCE FOR PREPARATION OF COMPREHENSIVE ENVIRONMENTAL MANAGEMENT PLAN W.R.T. STONE MINES / CRUSHERS IN SAHEBGANJ DISTRICT OF JHARKHAND IN LIGHT OF HON'BLE NATIONAL GREEN TRIBUNAL DIRCTION DATED 23/08/2022 IN O.A. 23/2017/EZ AND OTHER RELATED MATTERS: -**

- 1) To put details of the stone mining (No. of leases) and crushing activities (No. of Factory Licence / CTO / Stockyard Licence), extent of air pollution and the ways to mitigate the same to achieve reduction in net crushing capacity in the grids to meet the permissible capacity.
- 2) To suggest the ways to minimize the dust / air pollution from the stone mining and related activities.
- 3) To suggest the ways to minimize the dust / air pollution from the stone crushing and related activities.
- 4) To suggest the ways to minimize the dust / air pollution due to transportation of stone boulders and stone chips through roadways.
- 5) To suggest the ways to minimize the dust / air pollution due to transportation and loading and unloading of stone boulders and stone chips through railways.
- 6) To consider the carrying capacity of the area in terms of air quality and suggest ways to improve the air quality of the region.
- 7) To review the Environmental Clearance(s) / Consent(s) for mining activities and stone crusher activities to give effect to 'Sustainable Development' principle.
- 8) To determine the effects of Stone Crushing / Mining activities w.r.t. environment and public health.
- 9) To suggest the safeguards in operation of Stone Mining / Crushing activities, management of the railway sidings which are generating pollution.
- 10) To suggest the monitoring mechanism and its frequency to check the environmental pollution due to the Stone Mining, Stone crushing, transportation and other related activities.
- 11) To suggest ways to improve the ground water quality and associated environmental aspects.
- 12) To suggest ways for restoring the degraded areas w.r.t. the polluting activities (mining and crushing).
- 13) To suggest the restoration measures by preparing an appropriate comprehensive Environment Management Plan for the areas where stone mines and crushers are located. The restoration plan should endeavor to complete restoration measures including restoration of mined areas within three months, including measures to stop the polluting activities.



# झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्,

क्षेत्रीय कार्यालय सह प्रयोगशाला, दुमका।

पत्रांक :- 389  
प्रेषक:

दिनांक :- 28/01/2023

सेवा में,

क्षेत्रीय पदाधिकारी,  
दुमका।

सदस्य सचिव,  
झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्,  
राँची।

विषय :-

साहेबगंज जिला में अवस्थित क्रशरों/माइन्सों की सूची जो माननीय राष्ट्रीय हरित अधिकरण, प्रधान खण्डपीठ, नई दिल्ली के O.A. No. 23/2017 (EZ) एवं अन्य संबंधित मामलों में दिनांक 23.08.2022 को पारित आदेश के अनुपालन हेतु स्मारित किये गए इकाइयों के संबंध में।

महाराज,

उपर्युक्त विषय के संबंध में सूचित करना है कि क्षेत्रीय कार्यालय के स्तर साहेबगंज जिला में अवस्थित इकाइयों (माइन्सों एवं क्रशरों) को पर्षद् द्वारा प्रदत्त संचालन सहमति शर्तों का अनुपालन एवं माननीय राष्ट्रीय हरित अधिकरण, प्रधान खण्डपीठ, नई दिल्ली के O.A. No. 23/2017 (EZ) एवं अन्य संबंधित मामलों में दिनांक 23.08.2022 को पारित आदेश के अनुपालन हेतु स्मारित किये गए इकाइयों (माइन्सों एवं क्रशरों) की सूची निम्न प्रकार है -

- |  |   |     |
|--|---|-----|
| 1. स्टोन क्रशरों की सूची               | - | 214 |
| 2. स्टोन माइन्सों की सूची              | - | 123 |
| 3. स्टोन माइन्सों के साथ क्रशर की सूची | - | 20  |

जिन इकाइयों (माइन्सों एवं क्रशरों) को दिशा निर्देश जारी किया गया है उन इकाइयों (माइन्सों एवं क्रशरों) की सूची संलग्न कर आवश्यक कार्य हेतु प्रेषित की जा रही है।

अनु० :- यथो।

विश्वासभाजन,  
28/01/2023  
क्षेत्रीय पदाधिकारी,  
दुमका।

Detail of Stone Crushers which have been directed by the Regional Office, JSPCB Dumka to submit the compliance of the CTO conditions, recommendations, and direction of the Hon'ble NGT, Principal Bench, New Delhi in its Order dated 23.08.2022 in O. A. No 23/2017 (EZ)

SL NO.	Unit Name and Address	Proprietor	Dist	Letter No.	Date
1	Usha Stone Works, At- Adro Mako	Nikhil Kumar	Sahibganj	2312	14-12-2022
2	M/s Ascent Infra build LLP, At - Marikuti, P.o - Mahadeogari.	Pankaj Kumar	Sahibganj	2227	30-11-2022
3	M/s Bindubasini Stone Works, At- Mangladih, P.o - Patina.	Sri Kailash Kr. Madhyan	Sahibganj	2228	30-11-2022
4	M/s Ladli Stone Works At - Marikuti, P.o - Mahadeogari	Biwi Ladli Khatun	Sahibganj	2225	30-11-2022
5	M/s Md. Alam & Brother (Stone Crusher) At - Madhopara, P.o- Bakudih	Mahtab Alam	Sahibganj	2224	30-11-2022
6	M/s D.R.M Associates Pvt. Ltd. (Stone Crusher) At- Margro, P.O- Ghatyari	Shivayagi Balkai	Sahibganj	2223	30-11-2022
7	M/s Nilkant Stone Works, At - Bara Lohanda, P.o - Jirwabadi	Sri Devan Shu Jajodia	Sahibganj	2221	30-11-2022
8	M/s Maa Sheetia Stone Works, At- Marikuti, P.o- Mahadeogari	Ram Lakshman Yadav	Sahibganj	2220	30-11-2022
9	M/s Aaditya Stone Works, Mouza - Chotibhagyamari, P.o- Salcrigali	Mohan Prasad Yadav	Sahibganj	2303	13-12-2022
10	M/s Mahakal Stone Works, Mouza- Deshpokhariya, P.o - Mahadeoganj	Abhishek Kumar	Sahibganj	2211	29-11-2022
11	M/s Manoj Kumar Stone Works, At- Ningachi, Block - Mandro	Manoj Kumar	Sahibganj	1959	14-11-2022
12	M/s Sri Syam Stone Works, At - Marikuti, P.o- Mahadeogari	Ramesh Kumar Dokaria	Sahibganj	2232	30-11-2022
13	M/s Bihar Bentonite Supply Co., Mouza - Banshbita, P.o- Bakudi	Nandlal Bhagat	Sahibganj	2076	19-11-2022
14	M/s R.K. Stone Works, Mouza- Bara Lohanda, P.o- Jirwabadi	Susmita Devi	Sahibganj	2071	19-11-2022
15	M/s BPY Infra Build Pvt. Ltd. (Stone Crusher), Mouza- Jokmari, P.o - Mahadeogari	Bajrangi Prasad Yadav	Sahibganj	2068	19-11-2022
16	M/s N.S. Stone Works (Stone Crusher), Mouza - Fathepur, P.o- Kotal pokhar	Najrul Islam	Sahibganj	2066	19-11-2022
17	M/s BSC - C & C (Stone Crusher) At- Deshpokharia, P.o - Mahadeoganj	P.V.S. Reddy	Sahibganj	2233	30-11-2022

18	M/s Swastik Stone Crusher, At-Joknari, P.o- Mahadeogari	Ajay Kumar Choudhary	Sahibganj	2234	30-11-2022
19	M/s Usha Stone Works (Stone Crusher), At- Adro Mako, P.o- Adro, P.s - Boria	Sri Nikhil Kimar	Sahibganj	2004	17-11-2022
20	M/s S.S. Stone Works, At - Chotta Lohanda, P.o- Jirwabadi	Tarun Shankar Gupta	Sahibganj	2219	30-11-2022
21	M/s Samim Stone Works, Mouza - Beckchuri, P.o- Taljhari	Md. Samim	Sahibganj	2212	29-11-2022
22	M/s K.K. Stone Works, Mouza- Bara Lohanda, P.o- Jirwabadi	Kaushal Kishor Ojha	Sahibganj	2077	19-11-2022
23	M/s Sri Syam Stone Works, At - Marikuti, P.o- Mahadeogari	Ved Prakash Khudania	Sahibganj	2222	30-11-2022
24	M/s Naresh Kumar Mehriya, Mouza - Dhatapara, P.o - Kotal pokhar	Naresh Kumar Mehriya	Sahibganj	2075	19-11-2022
25	M/s R.S. Minerals and Services, Mouza - Beckchuri, P.o- Taljhari	Rakesh Sharma	Sahibganj	2073	19-11-2022
26	M/s Nazama Stone Works, Mouza- Joknari, P.o- Mahadeogari	Mohammad Majammil Haque	Sahibganj	2065	19-11-2022
27	M/s Sri Durga Stone Works, Mouza - Majhikola, P.o - Mahadeogari	Sabita Devi	Sahibganj	2064	19-11-2022
28	M/s Samsul Haque (Stone Crusher), Mouza - Pipaljori, Thana Kotalpokhar	Samsul Haque	Sahibganj	1979	17-11-2022
29	M/s Man Ambika Trader, Mouza - Khairbani, P.o- Barharwa	Sri Subrato Paul	Sahibganj	2060	19-11-2022
30	M/s Jai Hind Stone Works, Mouza- Leva, P.o-Tinpahar	Sri Wasim Ansari	Sahibganj	2059	19-11-2022
31	M/s Dilip Buildcon Limited, Mouza- Sriram Chouki Ambadiha, P.o- Mahadeogari	Sri Bhanu Pratap Singh	Sahibganj	2058	19-11-2022
32	M/s Rabiul Shekh, Mouza - Dhatapara, P.o- Kotal pokhar	Safiur Rahman	Sahibganj	2056	19-11-2022
33	M/s Patliputra Enterprises Pvt. Ltd., Mouza- Chubey, P.o- Mahadeogari	Viveka Kumar	Sahibganj	2055	19-11-2022
34	M/s T B S Stone Works, At - Pipaljori, P.s- Kotalpokhar	Somnath Ghosh	Sahibganj	1977	17-11-2022
35	M/s Fiza Stone Works, At - Pipaljori, Block - Barharwa	Md. Zamil Akhtar	Sahibganj	1976	17-11-2022
36	M/s Shree Guru Stone Works (Unit -1), At- Kotalpokhar, Block- Barharwa	Amarjit Singh	Sahibganj	1980	17.11.2022
37	M/s G.N. Stone Works, At- Mayurkola, P.o- Kotalpokhar	Ravi Singh Gill	Sahibganj	2148	25.11.2022
38	M/s Md. Mustakim Ansari Stone Works, At - Beckchuri, P.o- Taljhari	Md. Mustakim Ansari	Sahibganj	2155	25.11.2022

39	M/s Shabnam Praween, At-Gangopara Bedo, P.o- Pathna	Shabham Praveen	Sahibganj	2156	25.11.2022
40	M/s Star Stone Works, At - Dhamdhamia, P.o- Dhamdhamia	Murshid Alam	Sahibganj	2155	25.11.2022
41	M/s Om Sai Stone Works, At-Majhikola, P.o- Mahadeoganj	Rahul Singh	Sahibganj	2154	25.11.2022
42	M/s Insha Stone Works, At- Leva Tinpahar, P.o- Tinpahar	Md. Irshad Ali	Sahibganj	2153	25.11.2022
43	M/s CTS Industries Ltd, At-Jokmari, P.o - Mahadeoganj	Sri Ashok Kr. Tulsyam	Sahibganj	2144	25.11.2022
44	M/s Hari Rama Constructions, At-Bindribandarkola, P.o- Banjhi	Rama Krishna	Sahibganj	2143	25.11.2022
45	M/s Sai Malti Service, At-Bindribandarkola, P.o- Banjhi	Suresh Prasad	Sahibganj	2142	25.11.2022
46	M/s Sona Ganga Stone Pvt. Ltd., At - Jokmari, P.o- Mahadeoganj	Shobit Mishra	Sahibganj	2141	25.11.2022
47	M/s Noor Stone Works, At-Marikuti, P.o- Mahadeoganj	Md. Sarfaraz Uddin	Sahibganj	2140	25.11.2022
48	M/s Kashi Builder & Services Pvt. Ltd., At - Jokmari, P.o- Mahadeoganj	Bipin Kumar	Sahibganj	2139	25.11.2022
49	M/s Ganga Stone Works, At-Chapandey, P.o- Pathna	Arun Kr. Choudhary	Sahibganj	2315	15.12.2022
50	M/s G.G. Stone Works, Vill-Sitapahar, P.o- Pathna	Sajjan Choudhary	Sahibganj	2314	15.12.2022
51	M/s Bhagwan Stone Works, Mouza - Borha, Plot No.- 126,127,130,128/P, 129/P, 122,124,1235,136 & 138.	Bhagwan Bhagat	Sahibganj	2112	23.11.2022
52	M/s Ram Rahim Stone Works, At- Mouza - Pipaljori, P.S - Kotalpokhar	Dinariath Prasad Bhagat	Sahibganj	1981	17.11.2022
53	M/s Maniruddin Sheikh (Stone Crusher), At - Fathepur, P.o- Kotalpokhar	Maniruddin Sheikh	Sahibganj	2136	25.11.2022
54	M/s Progressive Stone Works (Stone Crusher), At- Dhatapara, P.o- Kotal pokhar,	Iillyas S/o Anarul Sheik	Sahibganj	2135	25.11.2022
55	M/s Jaiswal Stone Works, At-Mahadeobaran, P.O.- Mirzachouki	Tarkeshwar Jaiswal	Sahibganj	1936	14.11.2022
56	M/s Jyoti Stone Works, At-Lohandabedo	Jagdish Prasad Narsaria	Sahibganj	1938	14.11.2022
57	M/s Sri Ram Stone Works, At- Mouza - Nimgachi, P.O.- Mirzachowki	Tinkal Kumar Bhagat	Sahibganj	1943	14.11.2022
58	M/s Jindal Stone Works, At- Mouza - Bara Lohanda	Kanhiya Kumar Khudania	Sahibganj	1940	14.11.2022
59	M/s Jyoti Creators Pvt. Ltd. ( Stone Crusher) At- Marikuti, P.O.- Mahadeoganj	Kundan Kumar	Sahibganj	1942	14.11.2022

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60	M/s Kanak Stone, At- Mouza - Chotta Lohanda	Ved Prakash Khundania	Sahibganj	1941	14.11.2022
61	M/s Bihar Bentonite Supply Company, At- Chalpahar & Patnibona	Nand Lal Bhagat	Sahibganj	1929	14.11.2022
62	M/s Maa Baisnavi Stone Works, At- Mundali, P.O.- Mirzachowki	Rajesh Kumar Jaiswal	Sahibganj	1930	14.11.2022
63	M/s Tarkeshwar Jaiswal, At- Mouza- Bhutaha, Plot No - 09p, area-2.2 acres	Tarkeshwar Jaiswal	Sahibganj	1933	14.11.2022
64	M/s Tamanna Stone Works, At- Mouza- Marikuti	Md. Karimuddin	Sahibganj	1939	14.11.2022
65	M/s Nath Stone Works, At- Belbhadri Sahebganj	Deepak Kumar Mahto	Sahibganj	1931	14.11.2022
66	M/s Maa Durga Stone Works, At- Mouza- Marikuti, Plot No- 45P, 51P, 71P, 72P, 73P,74P, 75P, 76P, AREA- 03.12 ACRES	Bishnu Prasad Yadav	Sahibganj	1935	14.11.2022
67	M/s Aditya Stone Works, At - Chotibhagyamari, P.O.-Sakrigali	Mohan Prasad Yadav	Sahibganj	2259	03.12.2022
68	M/s Barnwal Stone Works (Stone Crusher) At - Nimgachi	Sikandar Parsad Barnwal	Sahibganj	2259	03.12.2022
69	M/s Gayatri Stone Works ( Stone Crusher), At- Mundli, P.O.- Mirzachowki	Sammi Kumar Jaishwal	Sahibganj	2260	03.12.2022
70	M/s Vidyarthi Stone Works, At- Gudwa, P.S.- Sakrigali	Prasant Pandey	Sahibganj	2261	03.12.2022
71	M/s Priya Mineral, At - Gudwa, P.S.- Sakrigali	Sadanand Pandey	Sahibganj	2261	03.12.2022
72	M/s J.B. Stone Works, At- Madhopara, P.O.- Bakudi	Md. Iqbal	Sahibganj	2259	03.12.2022
73	M/s Lado Stone (Stone Crusher), At- Mundli, P.O.- Mirzachowki	Bholu Kumar Choudhary	Sahibganj	2258	03.12.2022
74	M/s Krishna Stone Chips (Stone Crusher), At- Belbhadri, P.O.- Mirzachoki	Bindeshwar Mandal	Sahibganj	2258	03.12.2022
75	M/s Maa Kali Stone Works, At- Mouza - Neemgachi, P.O. - Mirzachoki	Ajay Prasad	Sahibganj	2257	03.12.2022
76	M/s Kashi Vishwanath Stone Works, At - Belbhadri, P.O. - Mirzachowki	Sharwan Kumar Barnwal	Sahibganj	2020	17.11.2022
77	M/s Ganpati Stone Works, At - Bartalla	Tarun Kanti Ghosh	Sahibganj	2017	17.11.2022
78	M/s Balaji Stone Stone Works, At- Mouza - Jokhari Mahadeoganj	Manoj Kumar	Sahibganj	2018	17.11.2022
79	M/s Shree Hari Stone Works, At- Mundali, P.S.- Mirzachowki	Mrinal and Rajesh Kumar	Sahibganj	2019	17.11.2022
80	M/S Pratik Stone Works, At - belbhadri, P.o Mirzachowki	Sei Pintu kumar Pandit	Sahibganj	2014	17.11.2022

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81	M/s Maa Amba Stone Works, At - Mouza Marikuti	Pavitra Kumar Yadav	Sahibganj	2016	17.11.2022
82	M/s Maa Amba Stone Works, At - Mouza Marikuti	Pavitra Kumar Yadav	Sahibganj	2015	17.11.2022
83	M/s kundan Kumar, At - Mundli	Kundan kumar	Sahibganj	2013	17.11.2022
84	M/s Dada jeeta Buldcon Pvt. Ltd. At - Deshi pokhari	Suresh Kumar	Sahibganj	2012	17.11.2022
85	Alok Stone, At - Chuwa	Alok Ranjan	Sahibganj	2011	17.11.2022
86	M/s Vanvasi Kalyan Stone Works, At - Mouza marikuti, P.s Muffasil	Rehana Khatoon	Sahibganj	2010	17.11.2022
87	Old Name-M/s A K Builders & New Name M/s Maa jagdebey Stone Works, At - Mouza Joknari (Guthi Beda)	Amit Kumar & other	Sahibganj	2009	17.11.2022
88	M/s Nasiruddin Shekh (Stone Cusher), At - Dhatapara Kotalpokhar	Nasiruddin Shekh	Sahibganj	2008	17.11.2022
89	M/s Lalita Enterprises, At - Mouza Deshipokharia	Kishore Kaustav	Sahibganj	2007	17.11.2022
90	Sataya Nath Sah (Stone Crusher), At - Bindarkola, P.o- Borio	Sir Satya Nath Sah	Sahibganj	2006	17.11.2022
91	M/s Raj Stone Works, At - Mouza Bara Lohanda	MD Arif Zafar	Sahibganj	2002	17.11.2022
92	M/s Jharkhand Minerals, At - Mouza Bare Parte, Plot No 28, Area-01.00 AC.	MD Rabbul Ansari	Sahibganj	2001	17.11.2022
93	M/s Alok Stone, At - Tetaria Pahar no 35, P.o adro Mako, P.s Borna	Sri Alok Ranjan	Sahibganj	1998	17.11.2022
94	M/s Ninja stone, At - Mauza Joknari, Mahadeoganj	Mohmmad Fakhruddin Ali Ahmad	Sahibganj	2000	17.11.2022
95	M/s Kashi vishwanath Stone Woks, At - Tetariya (Banjhi)	Ashok Kumar Yadav	Sahibganj	1999	17.11.2022
96	M/s Jai Hanuman Stone Works, At - Mouza Bara Lohanda	Phulchan Paswan And Raj Kumar Bhagat	Sahibganj	1997	17.11.2022
97	M.L.Stone Works, At - Bara Lohanda	Sanjay Kumar	Sahibganj	1996	17.11.2022
98	M/s Noor Stone Works, At - Mauza Marikuti	MD Sarfraz Uddin	Sahibganj	1995	17.11.2022
99	M/s Himalya Stone Works, At - Paharpur	MD Nizam Uddin	Sahibganj	1994	17.11.2022
100	M/s Shree Balaji Stone Works, At - Mundli, P.o Mirzachowki	Sri. Shailendra Jaiswal	Sahibganj	2257	03.12.2022
101	M/s Balaji Stone Works, At - Mauza Mundli, P.s Mirzachowki	Mrinal	Sahibganj	1992	17.11.2022
102	M/s Rajeev Ranjan Stone Works, At - Mauza Marikuti, Mahadeoganj	Rajeev Ranjan	Sahibganj	1991	17.11.2022
103	M/s Star Stone Works, At - Marikuti, P.o Mandro	MD Zafar	Sahibganj	1988	17.11.2022

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104	M/s D.D.S Stone Works, At - Paharpur	Shiv Shankar Gupta	Sahibganj	1987	17.11.2022
105	M/s Aditi Stone Works, At - Mundhi, P.o Mirzachowk	Sri Ganesh Prasad Bhagat	Sahibganj	1986	17.11.2022
106	M/s Dada Bhai Stone Works, At - Bara Panchkuli, P.s Barhait	Md Maniruzzaman	Sahibganj	1985	17.11.2022
107	M/s Maa Jagdamba Stone Works, At - Mouza Makli, Plot No 17/P	Jawahr Lal Saha	Sahibganj	1984	17.11.2022
108	Natural Mining And Construction PVT. LTD (Crusher), At - Gangopara Bedo Ps- Ranga	Suresh Prasad	Sahibganj	1983	17.11.2022
109	M/s Char Tara Stone Works, At - Pipaljori	Md Safikul Islam	Sahibganj	1982	17.11.2022
110	M/s Apex enterprises, At- Chhotibhagyamari, P.o.- Sakrigali	Sri Gopal Prasad	Sahibganj	74	13.01.2023
111	M/s Madankant, At- Kirokuria, Sakrigali	Sri Madankant	Sahibganj	75	13.01.2023
112	M/s Shanti Stone Works, At- Ambadiha, P.o.- Sakrigali	Sri Harendra Yadav	Sahibganj	76	13.01.2023
113	M/s Maa Shitla Stone Works, At- Gudwa, P.o.- Sahakrigali	Sri Sanjay Kumar Yadav	Sahibganj	77	13.01.2023
114	M/s Shiv Stone Works, At- Chotibhagayamari, P.o.- Sakrigali	Sri Rajendra Prasad Yadav	Sahibganj	78	13.01.2023
115	M/s Santosh Stone Industries, At- Bara Bhagyamari, P.o.- Sakrigali	Sri Shanti Singh	Sahibganj	79	13.01.2023
116	M/s Har Har Mahadev Stone Works, Chhotibhagyamari, P.o.- Sakrigali	Sri Ashok Yadav	Sahibganj	80	13.01.2023
117	M/s Abbas & Sons ( Stone Crusher ), At- Dhamdhamia,	Md. Anis Ansari	Sahibganj	81	13.01.2023
118	M/s Dev Stone Works, At- Choti Bhagyamari, P.O.- Sakrigali	Sri Niraj Singh	Sahibganj	82	13.01.2023
119	M/s Paharia Stone Works (Stone Crusher), At- Mahkup, P.o.- Pathana	Md. Matul Haque	Sahibganj	83	13.01.2023
120	M/s Golden Stone Harvest Pvt. Ltd., At- Kundi/Chapandy	Sri Rakesh Kumar	Sahibganj	84	13.01.2023
121	M/s S.R. Stone Works, At- Pipaljori, Kotalpokhar	Md Safikul Islam	Sahibganj	85	13.01.2023
122	M/s Krishna Kumar Saha, At- Mahkup, Pathana	Sri Krishna Kr. Saha	Sahibganj	88	13.01.2023
123	M/s Kohinur Stone Works, At- Mahkup, Pathan	Md Tajuddin & Akash Ali	Sahibganj	89	13.01.2023
124	M/s EcoFriendly Infra Tech Pvt. Ltd., At- Belbhadari, Mirzachowki	Sri Sidbarth Tulsyan	Sahibganj	90	13.01.2023
125	M/s Maa Tara Stone Works, At- Kathalbari, Bakudih	Sri Brij Mohan Sharma	Sahibganj	91	13.01.2023
126	M/s Jokmari Stone Crusher Unit of M/s A.K. Builder, At- Jokmari, Mahadeoganj	Sri Ashok Kumar	Sahibganj	92	13.01.2023

127	M/s Balaji Production, At.- Fathepur, Kotalpokhar	Sri Prasanta Ghosh	Sahibganj	93	13.01.2023
128	M/s Sunil Kumar, At.- Jhumurband, Pathna	Sri Sunil Kumar	Sahibganj	94	13.01.2023
129	M/s Shiv Shankar Stone Works, At.- Chota Lohanda, Jirwabari	Sri Ashok Kumar Mandal	Sahibganj	96	13.01.2023
130	M/s P.L. Stone Works, At.- Chota Lohanda, Jirwabari	Sri Ramesh Kumar Gupta	Sahibganj	97	13.01.2023
131	M/s Ritika Stone Works, At.- Adro, Jirwabari	Sri Sushil Kumar Bhartiya	Sahibganj	98	13.01.2023
132	M/s Ankit Stone Industries, At.- Mahadeobaran, Mirzachowki	Sri Arjun Prasad Jaiswal	Sahibganj	99	13.01.2023
133	M/s Sai Ashirwad Stone Works, At.- Mathadih, Mirzachowki	Sri Sanjay Kumar Jaishwal	Sahibganj	101	13.01.2023
134	M/s Durga Stone Works, At.- Belbhadi, Mirzachowki	Ravi Shankar Barnwal	Sahibganj	103	13.01.2023
135	M/s Shanti Stone Works, At.- Mundli, P.o.- Mirzachowki	Sri Abhisek Choudahary	Sahibganj	104	13.01.2023
136	M/s Jai Mata Di Stone Works, At.- Nimgachi, Mirzachowki	Sri Amit Kumar Jaiswal	Sahibganj	105	13.01.2023
137	M/s Mahamaya Stone Works, At.- Tetaria, Mirzachowki	Sri Munna Choudhary	Sahibganj	106	13.01.2023
138	M/s Jai Guru Stone Works, At.- Bartalla, Mirzachowki	Parmod Kumar Jaishwal	Sahibganj	107	13.01.2023
139	M/s Ananya Stone Works, At.- Mundali, Mirzachowki	Sri Laxman Kumar Choudhary	Sahibganj	108	13.01.2023
140	M/s Vanshraj Stone Works, At.- Belbhadi, Mirzachowki	Sri Bikash Kumar Gupta	Sahibganj	109	13.01.2023
141	M/s Raj Stone Works, At.- Bartalla, Mirzachowki	Sri Prem Prakash Choudhary	Sahibganj	110	13.01.2023
142	M/s Maa Gayatri Stone Works, At.- Mahadeobaran, Mirzachowki	Sri Shanbhu Kumar Jaishwal	Sahibganj	111	13.01.2023
143	M/s Sumit Stone Works, At.- Mundli, Mirzachowki	Sri Sumit Kumar Choudhary	Sahibganj	113	13.01.2023
144	M/s Mahadeo Stone Works, Mahadeobaran, Mirzachowki	Sri Pawan Kumar Choudhary	Sahibganj	114	13.01.2023
145	M/s Sri Sri Ram Stone Works, At.- Belbhadi, Mirzachowki	Sri Tinkal Kumar Bhagat	Sahibganj	115	13.01.2023
146	M/s Subhadra Stone Works, At.- Bartalla, Mirzachowki	Sri Ramesh Ranjan Choudhary	Sahibganj	116	13.01.2023
147	M/s Bharat Stone Works, At.- Nimgachi, Mirzachowki	Smt. Gayatri Suman Sinha	Sahibganj	117	13.01.2023
148	M/s Chandan Stone Works, At.- Nimgachi, Mirzachowki	Sri Chadan Kumar Gupta	Sahibganj	118	13.01.2023
149	M/s Gupta Industries, At.- Nimgachi, Mirzachowki	Sunil Kumar Gupta	Sahibganj	119	13.01.2023
150	M/s Ratan Stone Works, At.- Nimgachi, Mirzachowki	Sri Ratan Kumar Gupta	Sahibganj	121	13.01.2023
151	M/s Adarsh Stone Works, At.- Mundli, Mirzachowki	Sri Pankaj Kr. Choudhary	Sahibganj	122	13.01.2023

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152	M/s Om Stone Works, At.- Nimgachi, Mirzachowki	Sri Shankar Burnwal	Sahibganj	123	13.01.2023
153	M/s Shiv Stone Works, At.- Belbhadi, Mirzachowki	Sri Shambhu Nath Mahto	Sahibganj	125	13.01.2023
154	M/s Gupta Stone Works, At.- Nimgachi, Mirzachowki	Sri Birbal Kumar Gupta	Sahibganj	126	13.01.2023
155	M/s Jai Mata Di Stone Works, At.- Mathadi, Mirzachowki	Sri Tinkal Kr. Bhagat	Sahibganj	133	13.01.2023
156	M/s Jai Bajrang Stone Works, At.- Belbhadi, Mirzachowki	Sri Rajiv Jaiswal	Sahibganj	134	13.01.2023
157	M/s Narayan Stone Works, At.- Bartalla, Mirzachowki	Smt. Bimla Tirpathi	Sahibganj	135	13.01.2023
158	M/s Noorani & Brothers, At.- Tetaria, Mirzachowki	Sri Sohail Noorani	Sahibganj	136	13.01.2023
159	M/s Puja Stone Works, At.- Mahadeobaran, Mirzachowki	Sri Amit Kr. Jaiswal	Sahibganj	137	13.01.2023
160	M/s Maa Saraswati Stone Works, At.- Mundli, Mirzachowki	Sri Mukesh Kr. Jaiswal	Sahibganj	138	13.01.2023
161	M/s Maa Vaishnavi Stone Works, At.- Mundli, Mirzachowki	Sri Rajesh Kumar Jaiswal	Sahibganj	139	13.01.2023
162	M/s Sonamtech Buildcon Pvt. Ltd., At.- Marikuti, Mahadeoganj	Sri Shekh Aslam	Sahibganj	140	13.01.2023
163	M/s B.B.S Stone Works, At.- Paharpur, Mirzachowki	Sri Pankaj Kr. Sahu	Sahibganj	141	13.01.2023
164	M/s Nancy Stone Works, At.- Mathadih, Mirzachowki	Sri Vijay Kr. Pandit	Sahibganj	142	13.01.2023
165	M/s Noor Stone Works, At.- Nimgachi, Mirzachowki	Md. Dildar	Sahibganj	143	13.01.2023
166	M/s Jai Maa Kali Stone Works, At.- Nimgachi, Mirzachowki	Sri Ajay Prasad	Sahibganj	144	13.01.2023
167	M/s Awadh Kishore & Sons, At.- Tetaria, Mirzachowki	Sri Awadh Kishore	Sahibganj	145	13.01.2023
168	M/s Universal Enterprises, At.- Jokmari, Mahadeoganj	Sri Brajesh Pandey	Sahibganj	146	13.01.2023
169	M/s Maa Bhavani Stone Works, At.- Belbhadi, Mirzachowki	Sri Nikki Devi	Sahibganj	147	13.01.2023
170	M/s Neha Stone Works, At.- Belbhadi, Mirzachowki	Sri Sudama Mahto	Sahibganj	148	13.01.2023
171	M/s Purnima Stone Works, At.- Mahadeobaran, Mirzachowki	Sri Rajesh Kumar Jaiswal	Sahibganj	149	13.01.2023
172	M/s Karambi Stone Works, At.- Pindari, Sahibganj	Md. Etbesham	Sahibganj	150	13.01.2023
173	M/s Maa Laxmi Stone Works, At.- Belbhadi, Mirzachowki	Sri Ratan Kumar Gupta	Sahibganj	152	13.01.2023
174	M/s Hindustan Stone Works, At.- Paharpur, Mirzachowki	Md. Yasin	Sahibganj	132	13.01.2023
175	M/s Hindustan Stone Works, At.- Belbhadi, Mirzachowki	Md. Yasin	Sahibganj	153	13.01.2023
176	M/s Maa Ambika Stone Supply Co., At.- Bartalla, Mirzachowki	Sri Ashok Kr. Singh	Sahibganj	154	13.01.2023

177	M/s Shila Minerals, At.- Tetaria, Mirzachowki	Sri Madan Singh	Sahibganj	155	13.01.2023
178	M/s Maa Ambe Stone Works, At.- Mundli, Mirzachowki	Sri Sachin Kr. Chourasia	Sahibganj	156	13.01.2023
179	M/s Maa Vaishnavi Stone Works, At.- Mundli, Mirzachowki	Sri Rajesh Kumar Jaiswal	Sahibganj	157	13.01.2023
180	M/s D & D.S. Stone Works, At.- Paharpur, Mirzachowki	Sri Deva Pritam Singh	Sahibganj	158	13.01.2023
181	M/s Maa Gayatri Stone Works, At.- Madhopara,	Sri Chetkar Prasad Saha	Sahibganj	159	13.01.2023
182	M/s Kedia Stone Works, At.- Gangopara Mako,	Sri Pranav Kedia	Sahibganj	160	13.01.2023
183	M/s Md. Samim , At.- Gangopara Bedo	Md. Samim	Sahibganj	161	13.01.2023
184	M/s CTS Industries Ltd., (Mirzachowki , At.- Chota Damin Bhita	Sri Ashok Kumar Tulsyan	Sahibganj	162	13.01.2023
185	M/s Bhagwan Stone and Minerals, At.- Bundabara Ghati, Pathana	Sri Bhagwan Bhagat	Sahibganj	163	13.01.2023
186	M/s S.S. Enterprises, At.- Borna, Bishanpur	Sri Ashraful Haque	Sahibganj	164	13.01.2023
187	M/s Singh Stone works, At.- Mahakub, Pathna	Sri Tapan Kr. Singh	Sahibganj	165	13.01.2023
188	M/s Harilal Ajoy & co., At. Rakso Bandh, Bakudih	Sri Nehal Kr. Chawda	Sahibganj	166	13.01.2023
189	M/s Gope Stone Works, At.- Gadwa, Sakrigali	Sri Pankaj Kr. Yadav	Sahibganj	167	13.01.2023
190	M/s Viswanath Stone Works, At.- Ambadiha, Sakrigali	Sri Arjun Yadav	Sahibganj	168	13.01.2023
191	M/s Vikash Stone Works, At.- Choti Bhagyamari, Sakrigali	Sri Anil Kr. Yadav	Sahibganj	169	13.01.2023
192	M/s Maa Shitla Stone Works, At.- Gudwa, P.o.- Sahakrigali	Sri Sanjay Kumar Yadav	Sahibganj	170	13.01.2023
193	M/s Balram Stone Works, At.- Ambadiha	Sri Sanjay Yadav	Sahibganj	171	13.01.2023
194	M/s Sahani Enterprises, At.- Gadwa, Sakrigali	Sri Bhola Kr. Sahani	Sahibganj	172	13.01.2023
195	M/s A.D. Stone Works, At.- Beckchuri, Tuljahari	Sri Dhananjay Tiwari	Sahibganj	173	13.01.2023
196	M/s Shiv Sahankar Stone Works, At.- Ambadiha, Sakrigali	Sri Gobardhan Yadav	Sahibganj	174	13.01.2023
197	M/s Saraswati Stone works, At.- Chhotibhagyamari, Sakrigali	Sri Pintu Singh	Sahibganj	175	13.01.2023
198	M/s GRG Stone Works, At.- Chhotibhagyamari, Sakrigali	Sri Parmendra Goel	Sahibganj	176	13.01.2023
199	M/s Kishore Kumar, At.- Ambadiha, Sakrigali	Sri Kishore Kumar	Sahibganj	177	13.01.2023
200	M/s Raja Stone Work/ Shivam Stone Works, At.- Chhotibhagyamari, Sakrigali	Sri Madan Kant	Sahibganj	178	13.01.2023

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201	M/s Praksah Chandra Yadav, At.- Gudwa, Sakrigali	Praksah Chandra Yadav	Sahibganj	179	13.01.2023
202	M/s Kishore Kr. Ray, At.- Ambadiha, Sakrigali	Sri Kishore Kumar Ray	Sahibganj	180	13.01.2023
203	M/s Aditya Stone Works, At.- Choti Bhagyamari, Sakrigali	Sri Byas Yadav	Sahibganj	181	13.01.2023
204	M/s Arjun Yadav Stone Works, At.- Krrokuria, Sakrigali	Sri Arjun Yadav	Sahibganj	182	13.01.2023
205	M/s Subham Stone Works, At.- Ambadiha, Sakrigali	Sri Ganesh Prasad Tiwari	Sahibganj	183	13.01.2023
206	M/s Swastik Mineral Agency, At.- Karigunia,	Sri Vikram Pratap	Sahibganj	184	13.01.2023
207	M/s Santosh Stone Industries, At.- Jamuni, P.o.- Sakrigali	Smt. Shanti Singh	Sahibganj	185	13.01.2023
208	M/s Mineral India, At.- Gudwa, Sakrigali	Sri Suresh Yadav	Sahibganj	186	13.01.2023
209	M/s Praksah Chandra Yadav, At.- Gudwa, Sakrigali	Sri Praksah Chandra Yadav	Sahibganj	187	13.01.2023
210	M/s Shlok Yadav, At.- Chotibhagyamari, Sakrigali	Sri Shlok Yadav	Sahibganj	188	13.01.2023
211	M/s Amit Yadav, At.- Chotibhagyamari, Sakrigali	Sri Amit Yadav	Sahibganj	189	13.01.2023
212	M/s Patnibona Stone Quarries, At.- Patnibona Stone Crusher & Crusher and Rly Siding, Madhopara	Sri Pravesh Kumar Lakshmani	Sahibganj	190	13.01.2023
213	M/s Star Stone Works, At.- Dhandamia, Tinpahar	Sri Murshid Alam	Sahibganj	191	13.01.2023
214	M/s Aditya Stone Works, At.- Choti Bhagyamari, Sakrigali	Sri Mohan Prasad Yadav	Sahibganj	192	13.01.2023

Detail of Stone mines which have been directed by the Regional Office, JSPCB Dumka to submit the compliance of the CTO conditions, recommendations, and direction of the Hon'ble NGT, Principal Bench, New Delhi in its Order dated 23.08.2022 in O. A. No 23/2017 (EZ)

Sl. No.	Unit Name and Address	Proprietor	Dist	Letter No.	Dated
1	M/S Maa Ambika Traders, At. Ganjopara, Po.- Pathna, Dist. Sahibganj	Subrata Paul	Sahebganj	2157	25.11.2022
2	M/S Margaro Stone Mines, At.- Margro, Po.- Ghatari, Dist. Sahibganj	Najnin bibi	Sahebganj	193	13.01.2023
3	M/S Shree Guru Stone Works, Fathepur Dhatapara, Po.- Kotalpokhar, Dist.- Sahibganj	Amarjit Singh	Sahebganj	194	13.01.2023
4	M/S R. B. Stone Works, At.- Mayurkola, Po. Kotalpokhar, Dist.- Sahibganj	Ranjit Kr. Tiwari	Sahebganj	195	13.01.2023
5	M/s Jindal Stone Wroks, At.- Bara Laohanda, Borio	Kanhiya Kumar Khudania	Sahebganj	196	13.01.2023
6	M/S Mirapara Stone Mines, At.- Mirapara, Po. Sakrigali	Md. Rabbul Ansari and Amarjeet Kr. Singh	Sahebganj	197	13.01.2023
7	M/S Satyanath Sah, At. - Bindribandarkola, po. Banjhi	Satya Nath Sah	Sahebganj	198	13.01.2023
8	M/s Usha Stone Works, At.- Lohanda Mako, Jirwabari	Nikhil Kumar	Sahebganj	199	13.01.2023
9	M/s Maa Amba Stone Works, At. Demba, Po. Mahadeoganj	Pavitra Kumar Yadav	Sahebganj	200	13.01.2023
10	M/S Chaturanand Pandey, At. Jokmari, Po. Mahadeoganj	Chaturanand Pandey	Sahebganj	201	13.01.2023
11	M/s Maa Durga Stone Works, At.- Kulbhanga, Po.- Mahadeoganj	Bishnu Prasad Yadav	Sahebganj	202	13.01.2023
12	M/s Mahamad Shek Farsad, At. - Desh Pokharia, Po.- Mahadeoganj	Md. Shek Farsad	Sahebganj	203	13.01.2023
13	M/S Mundali Stone Mines, At. Mundali, Po. Mirzachowki	Manoj Kumar Sah	Sahebganj	204	13.01.2023
14	M/s Shiv Shakti Enterprises, At. - Pakariya, Po. Mahadeoganj	Abhishek Prasad	Sahebganj	205	13.01.2023
15	M/S Bajranj Stone, At. - Mirzachowki, Kodarjana, Po. Mirzachoki	Alok Ranjan	Sahebganj	206	13.01.2023
16	M/S Pratik Stone Works, At. - Gilamari, Po.- Mirzachowki, Dist.- Sahibganj	Pintu Kumar Pandit	Sahebganj	207	13.01.2023
17	M/s Jai maa Bhagwati Stone Works, At.- Belbhadri, Po.- Mirzachowki,	Sri Harilal Bhagat	Sahebganj	208	13.01.2023
18	M/S Khusimina Stone Works, At.- Talmi Vijdaha, Po. Mirzachowki, Dist.- Sahibganj	Ratan Kumar Gupta	Sahebganj	209	13.01.2023

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19	M/s Maa Jagdamba Stone Works (Jai Maa Durge) , At.- Jokmari (Gutibera) Po.- Mahadeoganj, Dist.- Sahibganj	Bipin Kumar	Sahebganj	210	13.01.2023
20	M/S Maa Basnavi Stone Works (Mundli Stone Mines) At.- Mundali, Po.- Mirzachowki,	Rajesh Kumar Jaiswal	Sahebganj	211	13.01.2023
21	M/s Budhwa Paharia, At.- Mundali, Po. Mirzachowki	Budhwa Paharia	Sahebganj	212	13.01.2023
22	M/s Yashraj Black Stone (Stone Mines) At. - Demba, Po. Mahadeoganj, Dist. Sahibganj	Bajrangi Prasad Yadav	Sahebganj	213	13.01.2023
23	M/S Karambi Stone Works, At.- Karambi, Po. Sahibganj	Md. Ethesam	Sahebganj	214	13.01.2023
24	M/s Maa Durge Stone Works, At. - Gilamari, Po. Mirzachowki	Chotu Prasad	Sahebganj	215	13.01.2023
25	M/s Ratan Black Stone, At. Karambi, Po. Sahibganj	Chandrashwar Prasad Sinha	Sahebganj	216	13.01.2023
26	M/S Tarkeshwar Jaiswal (Mundali Stone works) At. - Mundali, Po. Mirzachowki	Tarkeshwar Jaiswal	Sahebganj	217	13.01.2023
27	M/s Black Stone Works, At.- Desh Peharia, Po. Mahadeoganj	Ved Prakash Khudania	Sahebganj	218	13.01.2023
28	M/s Sri ram Stone Works, At.- Pakaria, Po. Mirzachowki	Tinkal Kumar Bhagat	Sahebganj	219	13.01.2023
29	Chuwa Stone mines M/s Sankat Mochan Stone Mines, At. - Chuwa, Po. Mirzachowki, Dist.- Sahibganj	Rajesh Kumar Jaiswal	Sahebganj	220	13.01.2023
30	M/s Maa Raksi Stone Works, At.- Bhutaha, Po. Mirzachowki	Tinkal Kumar Bhagat	Sahebganj	221	13.01.2023
31	M/s Maa Laxmi Stone Works, At. - Demba, Po. Mahadeoganj	Vikash Kumar	Sahebganj	222	13.01.2023
32	M/s Ram Krishna Pathar Udyog, At. - Pakariya, Po. Mirzachowki,	Raj Narayan Choudhary	Sahebganj	223	13.01.2023
33	M/s Minakashi Stone Works, At.- Demba, Po. Mahadeoganj	Aditya Prakash	Sahebganj	224	13.01.2023
34	M/s Adarsh Group, At. Jokmari, Po. Mahadeoganj	Md Arif Zafr & Others	Sahebganj	225	13.01.2023
35	M/s Ayachi Enterprises, At.- Gilamari, Mirzachowki	Ravi Kumar	Sahebganj	226	13.01.2023
36	M/s Ganesh stone worlks At- Chota Daminbhita , Po- Mirzachowki	Ratan Kr Choudhary	Sahebganj	227	13.01.2023
37	M/s Om Sai Stone Works, At.- Manjhkola, Mahadeoganj	Rahul Singh	Sahebganj	228	13.01.2023

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38	M/s Awadh Kishore & Sons, At. - Tetariya, Po. Mirzachowki,	Awadh Kishore Singh	Sahebganj	229	13.01.2023
39	M/S Durga Stone Works, At. Belbhadri, Po.- Mirzachowki	Ravi Shankar Barnwal	Sahebganj	230	13.01.2023
40	M/s Ganga Stone Works, At.- Telo, Po. Pathna	Arun Kr. Choudhary	Sahebganj	231	13.01.2023
41	M/s Borna Stone Mine Project of Smt. Miru Soren, At.- Borna, Po. Bishanpur	Miru Soren	Sahebganj	232	13.01.2023
42	M/s Paharia Stone Works, At.- Banspahar, Po. Pathna	Md. Matiul Haque	Sahebganj	233	13.01.2023
43	M/s Md. Samim Alam (Mines) Gangopara Bedo, Po. Pathna	Md. Shamim Alam	Sahebganj	265	18.01.2023
44	M/s Bhagwan Stone Works, At.- Borna, Po. Pathna	Jagannath Bhagat	Sahebganj	266	18.01.2023
45	M/s Rahul Kumar (Stone Mines), At. Borna, Po. Pathna	Rahul Kumar	Sahebganj	267	18.01.2023
46	M/s Neha Black Stone Works, At. - Gangopara Bedo, Po. Pathna,	Md. Aktar Alam	Sahebganj	268	18.01.2023
47	M/s K. P. & G Sons, At.- Amdanda, Po. Pathna	Renu Bohra	Sahebganj	269	18.01.2023
48	M/s Om Stone Works, At. - Borna, Po. Pathna	Om Prakash Arya	Sahebganj	270	18.01.2023
49	M/s Mojibur Rahman (Stone Mines) At.- Borna Po. Pathna	Mojibur Rahman	Sahebganj	271	18.01.2023
50	M/s Shiv Shakti Stone Works, At.- Borna, Po. Pathna	Shankar Kumar	Sahebganj	272	18.01.2023
51	M/s Bhagwan Stone And Minerals, At. - Bunda Bedo, Po. Pathna	Bhagwan Bhagati	Sahebganj	273	18.01.2023
52	M/s Shabnam Perween, At.- Borna, Po. Pathna	Shabnam Perween	Sahebganj	274	18.01.2023
53	M/s Singh Stone Works, At.- Bundamako, Po. Pathna	Tapan Kumar Singh	Sahebganj	275	18.01.2023
54	M/s Krishan Kumar Saha (Old Rameesh Kr Dokania) At.- Idpe, Po. Pathna	Krishna Kumar Saha	Sahebganj	276	18.01.2023
55	M/s Shiv Shakti Stone Works, At.- Borna, Po. Pathna	Nutan Kumari/ Shankar Kumar	Sahebganj	277	18.01.2023
56	M/s Chandeshwar Prasad Sinha, At. - Kodar, Po. Bakudi	Chandrashwar Prasad Sinha	Sahebganj	278	18.01.2023
57	M/s Rajan Stone Works, At. - Borna, Po. Pathna	Rajan Kumar	Sahebganj	279	18.01.2023
58	M/s Om Stone Works, At. - Borna, Po. Bishanpur	Om Prakash Arya	Sahebganj	280	18.01.2023
59	M/s S.S. Enterprises, At. Borna, Po. Bishanpur	Md. Ashrafal Haque	Sahebganj	281	18.01.2023
60	M/s Kishna Kumar Saha, At.- Borna, Po. Bishanpur	Krishna Kumar Saha	Sahebganj	282	18.01.2023
61	M/s Krishna Kumar Saha, At. Chapandey, Po. Pathna	Krishna Kumar Saha	Sahebganj	284	18.01.2023
62	M/s Kedia Stone Works, At.- Gangopara mako, Po. Pathan	Pranav Kedia	Sahebganj	285	18.01.2023

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63	M/s Om Stone Works, At- Pipaljori, Po. Barharwa/Kotalpokhar	Gyan prakash Singh	Sahebganj	286	18.01.2023
64	M/S CTS Industries Ltd, At. - Chhota Damin Bhatta, Po. Mirzachowki	Ashok Kumar Tulasyan	Sahebganj	287	18.01.2023
65	M/s Maa Ambika Traders (Old Hans Stone Works) At.- Borna, Po. Bishanpur,	Subrato paul	Sahebganj	288	18.01.2023
66	M/s Natural Mining & Construction pvt Ltd. At. - Gangopara, Po. Pathna	Pankaj Singh	Sahebganj	289	18.01.2023
67	M/s Maa Kalika Stone Works (Stone Mines), At.- Ambade, Po. Pathna	Jaikant Kumar	Sahebganj	290	18.01.2023
68	M/s Baba Projects Pvt Ltd, At. - Panchrukhi, Po. Sahibganj	Ram Laxhan	Sahebganj	291	18.01.2023
69	M/s Kashi Builders & Services Pvt ltd, At. - Jokmari, Po. Mahadeoganj	Bipin Kumar	Sahebganj	292	18.01.2023
70	M/S C. T. S. Industries Ltd., At. Jokmari, Po.- Mahadeoganj	Ashok Kumar Tulasyan	Sahebganj	293	18.01.2023
71	M/s Maa Gayatri Stone Works, At. - Malitok. Po. Bakudi	Chetakar Prasad Saha	Sahebganj	294	18.01.2023
72	M/s R. P. Singh Stone Works, At.- Bangkola, Po. Sakrigali	Rajeshwar Singh	Sahebganj	295	18.01.2023
73	M/s Jharkhand Stone Works, At. Leba, Po. Tinpahari	Md. Irshad Ali	Sahebganj	296	18.01.2023
74	M/s Baraparte Stone Mines, At.- Baraparte, Po. Sakrigali	Basukinath Yadav	Sahebganj	297	18.01.2023
75	M/s Harilal Ajay & Co, At.- Patnibona Chowki Pahar, Po. Mirzachowki,	Kamal Chawda	Sahebganj	298	18.01.2023
76	M/s Harilal Ajay & Co, At.- Patnibona Chowki Pahar, Po. Mirzachowki,	Neha kumar Chawda & others	Sahebganj	299	18.01.2023
77	M/s Swastik Mineral Agency, At. Chalpahar, Po. Madhopara	Vikram Pratap	Sahebganj	300	18.01.2023
78	M/s Vansla Granite, At.- Chalpahar, Po. Madhopara,	Bina Singh	Sahebganj	301	18.01.2023
79	M/S Bobby Stone Works, At. Gaduitungi, Po. Madhopara,	Md. Amirul Islam	Sahebganj	302	18.01.2023
80	M/s Rahul Metals (Old Shree Shankar & Co) At. - Bara Banapara, Po. Bakudi	Gopi Sadhwani	Sahebganj	303	18.01.2023
81	M/s Jial Das & Co, At.- Pakturi, Po. Madhopara/ Bakudi	Sumit Sadhwani	Sahebganj	204	18.01.2023
82	M/s Madankant, At.- Kirokuria, Po. Sakrigali	Madan Kant	Sahebganj	205	18.01.2023
83	M/s Abbas & Sons (Stone Mines) At.- Dhamdhamia, Po. Bara Durgapur	Md. Anish Ansari	Sahebganj	206	18.01.2023

84	M/s Madankant, At.- Kirokuria, Po. Sakrigali	Madan Kant	Sahebganj	207	18.01.2023
85	M/s Md. Alam & Brother, At.- Gudaitungi, Po. Madhopara	Mahtab Alam	Sahebganj	208	18.01.2023
86	M/s Mohan & Sanjay Stone Works, At. Gudwa, Po. Sakrigali	Sanjay Kumar Yadav	Sahebganj	209	18.01.2023
87	M/s Harilal Ajay & Co. At.- Patnibona, Po.- Madhopara	Nehal kumar Chawda & Kamal Chawda	Sahebganj	210	18.01.2023
88	M/s Jial Das & Co, At. Pakturi, Po. Madhopara/Bakudih	Sumit Sadhwani	Sahebganj	211	18.01.2023
89	M/s Kirokuria Stone Mines, At. Kirokuria, Po. Sakrigali	Arjun Yadav	Sahebganj	212	18.01.2023
90	M/s Akash Ali (Stone Mines) At.- Malitok, Po. Bakudi	Md. Akash Ali	Sahebganj	213	18.01.2023
91	M/s Swastik Mineral Agency, At. Roro, Po. Karapurato	Sri Vikram Pratap	Sahebganj	214	18.01.2023
92	M/s Maa Shitla Stone Works, At.- Gadwa, Po. Sakrigali,	Sanjay Kumar Yadav	Sahebganj	323	18.01.2023
93	M/s Chaman Tulsyan (Stone Mines), At. Jokmari, Po. Mahadeoganj	Chaman Tulsyan	Sahebganj	2069	19.11.2022
94	M/s Patnibona Stone Quarry (Stone Mines) At.- Patnibona, Po. Bakudih	Pravesh Kumar Lakhmani	Sahebganj	2062	19.11.2022
95	M/s Vansla Granite, At.- Patniboan & Chalpahari, Po.- Bakudih,	Smt. Bina Singh	Sahebganj	2061	19.11.2022
96	M/S Tridev Stone Works, At. Beckchuri, Po. Taljhari	Ujjwal Verma	Sahebganj	2057	19.11.2022
97	M/s Abhi Stone Works, At. - Sakrigali, Po.- Jirwabari	Raj Kishore Ranjan	Sahebganj	2137	19.11.2022
98	M/s Maa Durga Stone Works, At. -Gilamari, Po. Mirzachowki	Chotu Prasad Mahto	Sahebganj	2260	03.12.2022
99	M/s Son Ganga Stone pvt Ltd (Old Ramphal Choudhary), At.- Demba, Po.- Mahadeoganj	Sobhit Mishra	Sahebganj	2304	13.12.2022
100	M/s Bhagwan Stone Works, At. - Borna	Bhagwan Bhagati	Sahebganj	2111	23.11.2022
101	M/s Bhagwan Stone Works, At.- Borna, Po. Pathna	Sri Jagnnath Bhagat	Sahebganj	2113	23.11.2022
102	M/s Kohitur Stone Works, At. Mirapara, Po. Borio,	Md. Israd Ali	Sahebganj	2196	29.11.2022
103	M/s Shakti Stone Works, At. Lohanda bedo, Po. Borio, Dist. Sahibganj	Sambhu Jajodia	Sahebganj	2197	29.11.2022
104	M/s Sunil Kumar Singh, At.- Borio, Po. Borio	Sunil Kumar Singh	Sahebganj	2198	29.11.2022
105	M/s Bandana Stone Works, At.- Lohanda Mako, Po. Borio	Rakesh Ranjan	Sahebganj	2199	29.11.2022
106	M/s Md. Iqbal (Stone Mines) At.- Dhatapara, Po. Mayurkola,	Md. Iqbal	Sahebganj	2200	29.11.2022

107	M/s Shah Stone, At.- Bara Panchkuli, Po.- Barharwa	Md. Moinul Haque	Sahebganj	2201	29.11.2022
108	M/s Usman Sheikh, At.- Dhatapara, Po. Barharwa	Usman Sheikh	Sahebganj	2202	29.11.2022
109	M/s Abdul Kadir Stone Mines, At.- Fatehpur, Po. Barharwa	Abdul Kadir	Sahebganj	2203	29.11.2022
110	M/s S. D. Enterprises (Stone Mines) At.- Dhatapara, Ps.- Kotalpokhar	Sukdeo Ghosh	Sahebganj	2204	29.11.2022
111	M/s S. B. Stone Works, At.- Pipaljori, Po. Barharwa	Sominath Ghosh	Sahebganj	2205	29.11.2022
112	M/s Md. Jahid Abbas, At.- Dhatapara & Fatehpur, Kotalpokhar	Md. Jahid Abbas	Sahebganj	2206	29.11.2022
113	M/s Kwalitiy Stone works, At.- Kotalpokhar, Block -Barharwa	Sri Amarjit Singh & Amardeep Singh	Sahebganj	2207	29.11.2022
114	M/s Maa Tara Stone Works, At.- Gudaitungi, Block Barharwa,	Brij Mohan Sharma	Sahebganj	2182	29.11.2022
115	M/s Maa Vaishnavi Stone Works, At. - Mundali, Po. Mirzachowki,	Rajesh Kumar Jaiswal	Sahebganj	2183	29.11.2022
116	M/s Mahaveer Engicons Pvt Ltd, At.- Demba, Po. Mandro	Raj Kumar Pandey	Sahebganj	2184	29.11.2022
117	M/s Chaturanand Pandey, At.- Jokmari, Po. Mahadeoganj	Chaturanand Pandey	Sahebganj	2185	29.11.2022
118	M/s Hill Touch Stone Works, At.- Pakariya, Block Mandro	Ram Vyas Tiwari	Sahebganj	2186	29.11.2022
119	M/s Ayachi Enterprises, At.- Gilamari, Mirzachowki	Ravi Kumar	Sahebganj	2187	29.11.2022
120	M/s Narayan Stone Works, At.- Daminbhitta, Block- Mandro	Birnala Tripathy	Sahebganj	2188	29.11.2022
121	M/s Maa Amba Stone Works, At. Demba, Po. Mahadeoganj	Pavitra Kumar Yadav	Sahebganj	2189	29.11.2022
122	M/s B. B. A. Stone Works, At. Talmi Ujdaha, Block- Mandro	Binit Kumar Gupta	Sahebganj	2190	29.11.2022
123	M/s Chaman Tulsyan (Stone Mines), At. Jokmari, Po. Mahadeoganj	Chaman Tulsyan	Sahebganj	2192	29.11.2022

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Detail of Stone Crushers with Mines which have been directed by the Regional Office, JSPCB Dumka to submit the compliance of the CTO conditions, recommendations, and direction of the Hon'ble NGT, Principal Bench, New Delhi in its Order dated 23.08.2022 in O. A. No 23/2017 (EZ)

Sl. No.	Unit Name and Address	Proprietor	Dist	Letter No.	Dated
1	M/s Mayur Machine Pvt. Ltd. At.- Moti Jharna, Maharajpur	Sri Mayur Khuswami	Sahebganj	327	19.01.2023
2	M/s Saraswati Stone Works, At. Kirokuria, P.o.- Sakrigali	Sri Dinesh Yadav	Sahebganj	326	19.01.2023
3	M/s Ripley & Company Stevendoring & Handling Pvt. Ltd. At.- Ambade, Bade Pahar, Idpe	Sri Prashabt Kumar Jaiswal and others	Sahebganj	1954	14.11.2022
4	M/s Bajranjbali Stone Works, At.- Gangopara Mako, & Gangopara Bedo	Sri Prakesh Kedia	Sahebganj	1948	14.11.2022
5	M/s Sk. Md Siraj, At.- Borna	Sk Md Siraj	Sahebganj	1949	14.11.2022
6	M/s Stone Mine of Shri Chandan Kumar Gupta< At.- Katekowa, Tinpahar	Sri Chandan Kumar Gupta	Sahebganj	2147	25.11.2022
7	M/s Zeon Earth Minerals Resources Pvt. Ltd., (Stead Trader Pvt. Ltd.) At.- Banspahar, Ghatiari	Sri Manish Maheswari	Sahebganj	315	18.01.2023
8	M/s Swastik Mineral Agency, At.- Karigunia	Sri Vikram Pratap	Sahebganj	316	18.01.2023
9	M/s Rajan Stone Works, At.- Borna, Bishanpur	Sri Rajan Kumar	Sahebganj	317	18.01.2023
10	M/s Shiv Shakti Stone Works, At.- Modikola, pathan	Sri Shankar Kumar	Sahebganj	318	18.01.2023
11	M/s Krishna Kumar Saha, At.- Borna, Pathan	Sri Krishna Kumar Saha	Sahebganj	1947	14.11.2023
12	M/s Krishna Kumar Saha, At.- Borna, Bishanpur	Sri Krishna Kumar Saha	Sahebganj	320	18.01.2023
13	M/s Krishna Kumar Saha, At.- Chapanday, Pathna	Sri Krishna Kumar Saha	Sahebganj	322	18.01.2023
14	M/s Bhai Bhai Stone Works, At.- Banspahar, Ranga	Md Rafik Sekh & Md Moksar Seikh	Sahebganj	1951	14.11.2022
15	Gangopara Bedo Stone Mine M/s Ghose Stone Works, At.- Gangopara Bedo	Sri Sunil Kumar Ghose	Sahebganj	1950	14.11.2022
16	M/s Jial Das & Co. At.- Bakudih,	Sri Sumit Sadhani	Sahebganj	2021	17.11.2022
17	M/s Hindustan Industries & Mining Corporation, At.- Patnibona,	Sri Pravesh Kumar Lakhmani	Sahebganj	1945	14.11.2022
18	M/s S.S. Balck Stone, At.- Belbhadi, Mirzachowki	Sri Sunil Kumar Gupta	Sahebganj	2260	03.12.2022
19	M/s Rahul Metals ( Old Name Bihar Bentonite Supply Company) At.- Bara Bana Para and Matiyani	Sri Gopi Sadhwani	Sahebganj	1946	14.11.2022
20	M/s Ansari Stone Works, At.- Gangopara Bedo, Ranga	Md Shahbaj Ansari	Sahebganj	1952	14.11.2022

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## जिला खनन कार्यालय, साहेबगंज

पत्रांक 61 / एम0, दिनांक 28/01/23

प्रेषक,

जिला खनन पदाधिकारी,  
साहेबगंज।

सेवा में,

निदेशक, खान,  
खान एवं भूतत्व विभाग,  
खान निदेशालय,  
झारखंड, रांची।

विषय : OA. No. 23/2017 EZ के संदर्भ में।

महाशय

उपर्युक्त विषय के संबंध में कहना है कि OA. No. 23/2017 EZ के संदर्भ में दिनांक 25.01.23 को आहुत बैठक में दिए गए निर्देश के अनुपालन में मांगी गयी Compliance status इस पत्र के साथ संलग्न कर भेजी जा रही है।

- 1 दैनिक अखवार प्रभाव खबर एवं हिन्दुस्तान में प्रकाशित दिनांक 03.09.22
- 2 जनवरी 2020 से दिसम्बर 2022 तक दायर प्राथमिकी की सूची।
- 3 बिजली विभाग से प्राप्त विद्युत विच्छेद की सूची।
- 4 जिला परिवहन पदाधिकारी से प्राप्त कृत कार्रवाई।

विश्वासभाजन  
28/1/23  
जिला खनन पदाधिकारी  
साहेबगंज।

**नोटिस**

साहेबगंज जिलान्तर्गत सभी पट्टाधारियों, अनुप्रतिपत्तियों को सूचित किया जाता है कि निम्न प्रावधानों का पालन करना सुनिश्चित करें।

1. All stone crushers / stone mines must be provided with display board of adequate size (preferably not less than 1m X 1m), mentioning the following details:
  - a) Name of the crusher / Mines with Capacity
  - b) Address and exact location of area with latitude and longitude of all corner points.
  - c) Name of the proprietor with contact no.
  - d) Status of regulatory compliance status with Validity (CTE, CTO, HWA)
  - e) Status of Electricity Power Supply.
2. All the units using DG sets as power source must have valid authorization as per rule (Hazardous and other Wastes Managements and Transboundary Movement) Rules, 2016.
3. Taking into account the scarcity of water in the area (where villagers use Zaria Nallah water for drinking, bathing and other domestic purpose) poor conditions effective emission control system, it is proposed that stone crushers with capacity greater than 100 TPH must be provided with bag filters as emission control system for primary crusher, secondary crusher & screen in a time bound manner (preferably in 6 month).
4. Proposed railway siding near the school should be developed keeping safe distance from the school to prevent the children from getting affected by silicosis / respiratory problems.
5. All stone crushers operating using DG set must get valid authorization from (Haryana) State Pollution Control Board as per Rule.
6. Overloading in loaded vehicle carrying stone / fines should be avoided to prevent spillage on the road. The crushing of these spillage under the wheels results in high load of PM 10 / PM 2.5. Minimum free board of minimum 6 inch should be left keeping in mind the undulating road condition. The materials should be properly covered to prevent escape of fines under negative draft.
7. Haul roads should be properly maintained. Sprinklers should be installed to suppress the dust.
8. Plantation should be done in both side of the road. Green belt should also be improved in each cluster as well.
9. In the case of stone crushers, the crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100 TPH, shall be provided with bag house as emission control system.
10. Conveyor belts should be covered / enclosed to avoid fugitive emission, without side gaps, in enclosure and belts.
11. A proper green belt is to be developed surrounding the crushers.
12. Pan-tilt-zoom or PT cameras must be installed at all the stone crusher units at appropriate locations.

1. खनन पट्टा क्षेत्र का सीमांकन एवं सीमासूचक बनाये रखें।
  2. खनन पट्टा क्षेत्र / भंडारण स्थल पर साईनबोर्ड रखें।
  3. आरखंड राज्य प्रदूषण नियंत्रण प्रवर्ध से संचालन सहमति प्राप्त कर ही खनन कार्य / भंडारण का कार्य करना सुनिश्चित करें।
  4. खनन पट्टा क्षेत्र में बने खदान को जैसीय तथा बंध बनाकर खनन कार्य करें, जिससे की सुरक्षाबनी रहे।
  5. खनन क्षेत्र में उपयुक्त वाहन का सभी कागजात वाहनों पर उपलब्ध हो।
  6. ऐसे वाहन जिनके पास एक से अधिक मालवाहन / ब्यवसायिक वाहन है वह उप परिवहन आयुक्त -सह- सचिव, संतास परगना क्षेत्रीय परिवहन प्राधिकार, दुमका से ट्रांसपोर्ट लाइसेंस लेकर ही अपना वाहन परिचालित करें।
  7. जिलान्तर्गत कोई भी वाहन बिना तम्बर स्लेट / अपतनीय तम्बर प्लेट / डका हुआ या गिरा हुआ साथ छेड़-छाड़ किया हुआ है चलाए वाहन को तत्काल प्रभाव से जप्त कर स्थानीय थाना के सुपुर्द किया जायेगा।
  8. कोई भी वाहन जो कंपनी से निर्मित बोडी में किसी भी प्रकार का Alteration किया गया है उसे अविलम्ब वापस उसी स्थिति में ले आये, अन्यथा वाहन को तत्काल प्रभाव से जप्त कर स्थानीय थाना के सुपुर्द कर दिया जायेगा।
- उपयुक्त शर्तों का अनुपालन सुनिश्चित करना सुनिश्चित करें तथा अन्यथा जांचोपरांत अनियमितता पाये जाने पर खनन पट्टा / भंडारण अनुप्रतिपत्ति पर आवश्यक कानूनी कार्रवाई की जायेगी। साथ ही अपने खनन क्षेत्र एवं भंडारण क्षेत्र पर सभी संबंधित कागजात को उचित स्थल पर रखें, ताकि किसी निरीक्षी पदाधिकारियों के जाँच के समय कागजात उपलब्ध कराया जा सके।

जिला खनन पदाधिकारी,  
साहेबगंज

उपायुक्त -सह- जिला दण्डाधिकारी  
साहेबगंज

**नोटिस**

- खनन पट्टा क्षेत्रों में खनन/अनुप्रयोगों को संयोजित किया जाता है कि निम्न प्रणालियों को सुनिश्चित करें।
1. Crushers / stone mines must be provided with display board of adequate size (preferably than 1m X 1m), mentioning the following details:
    - a) Name of the crusher / Mines with Capacity
    - b) Address and exact location of area with latitude and longitude of all corner points.
    - c) Name of the proprietor with contact no.
    - d) Status of regulatory compliance status with Validity (CTE, CTO, HWA)
    - e) Status of Electricity Power Supply.
  2. All the units using DG sets as power source must have valid authorization as per rule (Hazardous and other Wastes Managements and Transboundary Movement) Rules, 2016.
  3. Taking into account the scarcity of water in the area (where villagers use Zaria Nallah water for drinking, bathing and other domestic purpose) poor conditions effective emission control system, it is proposed that stone crushers with capacity greater than 100 TPH must be provided with bag filters as emission control system for primary crusher, secondary crusher & screen in a time bound manner (preferably in 6 month).
  4. Proposed railway siding near the school should be developed keeping safe distance from the school to prevent the children from getting affected by silicosis / respiratory problems.
  5. All stone crushers operating using DG set must get valid authorization from Jharkhand State Pollution Control Board as per Rule.
  6. Overloading in loaded vehicle carrying stone / fines should be avoided to prevent spillage on the road. The crushing of these spillage under the wheels results in high load of PM 10 / PM 2.5. Minimum free board of minimum 6 inch should be left keeping in mind the undulating road condition. The materials should be properly covered to prevent escape of fines under negative draft.
  7. Haul roads should be properly maintained. Sprinklers should be installed to suppress the dust.
  8. Plantation should be done in both side of the road. Green belt should also be improved in each cluster as well.
  9. In the case of stone crushers, the crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100 TPH, shall be provided with bag house as emission control system.
  10. Conveyor belts should be covered / enclosed to avoid fugitive emission, without side gaps, in enclosure and belts.
  11. A proper green belt is to be developed surrounding the crushers.
  12. Pan-tilt-zoom or PT cameras must be installed at all the stone crusher units at appropriate locations.

1. खनन पट्टा क्षेत्र का सीमांकन एवं सीमास्तम्भ लगाए जाएं।
  2. खनन पट्टा क्षेत्र/भंडारण स्थल पर साईनबोर्ड रखें।
  3. धारखंड राज्य वदूषण नियंत्रण एक्ट से संबंधित सहमति प्राप्त कर ही खनन कार्य/भंडारण का कार्य करना सुनिश्चित करें।
  4. खनन पट्टा क्षेत्र में बने खदान को फेन्सींग तथा बंध बनाकर खनन कार्य करें, जिससे की सुरक्षा बनी रहे।
  5. खनन क्षेत्र में उपयुक्त वाहन का सभी कामजात वाहनों पर उपलब्ध हो।
  6. ऐसे वाहन जिसके पास एक से अधिक मालवाहन/व्यवसायिक वाहन है वह उप परिवहन आयुक्त -सह- सचिव, सताल परमाण्वीय परिवहन प्राधिकार, दुमका से ट्रांसपोर्ट लाइसेंस लेकर ही अपना वाहन परिचालित करें।
  7. जिलानगरी कोई भी वाहन बिना नम्बर प्लेट/अस्थायी नम्बर प्लेट/ढका हुआ या धिंसा हुआ साथ छेड़-छाड़ किया हुआ है उक्त वाहन को तत्काल प्रभाव से जप्त कर स्थानीय थाना के सुपुर्द किया जायेगा।
  8. कोई भी वाहन जो कंपनी से निर्मित बाड़ी में किसी भी प्रकार का Alteration किया गया है उसे अविलम्ब वापस उसी स्थिति में लौ आये अन्यथा वाहन को तत्काल प्रभाव से जप्त कर स्थानीय थाना के सुपुर्द कर दिया जायेगा।
- उपरोक्त कार्य का अनुपालन सुनिश्चित करें तथा अन्यथा जांचोपरांत अनियमितता पाये जाने पर खनन पट्टा/भंडारण अनुमति पर आवश्यक कानूनी कार्रवाई की जायेगी। साथ ही अपने खनन क्षेत्र एवं भंडारण क्षेत्र पर सभी संबंधित कामजात को उक्त स्थल पर रखें, ताकि किसी भीरीकी पदाधिकारियों के बीच के समय कामजात उपलब्ध करवाया जा सके।

जिला खनन पदाधिकारी, साहेबगंज      उपायुक्त -सह- जिला दण्डाधिकारी साहेबगंज

9534940758  
7076259824  
9735914332  
C-2099281(RNC)

**जमीन-जायदाद  
REAL ESTATE**

पूरा घर बनने तक प्लॉट  
निर्धार, सर्वे, सिमेंटिंग आदि  
सुविधाएं के साथ स्वतंत्रतापूर्वक  
संपत्ति के अधिकारों में किसी भी  
उपलब्ध सर्वे  
9155526453 8947476587  
C-6671(RNC)

**जयपुर जयपुर (वि.वि.)**

राज्य के 100 लोकेशन में

हमारे घर बनवाएं  
(सरता एवं गजदता)

अपना स्वतंत्र निवेश हेतु  
बैठ लेंगे सुनिश्चित

**RAJDHANI HOMES**

11th, Gurgaon Road  
KANTA TOLA BANGALU  
IN 91554-75313  
http://rajdhanihomes.com

9451111257 8702899723  
C-7208(RNC)

**सूचना**

हम विज्ञापनदाताओं के द्वारा ही  
नयी सूचनाएं प्रकाशित करते हैं, जिसकी  
सत्यता की जांच नहीं हो पाती  
है. अतः पाठकों से अनुरोध है  
कि किसी भी पृष्ठ पर छोटे  
विज्ञापनों की सत्यता की स्वयं  
जांच-परीक्षा करें. छात्रों के  
द्वारा पैसा भेजने, किसी भी  
तरह के विक्रय/खरीद सहाय्य एवं  
नौकरी पेशा से संबंधित  
विज्ञापनों एवं उनके सेवाओं के  
बाद से किसी भी व्यक्ति को  
संबंधित होने अथवा परिणाम  
के लिए प्रकाशक का कोई भी  
दायित्व नहीं होगा.

विज्ञापन प्रकाशक

**पत्थर व्यवसायियों के साथ बैठक कर सख्त निर्देशों से दिया निर्देश**

**एनजीटी के नियमों को हर हाल  
में पालन करें पत्थर कारोबारी**

**विचारधारा, परिचय**

जिले के पत्थर व्यवसायियों की एक बैठक  
बुधवार को जिला खनन कमीशन में की  
गई. जिसमें उपस्थित जिला खनन  
पदाधिकारी वि.पी. कुमार ने की. बैठक में  
एनजीटी के दिशानिर्देशों के अनुसंधान पत्थर  
खनने और खनने की सुविधाएं करने,  
खनन को देखते हुए समय से सवाई आदि  
उपकरणों का उपयोग, अडलोक और  
विशाल से उपकरण खनने में खननीय नम  
परिष्कार करने पर निर्देशों की गई. एनजीटी  
ने खनन क्षेत्र पर कहा कि पत्थर खनन के  
प्रशासन में इस प्रकार की अनिश्चितता



जिला खनन पदाधिकारी

सर्वथा नहीं की जाये. कहा कि एनजीटी  
और सरकार के दिशानिर्देशों का पालन  
करें. पत्थर व्यवसायियों से भी पत्थर

खनन के प्रशासन में अचूक पर्याप्त  
हो रहा है. जिले के खनन पदाधिकारी ने  
पत्थर के खनने पर कहा कि खननीय जो भी  
आए सम्भारें. उसे सुरक्षित रखेंगा.  
कहा कि एनजीटी द्वारा जिले की जल  
प्रतिष्ठानों की सूची दी गयी है. जल  
प्रतिष्ठानों के साथ उनके प्रतिष्ठानों में खनन  
कर्मियों को सुरक्षित बन निर्देश दिए गए  
हैं. साथ ही कहा कि इन कर्मियों को सुर  
नहीं मत दिए जा. जब तक अपने अपने  
काम को संवर्धित नहीं खाने की बात  
नहीं. पत्थर खनने पर जिले के विभिन्न  
स्तरों से पत्थर व्यवसायी बैठक में  
भागिता हुए.

15/12/22 प्रभात खबर

## जिला खनन कार्यालय, साहेबगंज

जनवरी 2020 से जिला टास्क फोर्स खनन द्वारा की गयी कार्रवाई/प्राथमिकी की सूची

जनवरी 2020 से	थाना जहाँ प्राथमिकी दर्ज की गयी	प्राथमिकी दर्ज की संख्या	पत्रांक/दिनांक	अभ्युक्ति	
1	2	3	4	5	
1	Jan-20	P.s-Mufsil	1	Letter No 01 Kemp dt.03.01.20	5 नाव सहित 5 व्यक्ति गिरफ्तार एवं 7 नामित व्यक्तियों के विरुद्ध प्राथमिकी दर्ज की गयी। थाना कांड संख्या 03/2020
2	Jan-20	P.s-Borio	1	Letter No 01 Kemp dt.10.01.20	3 ट्रकों प्राथमिकी दर्ज
3	Feb-20	P.s-Mirzachouki	1	Letter No 01 Kemp dt.01.02.2020	अवैध करवा रिजवान आलम को नामित करते हुए 2 जे0सी0पी, 2 स्टोन ब्रेकर, 6 ट्रक 1 ट्रक्टर, 1 मोटरसाईकिल को जप्त का प्राथमिकी दर्ज किया गया है।
4	Feb-20	P.s- Mufsil	1	Letter No 01 Kemp dt.03.02.2020	अवैध उत्खनन परिवहन में सम्मिलित 3 नावो सहित 5 व्यक्तियों को गिरफ्तार किया गया। थाना कांड संख्या 17/2020
5	Feb-20	P.s- Mufsil	1	Letter No 221M dt.29.02.2020	4 ट्रको प्राथमिकी दर्ज थाना कांड संख्या 40/2020
6	Feb-20	P.s- Mirzachouki	1	Letter No 225M dt.03.03.2020	अवैध उत्खनन परिवहन में सम्मिलित 7 व्यक्तियों को नामित करते हुए उनके विरुद्ध प्राथमिकी दर्ज
7	Mar-20	P.s- Taljhari	1	Letter No 230M dt. 04.03.2020	अवैध उत्खनन परिवहन में सम्मिलित 1 व्यक्ति को नामित करते हुए 3 ट्रक्टर एवं 01 ट्रक को जप्त किया गया।
8	Mar-20	P.s- Jirwabadi	1	Letter No 230M dt. 04.03.2020	अनुमंडल पदाधिकारी, साहेबगंज के साथ निरीक्षण के क्रम में कागजाती को नहीं दिखाने के कारण 14 क्रशरो को सील किया गया।
9	May-20	P.s- Jirwabadi	1	Letter No 613 M dt. 18.05.20	अवैध भंडारण में सम्मिलित 5 व्यक्ति को विरुद्ध प्राथमिकी दर्ज।
10	May-20	P.s- Ranga	1	Letter No 1Kemp dt. 25.05.20	अवैध भंडारण/परिवहन में सम्मिलित 1 ट्रक चालक सहित गिरफ्तार।
11	May-20	P.s- Boriyo	1	Letter No 625 M dt. 27.05.20	अवैध परिवहन में सम्मिलित 7 ट्रक एवं 4 व्यक्ति गिरफ्तार।
12	May-20	P.s- Rajmahal	1	Letter No 1Kemp dt. 31.05.20	अवैध परिवहन में सम्मिलित 18 ट्रक पर प्राथमिकी दर्ज।
13	Jun-20	P.s- Mirzachouki	1	Letter No 646 M dt. 03.06.20	139 अवैध परिवहन चालान से संबंधित ट्रको पर प्राथमिकी दर्ज।
14	Jun-20	P.s- Mufsil	1	Letter No 649 M dt. 04.06.20	3 नावो जप्त करते हुए उनके 3 चालको की गिरफ्तारी एवं 3 नामित व्यक्तियों को विरुद्ध प्राथमिकी दर्ज।
15	Jun-20	P.s- Mirzachouki	1	dated 04.06.2020	अनुमंडल पदाधिकारी, साहेबगंज के साथ कागजात जाँचोपरांत कर 2 क्रशरो को सील किया गया
16	Jun-20	P.s- Mirzachouki	1	dated 15.06.2020	अनुमंडल पदाधिकारी, साहेबगंज के साथ अवैध परिवहन की जाँच में 1 ट्रक एवं 1 ट्रक्टर पर प्राथमिकी दायर।
17	Jun-20	P.s- Taljhari	1	dated 16.06.2020	अनुमंडल पुलिस पदाधिकारी, राजमहल के साथ अवैध परिवहन की जाँच में 9 ट्रक पर प्राथमिकी दायर

18	Jun-20	P.s- Rajmahal	1	dated 16.06.2020	धाना प्रभारी राजमहल के साथ फावला मोड़ के आगे, राजमहल में अर्ध रात, स्टॉक में 2 व्यक्ति पर प्राथमिकी दायर
19	Jun-20	P.s- Jirwabadi	1	dated 17.06.2020	पुलिस निरीक्षक साहेबगंज, धाना प्रभारी जिरवाबाड़ी के साथ मदनसाही घाट पर में अर्ध रात स्टॉक में 3 व्यक्ति एवं 2 हाईवा पर प्राथमिकी दायर
20	Jun-20	P.s- Mirzachouki	1	letter no 705 dated 20.06.2020	पुलिस निरीक्षक साहेबगंज, धाना प्रभारी मिर्जाचौकी के साथ बेलमडी प्यारपुर सोन में अर्ध रात संचालन पर 9 व्यक्ति पर प्राथमिकी दायर
21	Jun-20	P.s- Taljhari	1	dated 24.06.2020	अनुमंडल पुलिस पदाधिकारी, राजमहल के साथ अर्ध रात परिवहन की जांच में 1 ट्रक पर प्राथमिकी दायर
22	Jun-20	P.s- Jirwabadi	1	letter no 732 dated 25.06.2020	RFO, धाना प्रभारी जिरवाबाड़ी के साथ लोहन्डा क्षेत्र अर्ध रात स्टॉक क़शर के संचालन 9 प्राथमिकी दायर
23	Jul-20	P.s- Jirwabadi	1	letter no 813 dated 13.07.20	अर्ध रात मंडारण एवं प्रेषण मदनसाही घाट पर 1 ट्रक पर प्राथमिकी दर्ज।
24	Jul-20	P.s- Jirwabadi	1	letter no 820 dated 15.07.20	धाना प्रभारी जिरवाबाड़ी, मु0अ0नि0, सादर सी0ओ0 के साथ साक्षरता मोड़ पर अर्ध रात बालू स्टॉक करने के कारण 3 नामित व्यक्ति 1 ट्रक एवं 2 ट्रेक्टर पर प्राथमिकी दर्ज।
25	Jul-20	P.s- Mufsil	1	letter no 821 dated 16.07.20	धाना प्रभारी मुकशील के साथ कलुवा पुल के पास अर्ध रात बालू परिवहन के कारण 2 ट्रक पर प्राथमिकी दर्ज। धाना कांड संख्या 109/2020
26	Aug-20	P.s- Jirwabadi	1	letter no Kemp 01 dated 09.08.20	गंगा नदी के किनारे मदनसाही, चानन, सोतीचौकी का औषक छापेमारी अधोहस्ताक्षरी, पुलिस निरीक्षक, साहेबगंज, धाना प्रभारी मु0 साथ की नवी जिसमें 1 ट्रेक्टर 5 नाव पर प्राथमिकी दर्ज।
27	Aug-20	P.s- Barhet	1	letter no Kemp 01 dated 12.08.20	बालू का औषक छापेमारी अधोहस्ताक्षरी, जिला परिवहन पदा0 साहेबगंज अंचल अधिकारी धाना प्रभारी बरहेट के साथ सिधा के पास अर्ध रात बालू परिवहन के कारण 4 ट्रेक्टर पर प्राथमिकी दर्ज।
28	Aug-20	P.s- Radhanagar	1	letter no 910 dated 14.08.20	बालू का औषक छापेमारी अधोहस्ताक्षरी, साहेबगंज पुलिस निरीक्षक, धाना प्रभारी राजमहल के साथ मोहनपुर चघवा के पास अर्ध रात बालू परिवहन के कारण 8 ट्रेक्टर पर प्राथमिकी दर्ज।
29	Aug-20	P.s- Rajmahal	1	letter no 964 dated 21.08.20	अर्ध रात पत्थर का औषक छापेमारी अधोहस्ताक्षरी, धाना प्रभारी राजमहल के साथ गुदराघाट के पास अर्ध रात पत्थर परिवहन के कारण 2 ट्रक पर प्राथमिकी दर्ज।

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Aug-20	P.s- Mirzachouki	1	letter no 978 dated 28.08.20	अवैध पत्थर भंडारण का औचक छापेवारी अधोहस्ताक्षरी, पुलिस निरीक्षक, थाना प्रमारी मिर्जाचौकी के साथ मौजा- बेलभद्री नीमगाछी में किया गया जिसमें 8 संचालको के विरुद्ध प्राथमिकी दर्ज
Aug-20	P.s- Mirzachouki	1	letter no 999 dated 30.08.20	अवैध पत्थर उत्खनन का औचक छापेवारी अधोहस्ताक्षरी, अनुमंडल पदा, साहेबगंज थाना प्रमारी मिर्जाचौकी के साथ मौजा-भुलहा में किया गया जिसमें 1 नामित व्यक्ति मोनु जायसवाल एवं 4 पोकलेन पर प्राथमिकी दर्ज
Sep-20	P.s- Mufsil	1	letter no 1037 dated 11.09.20	अवैध पत्थर भंडारण का औचक छापेवारी अधोहस्ताक्षरी, जिला परिवहन पदाधिकारी के साथ 02 ट्रक 2 ट्रेक्टर के विरुद्ध प्राथमिकी दर्ज।
Sep-20	P.s- Nagar Thana	1	letter no 1038 dated 11.09.20	अवैध पत्थर भंडारण का औचक छापेवारी अधोहस्ताक्षरी, पुलिस निरीक्षक के साथ 06 ट्रक के विरुद्ध प्राथमिकी दर्ज
Sep-20	P.s- Barhet	1	letter no 1052 dated 14.09.20	अवैध बालू भंडारण का औचक छापेवारी अधोहस्ताक्षरी, जिला परिवहन पदाधिकारी पुलिस निरीक्षक -सह- थाना प्रमारी बरहेट साथ गापलाडीह, हरवाडीह के आस-पास की गयी जिसमें 07 ट्रेक्टर के विरुद्ध प्राथमिकी दर्ज
Sep-20	P.s- Mufsil	1	letter no 1074 dated 22.09.20	अवैध पत्थर परिवहन थाना प्रमारी मुफसील द्वारा एक सी आई मोदम महादेवगंज में 03 ट्रक के विरुद्ध प्राथमिकी दर्ज
Oct-20	P.s- Mufsil	1	letter no 1169 dated 15.10.20	अवैध पत्थर परिवहन थाना प्रमारी मुफसील गरम घाट 2 ट्रेक्टर के विरुद्ध प्राथमिकी दर्ज एवं 2 व्यक्ति गिरफ्तार
Oct-20	P.s- Mufsil	1	letter no 1168 dated 15.10.2020	अवैध पत्थर परिवहन थाना प्रमारी मुफसील द्वारा समदा घाट में अवैध पत्थर उत्खनन एवं परिवहन करने के विरुद्ध में 03 व्यक्ति के विरुद्ध प्राथमिकी दर्ज
Oct-20	P.s- Mufsil	1	letter no 1206 dated 03.10.20	अवैध पत्थर परिवहन थाना प्रमारी मुफसील द्वारा समदा घाट में अनुमंडल पुलिस पदाधिकारी, साहेबगंज, अधोहस्ताक्षरी द्वारा अवैध पत्थर उत्खनन एवं परिवहन करने के विरुद्ध में 04 ट्रक के विरुद्ध प्राथमिकी दर्ज
Nov-20	P.s- Taljhari	1	letter no 1208 dated 04.11.20	अनु 50 पदा एवं अधोहस्ताक्षरी द्वारा मौजा बासंकोला में अवैध उत्खनन कर बिल्ली करने के उपर 01 व्यक्ति एवं 3 मोटरसाईकिल 1 कम्पेशर मशीन 1 पोकलेन, 3 ट्रेक्टर तथा 3 हाईवा जप्त कर प्राथमिकी दाखर।

40	Nov-20	P.s- Mirzachouki	1	letter no 1235 dated 11.11.20	अवैध पत्थर उत्खनन धाना प्रभारी, मौजा दामिनभीठा में अनुमंडल पदाधिकारी, साहेबगंज, अधोहस्ताक्षरी द्वारा अवैध पत्थर उत्खनन एवं परिवहन करने के विरुद्ध में 08 ट्रक एवं 1 पोकलेन के विरुद्ध प्राथमिकी दर्ज
41	Nov-20	P.s-Mufsil	1	letter no 1238 dated 12.11.20	सुकरघाट सकरीगली में गंगा नदी किनारे अधोहस्ताक्षरी द्वारा अवैध पत्थर उत्खनन एवं परिवहन करने के विरुद्ध में 08 व्यक्ति एवं 1 जेसीबी के विरुद्ध प्राथमिकी दर्ज
42	Nov-20	P.s-Radhanagar	1	letter no 1254 dated 19.11.20	उधवा गंगा नदी किनारे धाना प्रभारी उधवा एवं राजस्व उप निरीक्षक उधवा अवैध मिट्टी उत्खनन एवं परिवहन करने के विरुद्ध में 04 ट्रैक्टर के विरुद्ध प्राथमिकी दर्ज
43	Nov-20	P.s-Radhanagar	1	letter no 1279 dated 26.11.20	अवैध परिवहन करने के विरुद्ध में 01 ट्रक के विरुद्ध प्राथमिकी दर्ज।
44	Nov-20	P.s-Mufsil	1	letter no 01 dated 30.11.20	अधोहस्ताक्षरी एवं धाना प्रभारी मुफसील द्वारा सुकरा घाट में अवैध परिवहन करने में 02 नाव के विरुद्ध प्राथमिकी दर्ज।
45	Dec-20	P.s-Mufsil	1	letter no Kemp 01 dated 03.12.20	उपायुक्त, साहेबगंज की अध्यक्षता अनुमंडल पदाधिकारी, साहेबगंज जिला खनन पदाधिकारी, साहेबगंज पुलिस निरीक्षक नगर प्रभाव, धाना प्रभारी मुफसील द्वारा सनावा घाट में 07 नाव एवं 04 व्यक्ति के विरुद्ध प्राथमिकी दर्ज
46	Dec-20	P.s-Jirwabadi	1	letter no 1396 dated 10.12.20	उपायुक्त, साहेबगंज की अध्यक्षता अनुमंडल पदाधिकारी, साहेबगंज जिला खनन पदाधिकारी, साहेबगंज मौजा-तेतरिया में अवैध उत्खनन एवं क्रशर संचालक के विरुद्ध में 07 व्यक्ति निरफतार, 7 व्यक्ति सहित 10 एवं 01 हाईवा, 01 पोकलेन के विरुद्ध प्राथमिकी दर्ज
47	Dec-20	P.s-Taljhari	1	letter no 1404 dated 11.12.20	अवैध बालू परिवहन में 01 ट्रक पर प्राथमिकी दर्ज।

जनवरी 2021 से जिला टास्क फोर्स खनन द्वारा की गयी कार्रवाई/प्राथमिकी की सूची 1967

1	Jan-21	P.s-Taljhari	1	letter no 41 dated 12.01.2021	उपायुक्त, साहेबगंज की अध्यक्षता अनुमंडल पदाधिकारी, साहेबगंज जिला खनन पदाधिकारी, साहेबगंज मौजा-गदवा, चांगरो, किरोकुरिया में अवैध उत्खनन एवं परिवहन के के विरुद्ध में 03 व्यक्ति 01 पोकलेन के विरुद्ध प्राथमिकी दर्ज
2	Jan-21	P.s-Jirwabadi	1	letter no 42 dated 12.01.2021	मौजा- सोतीघेकी में अवैध ईट निर्माणकर्ता विरुद्ध में प्राथमिकी दर्ज।
3	Jan-21	P.s-Mufsil	1	letter no 101 dated 29.01.2021	अवैध पत्थर परिवहन में 01 ट्रक के विरुद्ध प्राथमिकी दर्ज
4	Jan-21	P.s-Mufsil	1	letter no 103 dated 30.01.2021	अवैध पत्थर परिवहन में 01 ट्रक के विरुद्ध प्राथमिकी दर्ज
5	Feb-21	P.s-Jirwabadi	1	letter no 115 dated 02.02.2021	उपायुक्त, साहेबगंज की अध्यक्षता अनुमंडल पदाधिकारी, साहेबगंज जिला खनन पदाधिकारी, साहेबगंज मौजा-डेम्बा, सिमरिया, युआ अमझोर में अवैध उत्खनन एवं परिवहन में 01 पोकलेन जप्त करते हुए अवैध कर्ता को नामित कर प्राथमिकी दर्ज।
6	Mar-21	P.s-Jirwabadi	1	letter no 285 dated 12.03.2021	धाना प्रभारी, जिरवाबाड़ी एवं सशस्त्र पुलिस बल के साथ साहेबगंज मौजा-नारीकुटी में अवैध उत्खनन एवं परिवहन की जांच कर 03 व्यक्ति तथा 01 पोकलेन, 1 ब्रेकर, 1 ट्रेक्टर, 2 मोटरसाईकिल तथा 2 हार्डवा के विरुद्ध प्राथमिकी दर्ज।
7	Mar-21	P.s-Taljhari	1	letter no 292 dated 14.03.2021	अनुमंडल पदाधिकारी, राजमहल, अनुमंडल पदाधिकारी, राजमहल, अंधल अधिकारी, तालझारी, जिला खनन पदाधिकारी, साहेबगंज एवं धाना प्रभारी, तालझारी तथा सशस्त्र पुलिस बल के साथ साहेबगंज मौजा- छोटा भगियामरी में अवैध उत्खनन,परिवहन एवं क्रशर संचालन के विरुद्ध में 01 व्यक्ति के विरुद्ध प्राथमिकी दर्ज।
8	Apr-21	P.s-Taljhari	1	letter no 378 dated 02.04.2021	जिला खनन पदाधिकारी, साहेबगंज एवं धाना प्रभारी, तालझारी एवं सशस्त्र पुलिस बल के साथ साहेबगंज मौजा-किरोकुरिया में अवैध उत्खनन, परिवहन के विरुद्ध में 02 व्यक्ति, 1 पोकलेन, 2 ट्रेक्टर एवं 2 पीस ड्रील जोक हम्मर के विरुद्ध प्राथमिकी दर्ज।
9	Apr-21	P.s-Radhanagar	1	letter no 442 dated 24.04.2021	अनुमंडल पदाधिकारी, राजमहल, पुलिस निरीक्षक राजमहल एवं जिला खनन पदाधिकारी, साहेबगंज एवं सशस्त्र पुलिस बल के साथ साहेबगंज राधानगर बासु का अवैध उत्खनन, परिवहन के विरुद्ध में 2 ट्रक के विरुद्ध प्राथमिकी दर्ज

10	May-21	P.s-Taljhari	1	letter no 491 dated 24.05.2021	धाना प्रभारी, तालझारी एवं सशस्त्र पुलिस बल के साथ साहेबगंज मौजा में अवैध उत्खनन, परिवहन के 1 हाईवा मासिक घालक सहित के विरुद्ध प्राथमिकी दर्ज
11	Jun-21	P.s- Jirwabadi	1	letter no 15 dated 05.06.21	जिला टास्क फोर्स खनन एवं जिला खनन पदाधिकारी, साहेबगंज एवं धाना प्रभारी, जिरवाबाड़ी एवं सशस्त्र पुलिस बल के साथ साहेबगंज गंगा नदी कबूतर छोपी, नदनशाही, चानन घाट आदि में जांच कर 10 नामित अवैधकर्ता के विरुद्ध प्राथमिकी दर्ज।
12	Jun-21	P.s- Taljhari	1	letter no Kemp 1 dated 08.06.21	जिला टास्क फोर्स खनन, अनुमंडल पुलिस पदाधिकारी, राजमहल एवं जिला खनन पदाधिकारी, साहेबगंज एवं धाना प्रभारी, तालझारी एवं सशस्त्र पुलिस बल के साथ मौजा- नदवा कर 05 नामित के विरुद्ध प्राथमिकी दर्ज।
13	Jul-21	P.s- Taljhari	1	letter no Kemp 670 dated 11.07.21	अधोहस्तकारी एवं धाना प्रभारी, तालझारी एवं सशस्त्र पुलिस बल के साथ सकरीमली के पास भंडारित बालू 4500 घनफीट जपा करते हुए प्राथमिकी दर्ज
14	Jul-21	P.s- Radhanagar	1	letter no Kemp 715 dated 25.07.21	जिला टास्क फोर्स खनन, अनुमंडल पदाधिकारी, राजमहल, अंचल अधिकारी, उधवा एवं जिला खनन पदाधिकारी, साहेबगंज एवं धाना प्रभारी, राधानगर एवं सशस्त्र पुलिस बल के साथ राधानगर में 08 ट्रैक्टर 2 ट्रक बालू सहित कुल 6500 घनफीट जपा करते हुए प्राथमिकी दर्ज।
15	Aug-21	P.s- Mufsil	1	letter no Kemp 01 dated 09.08.21	जिला टास्क फोर्स खनन, अनुमंडल पदाधिकारी, साहेबगंज, अंचल अधिकारी, साहेबगंज एवं जिला खनन पदाधिकारी, साहेबगंज एवं धाना प्रभारी, मुकसील एवं सशस्त्र पुलिस बल के साथ रामपुर दिवरा के पास खनिज से लदे नाम 04 नामित व्यक्ति के साथ 2 नाव सहित कुल 2000 घनफीट पत्थर जपा करते हुए प्राथमिकी दर्ज।
16	Sep-21	P.s- Mufsil	1	letter no 975 dated 25.09.21	जिला टास्क फोर्स खनन, अनुमंडल पदाधिकारी, साहेबगंज, एवं जिला खनन पदाधिकारी, साहेबगंज एवं धाना प्रभारी, मुकसील एवं सशस्त्र पुलिस बल के साथ मौजा- देश पोखरिया, मारीकुटी अमझारे आदि क्षेत्रों का जांच कर 3 ट्रैक्टर पर प्राथमिकी दर्ज।

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Nov-21	P.s- Jirwabadi	1	letter no 1142 dated 24.11.21
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जिला टास्क फोर्स खनन, अनुमंडल पदाधिकारी, साहेबगंज, वन प्रभारी, पदाधिकारी, मोटरवाहन निरीक्षक एवं जिला खनन पदाधिकारी, साहेबगंज एवं धाना प्रभारी, जिरवाबाड़ी एवं सशस्त्र पुलिस बल के साथ मौजा- साकरता मोड़ सकरीगली रोड के किनारे अवैध बालू भंडारण एवं व्यापार करने पर 2 नामित व्यक्ति पर प्राथमिकी दर्ज।

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Dec-21	P.s- Taljhari	1	letter no 1206 dated 14.12.21
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जिला टास्क फोर्स खनन, अनुमंडल पदाधिकारी, राजमहल, अनुमंडल पुलिस पदाधिकारी, राजमहल, जिला खनन पदाधिकारी, साहेबगंज, अंचल अधिकारी, तालझारी एवं धाना प्रभारी, तालझारी द्वारा सशस्त्र पुलिस बल के साथ मौजा- छोटी भगशिहारी में अवैध क्रशर संचालन कर व्यापार करने पर एक नामित व्यक्ति अशोक यादव पर प्राथमिकी दर्ज।

जनवरी 2022 से जिला टास्क फोर्स खनन द्वारा की गयी कार्रवाई/प्राथमिकी की सूची 1970

1	Jan-22	P.s- Tinpahar	1	letter no 77 dated 31.01.22	जिला टास्क फोर्स खनन, अनुमंडल पदाधिकारी, राजमहल की अध्यक्षता में जिला खनन पदाधिकारी, साहेबगंज, द्वारा अवैध परिवहन की जाँच बाकुडी-तीनपहाड़ रोड परिवहन करने पर 2 ट्रकों पर प्राथमिकी दर्ज।
2	Feb-22	P.s- Tajhari	1	letter no 96 dated 03.02.22	मीजा- बासकोला में अवैधकर्ता के विरुद्ध तालझारी धाना में प्राथमिकी दर्ज एवं 1 पोकलेन जप्त।
3	Feb-22	P.s- Jirwabadi	1	letter no 123 dated 10.02.2022	मीजा मारीकूटी में 2 भंडारणकर्ता के विरुद्ध, जिरवाबाड़ी धाना में प्राथमिकी दर्ज
4	Feb-22	P.s- Jirwabadi	1	letter no 134 dated 14.02.2022	मीजा मदनशाही गंगा नदी घाट के किनारे में 11 भंडारणकर्ता एवं 2 वाहनों को जप्त करते हुए जिरवाबाड़ी धाना में प्राथमिकी दर्ज
5	Mar-22	P.s- Mirzachouki	1	letter no 218 dated 10.03.2022	जिला टास्क फोर्स खनन के तहत संयुक्त रूप से जिला खनन पदाधिकारी, अंचल अधिकारी, मंडरो, धाना प्रभारी, मिर्जाचौकी एवं पुलिस बल के साथ अवैध खनन की जांच मीजा- छोटा दामिनमीला, बेलगदी, पहाड़पुर, भुतहा इत्यादि क्षेत्र में किया गया। जाँच के क्रम में 04 नामित व्यक्ति के साथ 1 हाईवा एवं 1 पोकलेन जप्त करते हुए प्राथमिकी दर्ज की गयी है।
6	Mar-22	P.s- Jirwabadi	1	letter no 220 dated 11.03.2022	जिला टास्क फोर्स खनन के तहत संयुक्त रूप से जिला खनन पदाधिकारी, अंचल अधिकारी, मंडरो, धाना प्रभारी, जिरवाबाड़ी एवं पुलिस बल के साथ अवैध खनन की जांच मीजा- जोकमारी के आसपास के क्षेत्रों में किया गया। जाँच के क्रम में 04 नामित व्यक्ति के साथ 1 ट्रैक्टर एवं 01 क्रशर मशीन सील करते हुए प्राथमिकी दर्ज की गयी है।
7	Mar-22	P.s- Jirwabadi	1	letter no 285 dated 31.03.2022	जिला टास्क फोर्स खनन के तहत संयुक्त रूप से जिला खनन पदाधिकारी, अंचल अधिकारी, सदर, राजस्व उपनिरीक्षक, सदर अंचल के साथ अवैध खनन की जांच मीजा- धानन के आसपास के क्षेत्रों में किया गया। जाँच के क्रम में 1 ट्रैक्टर जप्त करते हुए प्राथमिकी दर्ज की गयी है।

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Apr-22	P.s- Mufsil	1	letter no 304 dated 06.04.2022	क्षेत्रीय भ्रमण के दौरान अर्ध-खनन/परिवहन की जांच मौजा-शुक्रबाजार घाट सकरीगली में नाव से अवैध पत्थर प्रेषण में जाप्त करते हुए प्राथमिकी दर्ज की गयी है।
May-22	P.s- Jirwabadi	1	letter no 428 dated 06.05.2022	अवैध खनन एवं परिवहन की जांच मौजा- पधरुखी में की गयी जिसमें ट्रैक्टर से अवैध पत्थर प्रेषण किया जा रहा था जिसे जाप्त करते हुए प्राथमिकी दर्ज की गयी है।
May-22	P.s- Mufsil	1	letter no 430 dated 06.05.2022	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से महादेवगंज चौराहा के पास का निरीक्षण कर खनिज से लदे 4 ट्रकों को जाप्त करते हुए प्राथमिकी दर्ज की गयी।
May-22	P.s- Mufsil	1	letter no 452 dated 22.05.2022	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से प्रतापगंज जगीर रेलवे लाईन से सटे एन एच के पास अंचल अधिकारी, सदर द्वारा 01 क्रशर सील करते हुए प्राथमिकी दर्ज की गयी।
May-22	P.s- Mirzachouki	1	letter no 177 dated 22.05.2022	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से उपायुक्त महोदय की अध्यक्षता मौजा- मुंडली अवैध पत्थर चिप्स परिवहन में 1 ट्रक पर अंचल अधिकारी, मंडरो द्वारा प्राथमिकी दर्ज की गयी।
May-22	P.s- Kotalphokher	1	letter no Kemp1 dated 29.05.2022	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से निरीक्षण करते हुए मौजा- डाटापाड़ा, मयुरकोला, पधरिया आदि क्षेत्रों में औद्योगिक छापेमारी करते हुए अवैध रूप से संचालित 2 क्रशर सील करते हुए ध्वस्त कर 2 व्यक्ति के उपर प्राथमिकी दर्ज की गयी।
May-22	P.s- Jirwabadi	1	letter no 454 dated 30.05.22	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से मौजा- मारीकुड़ी आदि क्षेत्रों का निरीक्षण कर 2 क्रशर सील करते हुए ध्वस्त कर 2 व्यक्तियों के उपर प्राथमिकी दर्ज की गयी।
May-22	P.s- Mufsil	1	letter no 455 dated 30.05.22	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से मौजा- हाजीपुर प्रतापगंज आदि क्षेत्रों का निरीक्षण कर 8 क्रशर सील करते हुए ध्वस्त कर 8 व्यक्तियों के उपर प्राथमिकी दर्ज की गयी।

16	May-22	P.s- Mufsil	1	letter no 456 dated 30.05.22	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से मौजा- हाजीपुर प्रतापगंज आदि क्षेत्रों का निरीक्षण के क्रम में अवैध परिवहन करते हुए 3 ट्रकों एवं 1 व्यक्ति के उपर प्राथमिकी दर्ज की गयी।
17	May-22	P.s- Kotalphokher	1	letter no 488 dated 30.05.22	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से मौजा- पीपल जोड़ी आदि क्षेत्रों का निरीक्षण के क्रम में 02 क्रशर को ध्वस्त करते हुए एवं 2 व्यक्ति के उपर अंचल अधिकारी बरहरवा द्वारा प्राथमिकी दर्ज की गयी।
18	Jun-22	P.s- Radhanagar	1	letter no 465 dated 01.06.22	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से बंगमगंज पुल के पास आदि क्षेत्रों का निरीक्षण के क्रम में अवैध बालू परिवहन के मामले में 1 ट्रक एवं 1 ट्रैक्टर पर प्राथमिकी दर्ज की गयी।
19	Jun-22	P.s- Radhanagar	1	letter no 469 dated 02.06.22	जिला टास्क फोर्स खनन द्वारा संयुक्त रूप से किस्टूपुर, मोड, मोहनपुर आदि क्षेत्रों का निरीक्षण के क्रम में अवैध पत्थर परिवहन के मामले में 1 ट्रक एवं पर प्राथमिकी दर्ज की गयी।
20	Jun-22	P.s- Mirzachouki	1	letter no 476 dated 03.06.22	जिला टास्क फोर्स खनन द्वारा मिर्जाचौकी -भगीया रोड पर अवस्थित चकनाका के पास निरीक्षण के क्रम में अवैध पत्थर परिवहन के मामले में 1 ट्रक एवं पर प्राथमिकी दर्ज की गयी।
21	Jun-22	P.s- Mufsil	1	letter no 480 dated 04.06.22	जिला टास्क फोर्स खनन द्वारा साहेबगंज-मिर्जाचौकी रोड महादेवगंज में मुफसील थाना के पास निरीक्षण के क्रम में अवैध पत्थर परिवहन के मामले में 4 ट्रकों पर प्राथमिकी दर्ज की गयी।
22	Jun-22	P.s- Mufsil	1	letter no 196 Ra dated 05.06.22	जिला टास्क फोर्स खनन द्वारा साहेबगंज-झारखंड-बिहार चकनाका के पास निरीक्षण के क्रम में अंचल अधिकारी, मंडरो द्वारा अवैध परिवहन के मामले में 6 ट्रकों पर प्राथमिकी दर्ज की गयी।
23	Jun-22	P.s- Mufsil	1	letter no 197 Ra dated 06.06.22	जिला टास्क फोर्स खनन द्वारा साहेबगंज-झारखंड-बिहार चकनाका के पास निरीक्षण के क्रम में अंचल अधिकारी, मंडरो द्वारा अवैध परिवहन के मामले में 1 ट्रकों पर प्राथमिकी दर्ज की गयी।

24	Jun-22	P.s- Jirwabadi	1	letter no 492 Ra dated 13.06.22	जिला टास्क फोर्स खनन द्वारा साहेबगंज-महोदवगंज में मीजा पघरुखी क्रशरों का निरीक्षण के क्रम में अवैध रूप से संचालित 4 क्रशरों पर प्राथमिकी दर्ज की गयी।
25	Jun-22	P.s- Mirzachouki	1	letter no 506 dated 13.06.22	जिला टास्क फोर्स खनन द्वारा मंडरो अंचल अन्तर्गत में मीजा- रेंतरिया क्रशरों का निरीक्षण के क्रम में अवैध रूप से संचालित 5 क्रशरों को सील किया गया है।
26	Jun-22	P.s- Mirzachouki	1	letter no 215Ra dated 20.06.22	जिला टास्क फोर्स खनन के सदस्य अंचल अधिकारी, मंडरो द्वारा मिर्जाघौकी-भगैया रोड पर निरीक्षण के क्रम में अवैध परिवहन के मामले में 6 ट्रकों पर प्राथमिकी दर्ज की गयी।
27	Jun-22	P.s- Mirzachouki	1	letter no 219 Ra dated 21.06.22	जिला टास्क फोर्स खनन के सदस्य अंचल अधिकारी, मंडरो द्वारा मिर्जाघौकी-भगैया रोड पर निरीक्षण के क्रम में अवैध परिवहन के मामले में 3 ट्रैक्टर पर प्राथमिकी दर्ज की गयी।
28	Jul-22	P.s- Mirzachouki	1	letter no 240 Ra dated 01.07.2022	जिला टास्क फोर्स खनन के सदस्य अंचल अधिकारी, मंडरो द्वारा मिर्जाघौकी-बोआरीजोर रोड पर निरीक्षण के क्रम में अवैध परिवहन के मामले में 1 ट्रक (मिनी हाईवा) पर प्राथमिकी दर्ज की गयी।
29	Jul-22	P.s- Jirwabadi	1	letter no 602 M dated 09.07.2022	अधोहस्ताक्षरी द्वारा जाँच क्रम चानन घाट पर अवैध बोल्टर परिवहन के मामले में 1 ट्रैक्टर पर प्राथमिकी दर्ज की गयी।
30	Jul-22	P.s- Rajmahal	1	letter no 596 M dated 10.07.2022	अधोहस्ताक्षरी द्वारा जाँच क्रम खालमिया एंजेंसी, राजमहल में हो रहे प्रेषण के विरुद्ध चार नामित व्यक्ति सहित 1 ट्रक पर प्राथमिकी दर्ज की गयी।
31	Jul-22	P.s- Mirzachouki	1	letter no 262 Ra Mandro dated 17.07.2022	जिला टास्क फोर्स खनन के सदस्य अंचल अधिकारी, मंडरो द्वारा मिर्जाघौकी-बोआरीजोर रोड पर निरीक्षण के क्रम में अवैध परिवहन के मामले में 2 ट्रक पर प्राथमिकी दर्ज की गयी।
32	Jul-22	P.s- Mufsil	1	letter no 635 dated 23.07.2022	जिला टास्क फोर्स खनन के सदस्य अनुमंडल पदाधिकारी, साहेबगंज द्वारा महादेवगंज-मिर्जाघौकी रोड पर निरीक्षण के क्रम में अवैध परिवहन के मामले में 1 ट्रक पर प्राथमिकी दर्ज की गयी।

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Jul-22	P.s- Jirwabadi	1	letter no 642 dated 26.07.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा मौजा- मांझीकोला में जिला टास्क फोर्स के क्रम में अवैध परिवहन के मामले में 2 ट्रक पर प्राथमिकी दर्ज की गयी।
Aug-22	P.s- Mirzachouki	1	letter no 661 dated 03.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा रक्सीस्थान-मिर्जाचौकी रोड पर निरीक्षण के क्रम में अवैध परिवहन के मामले में 1 ट्रक पर प्राथमिकी दर्ज की गयी।
Aug-22	P.s- kotalphokher	1	letter no 743Ra. dated 05.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा अंचल अधिकारी, श्री देवराज गुप्ता द्वारा रहीम रोड पर निरीक्षण के क्रम में अवैध परिवहन के मामले में 15 ट्रक पर प्राथमिकी दर्ज की गयी।
Aug-22	P.s-Barhet	1	letter no 693 dated 07.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा अंचल अधिकारी, बरहेट, बरहेट-बरहरवा रोड पर निरीक्षण के क्रम में अवैध परिवहन के मामले में 1 ट्रक पर प्राथमिकी दर्ज की गयी।
Aug-22	P.s-Barhet	1	letter no 694 dated 07.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा अंचल अधिकारी, बरहेट, झबरी-बाउरीटोल के पास निरीक्षण के क्रम में अवैध परिवहन के मामले में 2 ट्रैक्टर बालू जप्त कर प्राथमिकी दर्ज की गयी।
Aug-22	P.s-Barhet	1	letter no Kemp 1 dated 07.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अनंमंडल पदाधिकारी, साहेबगंज, जिला खनन पदाधिकारी, साहेबगंज ए० ई० प्रदीप कुमार, जे०ई० सुरजीत उपाध्याय द्वारा बिना सहमति पत्र के संचालन 18 क्रशर को सील किया गया है।
Aug-22	P.s-Ranga	1	letter no 705 dated 11.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अंचल अधिकारी पतना द्वारा के पत्रांक 489/ रा० पतना दिनांक 10.08.22 के आलोक में 02 ट्रैक्टर बालू का जप्त कर सूचना के आलोक में प्राथमिकी दर्ज
Aug-22	P.s-Barhet	1	letter no 708 dated 13.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा प्रखंड विकास पदाधिकारी सह अंचल अधिकारी बरहेट द्वारा जप्त ट्रैक्टर में धाना प्रमारी बरहेट के पत्रांक 1119/ 22 बरहेट दिनांक 12.08.22 के आलोक में 04 ट्रैक्टर बालू का जप्त कर सूचना के आलोक में प्राथमिकी दर्ज

41	Aug-22	P.s-Barhet	1	letter no 721 dated 17.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा जिला परिवहन पदाधिकारी साहेबगंज द्वारा जप्त ट्रेक्टर में उनके पत्रांक 417/जि०परि०, साहेबगंज दिनांक 17.08.2022 के आलोक में 04 ट्रेक्टर बाबू एवं 2 ट्रेक्टर स्टोन चिप्ट जप्त कर कुल 06 ट्रेक्टर पर प्राथमिकी दर्ज
42	Aug-22	P.s-Mirzaouki	1	letter no 740 dated 19.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा जिला खनन पदाधिकारी साहेबगंज, थाना प्रभारी, मिर्जाचौकी द्वारा 3 जप्त ट्रेक्टर स्टोन चिप्ट जप्त कर प्राथमिकी दर्ज
43	Aug-22	P.s-Ranga	1	letter no 740 dated 19.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा जिला खनन पदाधिकारी साहेबगंज, थाना प्रभारी, मिर्जाचौकी द्वारा 6 जप्त ट्रेक्टर स्टोन चिप्ट जप्त कर प्राथमिकी दर्ज।
44	Aug-22	P.s-Mufsil	1	letter no 780 dated 29.08.2022	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अनुमंडल पदाधिकारी, साहेबगंज, जिला खनन पदाधिकारी, जिला परिवहन पदाधिकारी द्वारा 1 ट्रक स्टोन चिप्ट जप्त कर प्राथमिकी दर्ज
45	Sep-22	P.s-Ranga	1	letter no 806 dated 07.09.22	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अंचल अधिकारी, पतना के पत्रांक 519 दिनांक 02.09.22 के आलोक में 14 ट्रकों पर स्टोन चिप्ट जप्त कर प्राथमिकी दर्ज
46	Sep-22	P.s-Jirwabadi	1	letter no 809 dated 08.09.22	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अनुमंडल पदाधिकारी, साहेबगंज, जिला खनन पदाधिकारी, मौजा- डेम्बा, सिमरिया, अमझारे, सुआ आदि का निरीक्षण के क्रम मौजा-सिमरिया में अवैध खनन पर प्राथमिकी दायर की गयी है।
47	Sep-22	P.s-Borio	1	letter no 824 dated 10.09.22	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अनुमंडल पदाधिकारी, साहेबगंज, जिला खनन पदाधिकारी, द्वारा जांच के क्रम में बोरियो तिनमुहानी के पास बाबू लदे 2 एवं फत्हर चिप्ट लदे 2 ट्रक पर प्राथमिकी दायर।

48	Sep-22	P.s-Borio	1	letter no 825 dated 10.09.22	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अंचल अधिकारी बोरियों के पत्रांक 539 दिनांक 09.09.22 द्वारा जांच के क्रम में बोरियो तिनमुहानी के पास पत्थर चिप्स लदे 1 ट्रक पर प्राथमिकी दायर।
49	Sep-22	Mandro	मुंडली	Sri hari Nav Durga Rupesh Choudhary Pashupati Choudhary	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अनुमंडल पदाधिकारी, साहेबगंज, जिला खनन पदाधिकारी, साहेबगंज एवं सशस्त्र पुलिस बल के साथ माननीय उपायुक्त के न्यायालय द्वारा पारित आदेश के आलोक में 07 क्रशरों को ध्वस्त किया है।
50	Sep-22	P.s-Borio	1	letter no 01 Kemp dated 23.09.22	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अनुमंडल पदाधिकारी, साहेबगंज, जिला खनन पदाधिकारी, साहेबगंज एवं सशस्त्र पुलिस बल के साथ साहेबगंज-बोरियो मैनरोड स्थित ग्राम पत्थरघट्टा के पास जांच के क्रम में पत्थर चिप्स लदे 5 ट्रक पर प्राथमिकी दायर।
51	Oct-22	P.s-Taljhari	1	letter no 528 Ra. Taljhari dated 22.10.22/24.10.22	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अंचल अधिकारी, तालझारी द्वारा जांच के क्रम में मौजा छोटी भगियामारी में क्रशर को सील करते हुए मोहन प्रसाद यादव पर प्राथमिकी दायर।
52	Nov-22	P.s-Barharwa	1	NIL	थाना प्रभारी, बरहरवा द्वारा 01 ट्रक पर अवैध परिवहन के मामले में प्राथमिकी दायर की गयी है।
53	Nov-22	P.s-Mufsil	1	letter no 1085 dated 03.11.22	जिला टास्क फोर्स खनन के सदस्य द्वारा यथा अनुमंडल पदाधिकारी, साहेबगंज एवं अधोहस्ताक्षरी द्वारा अवैध परिवहन के मामले में 05 ट्रैक्टर पर प्राथमिकी दायर की गयी है।
54	Nov-22	P.s. Ranga	1	letter no 1122 dated 19.11.22	अधोहस्ताक्षरी द्वारा जांच क्रम वन भूमि क्षेत्र पर कियो गए अवैध खनन कार्य पर मौजा- तेलों पर प्राथमिकी दर्ज।
55	Nov-22	P.s. Jirwabadi	1	letter no 1123 dated 21.11.22	गंगा नदी किनारे मदनशाही घाट से नाव से अवैध परिवहन पर प्राथमिकी दर्ज की गयी।
56	Nov-22	P.s. Ranga	1	letter no 1133 dated 25.11.22	अनुमंडल पदाधिकारी के पत्र 638 दिनांक 24.11.22 के आलोक में अवैध खनन पर मौजा- गुजरवेडों में प्राथमिकी दर्ज की गयी।

57	Nov-22	P.s. Jirwabadi	1	letter no 1145 dated 27.11.22	उपायुक्त साहेबगंज की अध्यक्षता में अवैध खनन पर मौजा- डेम्बा में लक्ष्मी स्टोन वर्क्स में प्राथमिकी दर्ज की गयी।
58	Nov-22	P.s. Jirwabadi	1	letter no 1146 dated 27.11.22	उपायुक्त साहेबगंज की अध्यक्षता में अवैध खनन पर मौजा- सिमरिया में प्राथमिकी दर्ज की गयी।
59	Nov-22	P.s. Jirwabadi	1	letter no 1146 dated 27.11.22	उपायुक्त साहेबगंज की अध्यक्षता में अवैध खनन पर मौजा- मुरकुंडा, जानीभीठा एवं भारीकूटी 03 अलग-अलग व्यक्तियों के उपर प्राथमिकी दर्ज की गयी।
60	Nov-22	P.s. Ranga	1	letter no 610 Ra pathna dated 28.11.22	उपायुक्त साहेबगंज की अध्यक्षता में अवैध खनन पर मौजा- बुंदानाको, सिंह स्टोन के उपर प्राथमिकी दर्ज की गयी।
61	Nov-22	P.s. Barhet	1	letter no 1150 dated 28.11.22	उपायुक्त साहेबगंज की अध्यक्षता में अवैध खनन पर मौजा- नरगाड़ी में प्राथमिकी दर्ज की गयी।
62	Nov-22	P.s. Ranga	1	letter no 617 Ra pathna dated 29.11.22	उपायुक्त साहेबगंज की अध्यक्षता में अवैध खनन पर मौजा- मंगलाडीह, बिन्दुवासिनी स्टोन के उपर प्राथमिकी दर्ज की गयी।
63	Dec-22	P.s. Jirwabadi	1	letter no 1154 dated 01.12.22	अवैध बालू परिवहन पर 01 ट्रक के उपर प्राथमिकी दर्ज की गयी।
64	Dec-22	P.s. Mirzachouki	1	letter no 429 Ra Mandro dated 06.12.22	अवैध पत्थर परिवहन पर 01 ट्रैक्टर के उपर प्राथमिकी दर्ज की गयी।
65	Dec-22	P.s. Mirzachouki	1	letter no 431 Ra Mandro dated 08.12.22	अवैध पत्थर परिवहन पर 01 ट्रैक्टर के उपर प्राथमिकी दर्ज की गयी।
66	Dec-22	P.s. Jirwabadi	1	letter no 1182 dated 08.12.22	4 क्रशर को सील करते हुए थाना प्रभारी का संसूचित किया गया है।
67	Dec-22	P.s. Mirzachouki	1	letter no 448 Ra Mandro dated 11.12.22	अवैध पत्थर उत्खनन मौजा- दामिन भीठा के रकबा 410 एवं 411के रकबा 1.50 एकड़ क्षेत्र पर अज्ञात के उपर प्राथमिकी दर्ज की गयी।
68	Dec-22	P.s. Mirzachouki	1	letter no 1242 dated 26.12.22	अवैध स्टोन चिप्स परिवहन में मौजा- पिंडरा बनघप्पा रोड पर 14 व्यक्तियों को गिरफ्तार करते हुए 8 ट्रक एवं 01 ट्रैक्टर पर प्राथमिकी दर्ज की गयी है।

**Minutes of Meeting of 2<sup>nd</sup> Meeting of the Monitoring Committee constituted in compliance of the directions issued vide order dated 23/08/2022 in O.A. No. 23/2017/EZ and other related matters by the Hon'ble NGT, Principal Bench, New Delhi held on 25/01/2023 in the Conference Hall of the ATI Building, Jharkhand.**

**Attendees:**

- i. Sri L. Khiangte, Additional Chief Secretary, Forest, Environment and Climate Change Department, Government of Jharkhand.
- ii. Sri Ameet Kumar, Director, Mines Directorate, Mines and Geology Department, Government of Jharkhand.
- iii. Sri Yatindra Kumar Das, Member Secretary, Jharkhand State Pollution Control Board.
- iv. Sri Ram Niwas Yadav, Deputy Commissioner, Sahebganj (through VC).
- v. Prof. Manish K. Jain, Representative of IIT (ISM), Dhanbad (through VC).
- vi. Joint Secretary, Mines and Geology Department, Government of Jharkhand.
- vii. Chief Engineer, NH Wing, Road Construction Department, Government of Jharkhand.
- viii. Regional Officer, JSPCB Regional Office, Dumka (through VC).
- ix. Senior DCM, Malda Division, Eastern Railways (through VC).
- x. Representative of Regional Officer, NHAI, Ranchi (through VC).
- xi. District Mining Officer, Sahebganj (through VC).
- xii. District Transport Officer, Sahebganj (through VC).
- xiii. Executive Engineer, Electrical, Sahebganj (through VC).
- xiv. OSD to Mines Commissioner, Mines and Geology Department, Government of Jharkhand.

At the outset of the meeting the Chairman of the Monitoring Committee briefed the members about the three Original Applications filed before the Hon'ble NGT relating to enforcement of environmental norms in the operation of quarrying and crushing units in Rajmahal hills of the Vindhya Mountains, District Sahebganj, Jharkhand. All the three matters involve identical issues and are being dealt with together. The Chairman of the monitoring committee briefed the members about his personal appearance before the Hon'ble NGT, Principal Bench, New Delhi on the next date of hearing.

A power-point presentation was delivered on behalf of the Monitoring Committee and the Chairman of the Committee stressed about complying the recommendations of the Expert and Joint Committee.

The Member Secretary, JSPCB briefed the committee about the action taken by the Board for compliance of the recommendations of the Expert / Joint Committee, the directions were issued / requests were made to the various stakeholders viz. the Regional Officer, JSPCB Regional Office –

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cum – Laboratory, Dumka; the Deputy Commissioner, Sahebganj; the Divisional Railway Manager, Malda Division, Eastern Railway; the Secretary, Road Construction Department, Govt. of Jharkhand; the Regional Officer, NHAI, Ranchi and the Director, IIT(ISM), Dhanbad.

**The Action Taken and directions issued by the Chairman of the committee w.r.t. the recommendations of the Expert and Joint Committee is as below: -**

S.N.	Recommendations of the Expert Committee	Action Taken	Directions issued by the Chairman.
I.	In the case of stone crushers, the crushing units (both primary & secondary) should be placed in a covered section and the crushing units having capacity more than 100 TPH, shall be provided with bag house as emission control system.	<ol style="list-style-type: none"> <li>1. The MS, JSPCB informed that the time till 31<sup>st</sup> March, 2023 has been given to the Units to install the Bag House.</li> <li>2. The RO, Dumka JSPCB informed that 178 Units has covered the conveyor belt and Screen.</li> <li>3. The RO, Dumka JSPCB informed that 36 Stone Crusher Units are having capacity more than 100 TPH, out of which 12 Units have ordered for Bag house.</li> </ol>	<p>Exact details of the units should be provided w.r.t. the cover section and the bag house by 27<sup>th</sup> Jan, 2023 (i.e. In total how many crushers are there in Sahebganj district, how many crushers are required to install bag house, how many have ordered and how many have started installing the same?).</p> <p><b>(Action by: District Administration and RO, Dumka, JSPCB)</b></p>
II.	The Crushers shall install scientifically designed adequate number of sprinklers with requisite hydraulic pressure and shall ensure that the sprinklers remained in operation during crushing period.	The RO, Dumka JSPCB informed that 112 Units have installed fixed type water sprinklers.	<p>Exact details of the units should be provided by 27<sup>th</sup> Jan, 2023 w.r.t. the adequate nos. of sprinklers installed.</p> <p><b>(Action by: District Administration and RO, Dumka, JSPCB)</b></p>
III.	JSPCB along with district administration shall ensure that crushers are not in operation without having requisite pollution control measures through strict vigilance. Priority may be given for the grids where negative supporting carrying capacity has been observed.	The DC, Sahebganj submitted that in the Grids where there is negative carrying capacity, many crushers have been closed / demolished / dismantled with the help of the members of District Task Force (Mining).	<p>ATR should be provided by 27<sup>th</sup> Jan, 2023 mentioning the exact nos of the units grid wise w.r.t. the closed / demolished / dismantled units along with the period of the same.</p> <p><b>(Action by: District Administration)</b></p>
IV.	Conveyor belts should be covered /enclosed to avoid fugitive emission, without side gaps, in enclosure and belts.	The RO, Dumka JSPCB informed that 178 Units has covered the conveyor belt and Screen.	<p>Exact details of the units should be provided by 27<sup>th</sup> Jan, 2023 w.r.t. the covered / enclosed Conveyor belts.</p> <p><b>(Action by: District Administration and RO, Dumka, JSPCB)</b></p>
V.	The crushed stones or finished products should be stored in a silo, or the finished goods should be	1. RO, Dumka, JSPCB informed that 131 Units have kept the height of the crusher less than the height	<p>Exact details of the units should be provided by 27<sup>th</sup> Jan, 2023 w.r.t. the construction of wind-</p>



	<p>construction activities of the 4-lane highway and Ganga Bridge in the area and filling up the ponds/mine voids which were created during the stone mining or reclamation of the stone mines.</p>	<p>Bridge. Till now about 3,16,000 M<sup>3</sup> fly ash has been used in Ganga bridge.</p> <p>2. The DC, Sahebganj submitted that till now about 5,00,000 M<sup>3</sup> stone dust has been used in the four-lane highway which is being constructed in Sahebganj.</p>	<p>for its final disposal.</p> <p>2. The Stone dust should be used to reclaim the abandoned mine / pits.</p> <p>3. Number of the units should be provided by 27<sup>th</sup> Jan, 2023 which has used stone dust for reclamation of mined out area.</p> <p><b>(Action by: RO, NHAI, Ranchi and District Administration)</b></p>
<p><b>X.</b></p>	<p>A proper green belt is to be developed surrounding the crushers.</p>	<p>1. The RO Dumka informed that the survival rate of saplings is around 35-40 % which was second opined by the DC, Sahebganj.</p> <p>2. The DC Sahebganj informed that the Units are developing the green belt by purchasing the plants from nursery of Forest Dept. and some people are depositing money with the DFO, Sahibganj for plantation.</p> <p>3. The RO, Dumka, JSPCB informed that 131 Units have developed green belt.</p>	<p>The report w.r.t. the plant purchased from nursery of Forest Dept. and money deposited with the DFO, Sahibganj for plantation.</p> <p><b>(Action by: District Administration)</b></p>
<p><b>XI.</b></p>	<p>Ten railway sidings and eight railway goods sheds are important source of pollution as they deal with 14,25,000 tonnes of materials (Stone Chips, Ballast and Bolder) per month (Table 11). Therefore, the railway sidings are recommended to be covered /enclosed with Galvanized Iron (G.I) / Mild Steel (M.S) sheets with proper pollution control system to avoid fugitive emissions. Proper housekeeping should also be maintained.</p>	<p>The Sr. DCM, Malda informed that the ten railway sidings are covered by boundary walls and the covering of three goods shed are in tender process.</p> <p>The MS, JSPCB informed that the Railway Sidings have been granted time till 31<sup>st</sup> March, 2023 for implementing the Pollution Control measures.</p>	<p>It was directed to submit the detailed plan along with the timeline and the fund earmarked for the same for every good shed / railway siding separately by 27<sup>th</sup> Jan, 2023.</p> <p><b>(Action by: DRM, Malda, Eastern Railways)</b></p>
<p><b>XII.</b></p>	<p>The loading / unloading points of the wagons shall be covered if possible or shall be equipped with scientifically designed sprinklers with adequate hydraulic pressure. The</p>	<p>The Sr. DCM, Malda informed that at present the loading / unloading points of the wagons are not covered. However, the proposal for sprinklers and PM 10 analysers is under process.</p>	<p>It was directed to submit the detailed plan along with the timeline and the fund earmarked for the same for every good shed / railway siding separately by 27<sup>th</sup> Jan,</p>

	sprinklers should be in adequate number to maintain a water curtain along the loading / unloading points.		2023. <b>(Action by: DRM, Malda, Eastern Railways)</b>
XIII.	The waste generated from the railway goods sheds / sidings shall be collected and segregated for proper disposal.	The Sr. DCM, Malda informed that at present the stone dust which is a waste material is manually collected and used in construction of roads.	It was directed to comply by the directions issued by the Hon'ble NGT. <b>(Action by: DRM, Malda, Eastern Railways)</b>
XIV.	Since the railway sidings are located near the clusters (Table 12), which may impact on human health, these shall be relocated to some safer distance.	The Sr. DCM, Malda informed that the Sahibganj Railway Siding has been closed.	The Railway Sidings located in the populated area may be shifted in a time bound manner and the detailed Action Plan for the same should be submitted before next meeting of the committee. <b>(Action by: DRM, Malda, Eastern Railways)</b>
XV.	The trucks, as well as the wagons, should be properly covered while transporting the stone chips.	The Sr. DCM, Malda informed that the wagons are covered while transporting the stone chips. The DTO, Sahibganj has informed that an amount of INR 12,88,000/- (INR Twelve Lakhs Eighty-Eight Thousand only) has been recovered from July 2021 till December 2022 from uncovered transportation vehicles.	Detailed ATR w.r.t. the information shared should be provided by 27 <sup>th</sup> Jan, 2023.  <b>(Action by: DRM, Malda, Eastern Railways and District Administration)</b>
XVI.	Pan-tilt-zoom or PTZ cameras must be installed at all the stone crusher units at appropriate locations to detect fugitive emissions. Feed of the PTZ cameras shall be shared with the JSPCB.	The DC Sahebganj has informed that the PTZ cameras have been installed at the five check posts in the district and also by some of the crushing units.	1. List of Units as well as detailed report which have installed the PTZ Camera should be provided by 27 <sup>th</sup> Jan, 2023. <b>(Action by: District Administration)</b> 2. JSPCB to take necessary steps for connectivity (feed) of the PTZ cameras with JSPCB servers. <b>(Action by: JSPCB)</b>
XVII.	The operating capacity of the Stone crusher units may be verified with the monthly electricity bills of the respective unit.	The DMO, Sahebganj informed that on trial basis they have started to verify the monthly electricity bills with the production capacity, but it is a very time-consuming process. So, it may be done on random basis.	It was directed to develop a mechanism for the same and submit the report before the next date of the committee. <b>(Action by: District Administration &amp; DRM, Malda, Eastern</b>

<p><b>XVIII.</b></p>	<p>The units using DG set as power source may only be allowed to operate when the unit is having valid authorization as per Hazardous &amp; Other Wastes (Management and Transboundary Movement) Rules, 2016.</p>	<p>1. The Ex. Engineer, Electrical, Sahebganj informed that the crushing units are supposed to use electricity. However, 90 % of the units are Having DG sets. 2. It was further informed that the Chief Electrical Inspector is authorized to issue the license to the DG sets having capacity &gt; 25 KVA.</p>	<p><b>Railways)</b> JSPCB to give directions to the Chief Electrical Inspector and JUVNL to reject the license of DG sets if they don't possess valid Authorization as per Hazardous &amp; Other Wastes (Management and Transboundary Movement) Rules, 2016. <b>(Action by: JSPCB)</b></p>
<p><b>XIX.</b></p>	<p>Random drone surveillance on the bank of river Ganga may be done to prevent illegal dumping of debris generated during stone mining, crushing or allied activities.</p>	<p>1. DC, Sahebganj informed that there are 2 drones in the district (i.e. one each in Sahebganj and Rajmahal subdivision). 2. It was further informed that the illegal dumping along the banks of river Ganga has been completely checked.</p>	<p>Detailed ATR w.r.t. the information shared should be provided by 27<sup>th</sup> Jan, 2023. <b>(Action by: District Administration)</b></p>
<p><b>XX.</b></p>	<p>Online and manual ambient air quality monitoring stations may be installed in the grids where negative carrying capacity is observed to monitor atleast for measurement of PM10, PM2.5 and NOx. JSPCB may be responsible for operation of these stations however; the expenses incurred for the same may be recovered from the respective stone crushers and mines.</p>	<p>1. MS, JSPCB informed that the Units with capacity &gt; 500 TPD were to install PM<sub>10</sub> Analysers but in the last Board Meeting it was decided to reduce the capacity to 400 TPD. 2. RO, Dumka, JSPCB informed that till now 33 units has installed the PM<sub>10</sub> Analysers and it is under installation in 2 units.</p>	<p>Detailed Report w.r.t. the information shared should be provided by 27<sup>th</sup> Jan, 2023. <b>(Action by: RO, Dumka, JSPCB)</b></p>
<p><b>XXI.</b></p>	<p>The environmental management status shall be updated as well as verification of the adequacy of the pollution control devices installed in all the stone mines/ crushing units operating in the region shall be done by JSPCB &amp; DC Sahibganj.</p>	<p>DC, Sahebganj submitted that adequacy of the pollution control devices installed in all the stone mines / crushing units operating in the region shall be verified and report will be submitted.</p>	<p>Detailed Report should be provided at the earliest. <b>(Action by: District Administration)</b></p>
<p><b>XXII.</b></p>	<p>JSPCB may impose Environmental Compensations (EC) for violators based on methodology as described in para 5.0 till the cost of restoration to the extent of damage including the</p>	<p>MS JSPCB informed that the EC has been imposed on the violating units and the details have been shared in the later slide of the presentation.</p>	<p>Action in accordance with law to be initiated against the units which have not deposited the amount of Environmental Compensation.</p>

	deterrent element is assessed.		(Action by: JSPCB)
XXIII.	The cost of restoration of the actual damage and apportionment assessment may be carried out by technical institutes through JSPCB following the mechanism already developed by CPCB and circulated to all SPCBs/PCC following the direction of Hon'ble NGT in the matter of O.A. No. 739/2018. The copy of the mechanism for "Assessment of Damage to Air Quality", "Damage Assessment of Health Issues" and "Agricultural Production Loss" w.r.t Stone Crushers" is given in Appendix 11.	Prof. Manish K. Jain, Representative of IIT (ISM), Dhanbad informed that due to the academic assignments and by considering the availability and load on the faculty members it may not be possible to carry-out the said assignment.	JSPCB and Director, Mines Directorate, GoJ to finalize an institute of Technical repute (i.e. BIT, Mesra; BIT, Sindri; CIMFR, Dhanbad etc.) for calculating the cost of restoration of the actual damage and apportionment assessment.  (Action by: JSPCB and Director, Mines Directorate, GoJ)
XXIV.	A Comprehensive Environment Management plan may be prepared, for the areas where the stone mines and crushers are located, through the expert institutes like Indian Institute of Technology - India School of Mines (IITISM), Dhanbad or any other reputed agency.	Prof. Manish K. Jain, Representative of IIT (ISM), Dhanbad informed that due to the academic assignments and by considering the availability and load on the faculty members it may not be possible to carry-out the said assignment.	JSPCB and Director, Mines Directorate, GoJ to finalize an institute of Technical repute (i.e. BIT, Mesra; BIT, Sindri; CIMFR, Dhanbad etc.) for preparation of CEMP. (Action by: JSPCB and Director, Mines Directorate, GoJ)
S.N.	<b>Recommendations of the Joint Committee</b>	<b>Action Taken</b>	<b>Directions issued by the Chairman.</b>
1.	All stone crushers / stone mines must be provided with display board of adequate size (preferably not less than 1 m × 1 m), mentioning the following details: - a) Name of the crusher / Mines with Capacity b) Address and exact location of area with latitude and longitude of all corner points. c) Name of the proprietor with contact no. d) Status of regulatory compliance status with Validity (CTE, CTO, HWA) e) Status of Electricity Power Supply.	RO, Dumka, JSPCB informed that 153 Stone Crusher and 76 Stone Mine Units have provided the Display Board.	Detailed Report should be provided by 27 <sup>th</sup> Jan, 2023.  (Action by: District Administration)
2.	All the crushers in the area running without valid CTE/	1. DC, Sahebganj informed that Eighteen (18) crusher	Detailed Report should be provided by 27 <sup>th</sup> Jan, 

	CTO to be treated as illegal and be demolished. Taking lesson from earlier demolition by dismantling the conveyer system & disconnection of power supply that such crusher start operating after sometime as reported, it is proposed that whenever any crusher is demolished for running without CTE, the whole foundation to be demolished & all the major machineries of the crushers (i.e. primary crusher, secondary crusher, screen, hopper, loader, DG set, etc) should be seized.	units were sealed on 07/08/2022 and Seven (07) Crusher Units were demolished in Sep 2022 by the District Task Force. 2. RO, Dumka, JSPCB informed that Three (03) stone crusher units were demolished by the District Administration.	2023.  <b>(Action by: District Administration)</b>
3.	The crusher having valid CTE, but running without valid CTO should be sealed with ensuring disconnection of power supply/seize of DG set.	Ex. Engineer, Electrical, Sahebganj informed that the power supply of 86 Units has been disconnected.	Detailed Report should be provided by 27 <sup>th</sup> Jan, 2023.  <b>(Action by: District Administration)</b>
4.	All the units using DG sets as power source must have valid authorization as per rule (Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016).		To act as per direction given in Recommendation No. XVIII of the Expert Committee.
5.	Taking into account the scarcity of water in the area (where villagers use Zaria Nallah water for drinking, bathing and other domestic purpose) poor conditions effective emission control system, it is proposed that stone crushers with capacity greater than 100 TPH must be provided with bag filters as emission control system for primary crusher, secondary crusher & screen in a time bound manner (preferably in 6 month).		To act as per direction given in Recommendation No. I of the Expert Committee.
6.	Proposed railway siding near the school should be developed keeping safe distance from the school to prevent the children from getting affected by silicosis/respiratory problem.	DC, Sahebganj Informed that one Railway Siding namely Sakrigali Railway Siding is situated adjacent to the school and recommended that it should not be operated during day time.	To issue appropriate directions to DRM, Malda, Eastern Railway in line with recommendation of DC, Sahebganj.  <b>(Action By: JSPCB)</b>
7.	All stone crushers operating		To act as per direction

	using DG set must get valid authorization from Jharkhand State Pollution Control Board as per Rule.		given Recommendation No. XVIII of the Expert Committee.
8.	Overloading in loaded vehicle carrying stone / fines should be avoided to prevent spillage on the road. The crushing of these spillage under the wheels results in high load of PM 10/PM 2.5. Minimum free board of minimum 6 inch should be left keeping in mind the undulating road condition. The materials should be properly covered to prevent escape of fines under negative draft.	a) The DTO, Sahibganj has informed that INR 45,82,900/- (INR Forty-Five Lakhs Eighty-Two Thousand Nine Hundred only) has been collected from April 2022 to December 2022 from overloaded vehicles. b) The DC Sahebganj has informed that the PTZ cameras have been installed at the five check posts in the district to check the overloading.	Detailed Report should be provided by 27 <sup>th</sup> Jan, 2023.  <b>(Action By: District Administration)</b>
9.	Haul roads should be properly maintained. Sprinklers should be installed to suppress the dust.		To act as per direction given in Recommendation No. VI of the Expert Committee.
10.	Plantation should be done in both side of the road. Green belt should also be improved in each cluster as well.	The NHAI representative informed that the plantation is carried out as per INC 2021. Generally, it is carried out after 65-70 % progress of work.	Detailed Report should be provided by 27 <sup>th</sup> Jan, 2023. <b>(Action by: RO, NHAI, Ranchi)</b>

Apart from the above some other points of discussions were as follows: -

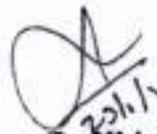
1. The Director, Mines Directorate, GoJ suggested that the Chief Inspector of Factories should also be made a part of the Monitoring committee because the crushers has to take license from the labour department also. The Chairman agreed to it and directed to contact the Chief Inspector of Factories.

(Action By: Director, Mines)

2. The Chairman of the committee directed that the monitoring format may be devised for monitoring of compliances by the various agencies.

(Action By: Director, Mines)

The meeting concluded with the vote of thanks to the Chairman.

  
(L. Khiantge)

Additional Chief Secretary  
Forest, Environment & Climate Change Department,  
Govt. of Jharkhand – Cum –  
Chairman, Monitoring Committee



Memo No....210.....

Ranchi, dated...30-01-2023... 1987

Copy to: All the concerned for information and to ensure necessary action from their end please.

*AK*  
27/01/2023

(Ameet Kumar)  
Director, Mines Directorate,  
Dept. of Mines and Geology, GoJ - cum -  
Member Secretary, Monitoring Committee

Annexure - 'M'



## झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्,

क्षेत्रीय कार्यालय सह प्रयोगशाला, दुमका।

पत्रांक :-  
प्रेषक:

दिनांक :-

क्षेत्रीय पदाधिकारी,  
दुमका।

सेवा में,

निदेशक, खान  
झारखण्ड सरकार  
खान एवं भूतत्व विभाग  
खान निदेशालय, राँची।

विषय :-

माननीय NGT नई दिल्ली में दायर वाद O. A. No. 23/2017(EZ) सैयद अरसद नसर बनाम भारत संघ एवं अन्य मामले में दिनांक 23.08.2022 को पारित आदेश के अनुपालन हेतु गठित Monitoring Committee की बैठक दिनांक 25.01.2023 को सम्पन्न में दिए गए निदेशों के अनुपालन के संबंध में।

प्रसंग :-

झारखण्ड सरकार खान एवं भूतत्व विभाग खान निदेशालय, पत्रांक ख0नि0(विधि)- 141/2017 (खण्ड) 155 / एम0, राँची, दिनांक - 20.01.2023

महाशय,

उपर्युक्त विषयक प्रसंग में भवदीय पत्रांक 155/एम, राँची, दिनांक 20.01.2023 के आलोक माननीय NGT नई दिल्ली में दायर वाद O. A. No. 23/2017(EZ) सैयद अरसद नसर बनाम भारत संघ एवं अन्य मामले में दिनांक 23.08.2022 को पारित आदेश के अनुपालन हेतु माननीय अपर मुख्य सचिव झारखण्ड सरकार की अध्यक्षता में गठित Monitoring Committee की दिनांक 25.01.2023 को सम्पन्न बैठक में दिए गए निदेशों के अनुसार बिन्दुवार प्रतिवेदन आवश्यक अनुलग्नकों के साथ अग्रेतर कार्रवाई हेतु भेजी जा रही है।

क्रशर्स एवं माइंस द्वारा निर्देशों का अनुपालन नहीं करने वाली इकाइयों के विरुद्ध कीजानेवाली कार्रवाई की अनुशंसा यथाशीघ्र प्रेषित की जाएगी।

सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

विश्वासभाजन,

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क्षेत्रीय पदाधिकारी,  
दुमका।

ज्ञापाक :- 388

दुमका/दिनांक:- 28/01/2023

प्रतिलिपि :- सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद्, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

28/01/2023

क्षेत्रीय पदाधिकारी,  
दुमका।

सहेबगंज जिला में अवस्थित क्रशरो/माईन्सों एव रेलवे साईडिंग का मानीनीय NGT  
O.A. No.- 23/2017 EZ में पारित आदेश दिनांक 23.08.2022 के आलोक में  
अद्यतन स्थिति ।

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1. Total number of stone crushers with valid CTO – 160
2. Total nos. of crushers units online application under process on  
RO and H.Q. level – 54
3. Total number of stone crusher (Sl. No. 1+2) = 214
4. Compliance status
  - (a) Pucca boundary wall constructed – 130
  - (b) Metal sheet boundary wall constructed – 45
  - (c) Conveyor belt and screen section covered – 178
  - (d) Fixed type water sprinklers installed -112
  - (e) Green belt -176
5. Total number of stone crushers units having capacity more than  
100 TPH – 36
  - (a) Total number of stone crusher units having capacity more  
than 100 TPH purchase order/quotation submitted – 12
6. Total number of PM10 analyzer installed (Mines & Crushers) –  
35
7. Total number of valid mines with crusher units – 12
8. Total number of mines with crusher units (non operational) –  
08

N

y

9. Total number of mines with crusher units (Sl. No. 7+8) = 20
10. Total number of stone mine with valid CTO - 77
11. Total nos. of stone mines unit online application under process on RO and H.Q. level- 21
12. Total number of mines units (non operational) – 25
13. Total number of stone mines (Sl No. 10+11+12) = 123
14. Total number of Railway Goods Sheds – 10
15. List of the units (mines & crusher) whose CTE has been rejected by the board or auto rejected in Sahebganj- 104
16. List of the Railway siding whose CTE/CTO has been rejected by the Board or auto rejected in Sahebganj- 01

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## Status of Stone Mines of valid CTO in Sahibganj District

Sl no.	Name of Unit (Mines)	Occupier Name	Mouza	Location	Compliance Status						
					Plantation	Fixed water sprinklers	Boundary Demarcation	Display Board	Reclamation and Plantation	Haul Road	PM10 Analyzer
1	M/S VAISHNAV STONE WORKS	AWADH KISHORE SINGH	DAMINBHITA	Mauza- Damin Bhitia, 3,4,5,13P,17,20,21,22P,23P,15,16,24P,19P,14,6P,9P & Khata No - 46,49,30,32,20, 15,25,62,17	Yes	No	Yes	Yes	No	Katchha	No
2	M/S SWASTI MINERAL AGENCY	SHRI VIKRAM PRATAP	RORO	Plot no - 10,11/P, 18/P, Khata no. 02	Yes	No	Yes	Yes	No	Katchha	No
3	MD SAMIM ALAM (Mines)	MD SAMIM ALAM	GANGOPARA BEDO	Mauza- Gangopara Bedo, khata No - 11 & 12, Plot No - 44/P & 25/P	Yes	No	Yes	Yes	No	Katchha	NA
4	M/S SHAKISTON	MD Moinal Haque	Bera Panchkuli	Mauza- Bera Panchkuli, Plot No. 48/P, 49/P, 50/P & 62/P, Khata No - 59.	Yes	No	Yes	Yes	No	Katchha	NA
5	M/S SHAKISTON WORKS	SHAMBHU JAJODIA	LORANDA BEDO	Mauza- Loranda Bedo Khata No - 21 & 07, Plot No - 46/P & 50/P	Yes	No	Yes	Yes	No	Katchha	No
6	M/S AYACHI ENTERPRISES	RAVI KUMAR	GILAMARI	Mauza- Gilamari, Khata No - 18, 20, 21, 21, 18 & 21, Plot No - 208/P, 210/P, 214/P, 215/P, 216, 217	Yes	No	Yes	Yes	No	Katchha	No
7	CHUWA STONE MPCL, M/S SANKAT MP, BAN STONE MP(S)	RAJESH KUMAR JAISWAL	CHUWA	Mauza- Chuwa, Plot No 19/P & 35/70 (P), Khata No - 09 & 04	Yes	No	Yes	Yes	No	Katchha	No
8	RAMJI EDIMAR (STONE MP(S))	RAHUL KUMAR	BOUNA	Mauza- Bouna, Plot No - 437/P, 438/P & 439/P, Khata No - 70, 52, 37	No	No	Yes	Yes	No	Katchha	NA

9	M/s Mahaveer Engineers Private Limited	Raj Kumar Pandey	Demba	Mouza- Demba, Plot No. - 112/P, 113/P, 115/P, 116/P, 117/P, 118/P, 119, 121/P, 122, 123, 125/P, 127/P, 126/P	Yes	Yes	Yes	Yes	No	Katchha	No
10	M/S SHIV SHAKTI STONE WORKS	Smt Nutan Kumari Sri Shankar Kumar	BORNA	Mouza- Borna, Plot no.- 466/P, Khata no.- 60	No	No	Yes	Yes	No	Katchha	NA
11	M/S SHIV SHAKTI STONE WORKS (Stone Mines)	SRI SHANKAR KUMAR	BORNA	Mauza- Borna Pahar, Plot no.- 442/P, 466/P, Khata no - 60 & 05	No	No	Yes	Yes	No	Katchha	NA
12	M/s Baba Projects Pvt. Ltd	Ram Laxhan	Pachrukhi	Plot no.- 11 to 13, Mauza- Pachrukhi	Yes	No	Yes	Yes	No	Katchha	No
13	M/s Maa Vaishnavi Stone Works (Mundali Stone Mines)	Rajesh Kumar Jaiswal	Mundli	Mauza - Mundli, 55 & 56, Khata No.- 17,	Yes	No	Yes	Yes	No	Katchha	No
14	M/S HARILAL ADY & CO	SRI KAMAL CHAWDA	PATNIBONA & CHOWKIPAHAR	Mouza- Patnibona & Chowkipahar, Plot No. 19/P, 41, 42, 44/P, 47, 43/P, 45/P, 46/P, 92/P, 93, 94, 95/P, 110 Khata no. 01, 05, 11, 16, 32	Yes	No	Yes	Yes	No	Katchha	Yes
15	M/S MADAN KANT	SHRI MADAN KANT	KIROKURIA	Mouza- Kirokuria, Plot no.- 2/P, 30/P, 31/P, Khata No.- 14, 04 & 15	Yes	No	Yes	Yes	No	Katchha	NA
16	M/S Sri Budhwa Paharia	Sri Budhwa Paharia	Mundli	Mouza -Mundali, Plot No.- 09/P, Khata no. 09	Yes	No	Yes	Yes	No	Katchha	NA
17	M/S USMAN SHEIKH	USMAN SHEIKH	DHATAPARA	Mauza - Dhatapara, Survey No- 10K, Plot No.- 305, 306, 308 to 312, 316	Yes	No	Yes	Yes	No	Katchha	NA
18	M/s. Bajrang Stone	ALOK RANJAN	Chuwce	Mauza-Chuwce, KhataNo. 12,17,02, Plot No. 88/P, 71, 72, 73	No	No	Yes	Yes	No	Katchha	No
19	M/S MOHAN & SANJAY STONE WORKS	SANJAY KUMAR YADAV	GADWA	Mouza- Gadwa, Plot no.- 60 to 62, Khata no.- 45	Yes	No	Yes	Yes	No	Katchha	No
20	BANDANA STONE WORKS (STONE MINES)	MR RAKESH RANJAN	LOHANDO MAKO	Mouza-Lehanda Mako, Plot no.- 03/P, 08/P, 107/P, 04/P, 05/P, Khata no.- 20, 19, 16	Yes	No	Yes	Yes	No	Katchha	NA
21	M/S RATAN BLACK STONE	SRI CHANDESWAR PRASAD SINHA	KARAMBI	Mouza- Karambi, 26 P & Khata No.- 34	No	No	Yes	Yes	No	Katchha	No
22	M/S NEHA BLACK STONE WORKS (STONE MINES)	MD AKHTAR ALAM	GANGOPARA BEDO	Mauza- Gangopara Bedo, Khata No.- 09, 10 & 12, Plot No.- 11, 15, 16, 17, 24/P & 25/P	No	No	Yes	Yes	No	Katchha	NA
23	M/S MIRAPAHAR STONE MINES	MD RABBUL ANSARI AND AMARJEET KUMAR SINGH	MIRAPARA	Mauza - Mirapara, Khata No -04, 09 & 28, Plot No.- 98 P, 100 P, 101 P, 105 P & 106 P	Yes	No	Yes	Yes	No	Katchha	No
24	MUNDALI STONE MINE	Sri Manoj Kumar Sah	Mundali	Mouza- Mundali, Khata no. 07, Plot no.- 51/P	Yes	No	No	Yes	No	Katchha	NA

25	M/S STAR INDIA INDUSTRIES	AJAY KUMAR BHAGAT	CHHOTA DAMINBHITTA	Mouza- Chhota Daminbhitta, Plot no.- 33P, 34 to 36, 56P, 57P, 60P, Khata No.- 05, 07, 19, 20, 30 & 37.	No	No	No	Yes	No	Katchha	No
26	M/S Ma Laxmi Stone Works (Stone Mines)	Sri Vikash Kumar	Demba	Mauza Demba, J.B. No.-27, 19, 16, 13, 20 and 07, Plot No.36 to 38, 89, 90, 92P, 96P & 97P	Yes	No	Yes	Yes	No	Katchha	No
27	M/S R.B. STONE WORKS	RANJIT KUMAR TIWARI	MAYURKOLA, PIPAJ ORLORIATI	Mouza- MAYURKOLA, PLOT NO. 786P, 787P, 788P, 797P, 798P, MOUZA- LOELATIA, PLOT NO-67P, 68P, 69P, 70P, MOUZA- PIPAJORE, PLOT NO-145, 146P, 147, 148, 149, 150	Yes	No	Yes	Yes	No	Katchha	No
28	M/S ADARSH GROUP	MD ARIF ZAFAR AND OTHERS	JOKMARI	Mauza- Jokmari, Plot No.-309 P, 310 P, 312 P, 314 to 316 & 317 P, Khata No. 81, 64, 49, 06, 51, 27	Yes	No	Yes	Yes	No	Katchha	NA
29	M/S ABBAS & SONS (Stone Mines)	MD ANIS ANSARI	Dhandhania	Mouza- Dhandhania, Plot no. - 108, 109, 160P	Yes	No	Yes	Yes	No	Katchha	NA
30	M/S VANSEA GRANITE	SMT BINA SINGH	CHALPAHAR	Khata No.- 12, Plot No.- 55 & 56	Yes	No	Yes	Yes	No	Katchha	NA
31	M/S JAL DAS & CO	SUMIT SADHWANI	PAKTURI	Mouza-Pakturi, Plot no.- 49 to 53, 86P, 88, 89 Khata no - Nil	Yes	No	Yes	Yes	No	Katchha	Yes
32	M/S KASHI BUILDERS & SERVICES Pvt. Ltd.	BIPIN KUMAR	JOCKMARI	Mouza - Jokmari, Khata No:- 15,33; Khesra No: 55P, 52P	Yes	No	Yes	Yes	No	Katchha	NA
33	SHABNAM PERWEEN	SHABNAM PERWEEN	BORNA	Mauza- Borna, Plot No 63, 64P, 65, 244, 246P, 247 & 285P. Khata No.- 15, 19, 30, 65	No	No	No	Yes	No	Katchha	NA
34	M/S BHAGWAN STONE WORKS(STONE MINES)	BHAGWAN BHAGAT	BORNA	Mouza - Borna, Plot no. - 87, 118P, 90, 122- 125, 121, 89P. Khata no. - 02, 12, 13, 61 GM Land	Yes	Yes	Yes	Yes	No	Katchha	NA
35	M/S RAM KRISHNA PATHAR UDYOG	RAJ NARAYAN CHAUDHARY	PAKRIYA	Mauza-Pakariya, Plot No 57, 58, 41, 42, 43, 40P & 60, Khata No.- 27, 28, 38, 12, 45, & 25,	No	No	Yes	Yes	No	Katchha	No
36	M/S SUNIL KUMAR SINGH	SUNIL KUMAR SINGH	LOHANDA BETO	Mauza- Lohanda Beto, Khata No. 24, Plot No. - 26	Yes	No	No	Yes	No	Katchha	NA
37	M/S HILL TOUCH STONE WORKS (STONE MINES)	RAM VYAS TIWARI	PAKARIYA	Mauza-Pakariya, Plot No 128, 129P, 132P, 133P & 134, Khata No-43, 39, 25 & 29	Yes	No	Yes	Yes	No	Katchha	No

	OLD NAME G. D. STONE COMPANY NEW NAME - GOLDEN STONE HARVEST PVT LTD	RAKESH KUMAR	TELO	Mauza- Telo, Plot no.- 24, 27P, 28P, 29P, & 30P and Khata No.- 09	Yes	No	No	Yes	No	Katchha	No
39	M/S MADAN KANT	MADAN KANT	KIROKURIA	Mauza- Kirokaria, Khata No - 14, Plot No. - 18P, 19, 20, 21P	Yes	No	Yes	Yes	No	Katchha	No
40	Old Stone Works (Stone Mines)	Sri Om Prakash Arya	Borna	Mauza-Borna, Plot No 440P	No	No	No	Yes	No	Katchha	NA
41	M/S Maa Basanti Stone Works (Mundli Stone Mine)	Sri Rajesh Kumar Jaiswal	Mundli	Mouza- Mundli, Plot No.- 30, 31 P, Khata No.- 07	Yes	No	Yes	Yes	No	Katchha	NA
42	Old Stone Works	Om Prakash Arya	Borna	Mauza-Borna Plot No-441 & 443 P, J.B. No.-35 & 31	No	No	No	Yes	No	Katchha	NA
43	M/S YASHRAJ BLACK STONE WORKS (Stone Mines)	BAJRANGI PRASAD YADAV	DEMBA,	Mouza-Demba, J.B.No.-22 Plot No.- 34, 43P, 61 J.B.No.12 Plot No.- 33P, J.B.No - 21 Plot No.- 35, 41 & 62 P J.B.No-11 Plot No - 42, J.B.No- 27 Plot No 60, J.B.No - 37 Plot No.-59 P, J.B.No.-19 Plot No.-39 P	Yes	No	Yes	Yes	No	Katchha	Yes
44	CTS Industries Limited (10 acre Mines 58U)	Ashok Kumar Tulsyan	Jokhari	Mouza- Jokhari, Plot no - 56P, 58P, 70P and Khata no - 81 & 13	Yes	No	Yes	Yes	No	Katchha	No
45	M/S MINAKSHI STONE WORKS	ADITYA PRAKASH	MAUZA - DEMBA	Mauza - Demba, Khata No.-22, 37, 21, 30, 11 & 21, Plot No 57P, 59, 62P, 63 to 66	No	No	No	Yes	No	Katchha	No
46	M/S NATURAL MINING & CONSTRUCTION PVT. LTD	PANKAJ SINGH	GANGOPARA	Mauza- Gangopara, Khata No.- 07 & 11, Plot No 25P, 76 & 77P, 80P	Yes	No	Yes	Yes	No	Katchha	NA
47	M/S BLACK STONE WORKS	VED PRAKASH KHUDANIA	DESHPOKHARIA & AMHOR	Mauza -DESHPOKHARIA & AMHOR, 63, 64P, 65, 66, 67, 204P, 205, 217, 208, 209, 218P, 221P, 222P, 219, 220, Khata No.- 30, 29, 06, 08, 03, 33, 02, 26	Yes	No	Yes	Yes	No	Katchha	No
48	M/S BOBBY STONE WORKS	MD AMINUL ISLAM	GUDAITUNGI	Mauza-Gudaitungi, Khata No.- 04, Plot No 129P	Yes	No	Yes	Yes	No	Katchha	NA
49	M/S Rajan Stone Works (Stone Mines)	RAJAN KUMAR	Borna	Mouza- Borna, Plot no.- 52P, 53, 54, 55, 56, 58, 60, 61, 57, 59, 24, 9, 259, 251, 252	Yes	No	Yes	Yes	No	Katchha	NA
50	M/S MAA RAKSHA KALI STONE WORKS	YUDHISTHIR THAKUR	MALITOK	Mauza- Malitok, Plot No 149P, 150, 151, 153P, J.B. No-41	Yes	No	Yes	Yes	No	Katchha	NA

51	M/S Shree Gunt Stone Works	Amarjit Singh	Fatehpur and Dhatapara	Mauza - Fatehpur & Dhatapara, Plot No. 541/P, 621, 622, 623/P, 624/P, 625/P, 626/P & 631, Khata No. - 14, 01, 62, 13, 78, 80 & 17,	Yes	No	Yes	Yes	No	Katchha	No
52	M/S Borna Stone Mine Project of Smt. Miru Soren	Smt Miru Soren	Borna	Mouza- Borna, Plot no- 93 to 97, 241	Yes	No	Yes	Yes	No	Katchha	NA
53	M/S CHATURANAND PANDEY	CHATURANAND PANDEY	MAUZA - JOKMARI	Mauza- Jokmari, Khata No.-14, Plot No. 101/P & 147/P	Yes	No	No	Yes	No	Katchha	NA
54	M/S Md. Iqbal (Stone Mines)	Md Iqbal	Dhatapara	Mauza- Dhatapara, Khata No 104, Plot No. 344, 349, 350, 442, 444	Yes	No	Yes	Yes	No	Katchha	NA
55	M/S SUNDRI STONE DEPOSIT @M/S O.P. STONE WORKS	ARUN KUMAR SINGH	SUNDARE	Mauza- SUNDARI, Khata No. - 06, 25, 17, 14, 22, 27, 07; Plot Nos. - 183, 185-187, 190(P), 193, 206(P), 207(P), 103(P)	No	No	Yes	Yes	No	Katchha	No
56	M/S MAA GAYATRI STONE WORKS	CHETKAR PRASAD SAHA	MALITOK	Mouza- Malitok, Plot no - 71, 72, 73, 77, 78, 79, 80, 81, 86, 87	Yes	No	Yes	Yes	No	Katchha	NA
57	M/S AYACHI ENTERPRISES	RAVI KUMAR	CHUWA	Mauza- CHUWA, Khata No.: 01, 19, 31; Khata No.: 42, 44, 45	No	No	No	Yes	No	Katchha	No
58	M/S MAA TARA STONE WORKS (STONE MINES)	BREJ MOHAN SHARMA	GUDAITUNGI	Mauza- Gudaitungi, Khata No. 48, Plot No. 41/P, 43 to 47/P	No	No	No	Yes	No	Katchha	NA
59	M/S B. B. A. STONE WORKS	BINIT KUMAR GUPTA	TALMI UJDAHA	Mouza- Talmi Ujdaha, Khata No 26, Plot No.- 15 P, 17 P, Khata No.- 19, Plot No.- 35 P, 204 P	No	No	No	Yes	No	Katchha	No
60	M/S BHARKHAND STONE WORKS	MD IRSHAD ALI	LEBA	Mouza- LEBA, Plot No - 05/P, Khata No - 04	Yes	No	Yes	Yes	No	Katchha	No
61	M/S KHUSHIMINA STONE WORKS	RATAN KUMAR GUPTA	TALMI UJDAHA	Mauza - Talmi Ujdaha Plot no- 139(p), 140(p), 141, 185(p), 145(p), 186(P), 144(P), Khata no -9, 21, 28 (as per EC)	Yes	No	Yes	Yes	No	Katchha	No
62	M/S MAA AMBA STONE WORKS	PAVITRA KUMAR YADAV	DEMBA	Mauza - Demba, Plot no - 84 to 88, 91, 92/P & 98/P, J.D. no.- 19, 27, 18/K, 10, 13	Yes	No	Yes	Yes	No	Katchha	No
63	M/S S B STONE WORKS	SOMNATH GHOSH	PIPALJORI	Mauza- Pipaljori, Plot No.- 123, 124, 129 to 144, 160, 161, 163 to 176,	Yes	No	Yes	Yes	No	Katchha	No
64	M/S S S Enterprises	Md Ashraful Haque	Borna	Mauza- Borna, Plot No 468/P & 469/P	Yes	No	Yes	Yes	No	Katchha	NA
65	M/S JINDAL STONE WORKS	KANHAJIYA KUMAR KHUDANJA	LOHANDA BEDO	Mouza- LOHANDA BEDO, Plot no. - 05/P & 06/P,	Yes	No	Yes	Yes	No	Katchha	NA

MAHATAB ALAM (Bachchan Stores)	MAHATAB ALAM	GUDAHINGI	Plot no - 82 (P), 83, 84 (P) 85, 86 (P) to 88 (P)	Yes	No	Yes	Yes	No	Katchha	No
M/S SATYANATH SAH	SATYANATH SAH	BINDRIBANDARKOLA A	Mouza-Bindrī Bandar Kola, Khat No-11, Plot No- 719	Yes	No	No	Yes	No	Katchha	NA
M/S MAA BHAGWATI STONE WORKS (Bendrī Bandar Kola Stone Works)	HIRA LAL BHAGAT	BINDRī BANDARKOLA	Mouza-BINDRī BANDARKOLA, Khata No. 16, Kheera No: 147(P)	Yes	No	No	Yes	No	Katchha	NA
Mr. Mani Bhagwati Stone Works	Sri Hiralal Bhagat	Belbhadrī	Mouza-Belbhadrī, Khata No-22, 23, 17, 26, 01 & 11, Plot No- 170P, 171P, 172P, 177, 178P and 199P.	Yes	No	Yes	Yes	No	Katchha	NA
M/S M/s. Ankita Traders (HRD M/S HANS STONE WORKS)	SRI SUBRATA PAUL	BORNA	Mouza-Borna, J.B No -26 Plot No - 69 P, J.B No -64 Plot No - 67,70 P, J.B No -19, Plot No - 64P, 68P	Yes	No	Yes	Yes	No	Katchha	No
M/S MAA SHILA STORE WORKS	SANJAY KUMAR YADAV	GADWA	Mouza-GADWA, Plot No. 48(P), 50(P), 52(P), 53(P), 54(P), Khata No: 18, 40, 02, 38	Yes	Yes	Yes	Yes	No	Katchha	No
M/S LIME STONE WORKS	GYAN PRAKASH SINGH	Pagaljyā	Mouza-Pagaljyā, Plot No - 37 to 42, 43P, 44P, 45, 46P, 55 to 60 & 61P.	Yes	No	Yes	Yes	No	Katchha	No
M/S K.T. & S. SONS	RENU BOHRA	AMDANDA	Mouza-Amdanda Pahar, J.B. No 06, 19, 19, 06, 50, Plot No 225P, 239P to 241P and 244P	Yes	No	Yes	Yes	No	Katchha	No
Malaver Engineering (P) Limited	Prhraj Kumar Saha	Damba	Mouza-Damba, Plot No 197P, 198P, 206, 207P, 208P & 209P	Yes	Yes	Yes	Yes	No	Katchha	No
M/S P.P. METALS (HRD Name - M/s. P.P. Shankar & Co.)	GOPI SAGHWANI	Bara Bina Para	Mouza-Bara Bina Para, Plot No 27 Khata No - 55	Yes	No	Yes	Yes	No	Katchha	NA
M/S BAI DASI & P.P.	SUMIT SAGHWANI	Paktun	Mouza-Paktun, Plot No - 39P, 41P & 44, khata No - 54	Yes	No	Yes	Yes	No	Katchha	NA
Mr. Disha Stone Works (Stone Works)	Mr. Bikhi Kumar	Lohanda Hako	Mouza-Lohanda Hako, Plot No - 4P, 75P, 76, 91 Khata no. - 01, 19, 13, 04	No	No	No	No	No	Katchha	No

Status of Stone Mines situated in Sahibganj District (CTO application under process)											
Sl no.	Name of Unit (Mines)	Occupier Name	Mouza	Location	Compliance Status						
					Plantation	Fixed water sprinklers	Boundary Demarcation	Display Board	Reclamation and Plantation	Haul Road	PM10 Analyzer
1	M/S MAA DURGE STONE WORKS	CHHATU PRASAD MAHTO AND OTHERS	GELAMARI	MOUZA-GELAMARI	Yes	No	Yes	Yes	Yes	Katcha	No
2	M/s Tarkeshwar Jaiswal (Mundli Stone Mine)	Tarkeshwar Jaiswal	Mundali	Mauza.- Mundali, P.o.- Mirzachowki, Dist.- Sahibganj	No	No	No	Yes	No	Katcha	NA
3	M/S ABHI STONE WORKS	RAJ KISHOR RANJAN	ROHARE	ROHARE	Yes	No	Yes	Yes	Yes	Katcha	No
4	M/S PAHARIA STONE WORKS(Stone Mines)	MD MATIUL HAQUE	BANSPAHAR	BANSPAHAR,P.S-RANGA,DIST-SAHIBGANJ	Yes	No	Yes	Yes	No	Katcha	No
5	M/S MAA RAKSI STONE WORKS	TINKALKUMAR BHAGAT	BHUTAHA	BHUTAHA	Yes	Yes	Yes	Yes	Yes	Katcha	NA
6	M/S MAA SHITLA STONE WORKS	SANJAY KUMAR YADAV	GADWA	GADWA	Yes	No	Yes	Yes	Yes	Katcha	No
7	M/S PRATIK STONE WORKS	PINTU KUMAR PANDIT	GILAMARI	MOUZA-GILAMARI	Yes	Yes	No	Yes	Yes	Katcha	Yes

8	M/S TRIDEV STONE WORKS	UJJWAL VERMA	BEKCHURI	MAUZA - BEKCHURI, JB NO - 0307, PLOT NO - 07 13P 14P 15P, TALJHARI, ANCHAL - RAJMAHAL	Yes	No	Yes	Yes	Yes	Katcha	No
9	M/S MD. JAHID ABBAS	MD JAHID ABBAS	DHATAPARA & FATEHPUR	MOUZA-DHATAPARA & FATEHPUR, KOTALP OKHAR	Yes	No	Yes	Yes	Yes	Katcha	NA
10	M/S MAA AMBIKA TRADERS	Subrata Paul	GANGOPARA BEDO	GANGOPARA BEDO	Yes	No	Yes	Yes	Yes	Katcha	Yes
11	M/S MAA DURGA STONE WORKS	Bishnu Prasad Yadav	KULBHANGA	MOUZA-KULBHANGA, PLOT NO- 51,53,54,55,56,58,59P, AREA-11.62 ACRES	Yes	No	Yes	Yes	No	Katcha	No
12	M/S Mojibur Rahman (Stone Mines)	Mojibur Rahman	Borna	Borna, PO.- Pathna, Dist.- Sahibganj	Yes	Yes	Yes	Yes	Yes	Katcha	No
13	M/S JAI MATA DI STONE WORKS	RANJAN KUMAR VERMA	DAMINBHITHA	DAMINBHITHA	Yes	No	Yes	Yes	Yes	Katcha	No
14	M/S S.S. BLACK STONE WORKS	SUNIL KUMAR GUPTA	BELBHADRI	BELBHADRI	Yes	No	Yes	Yes	Yes	Katcha	Yes
15	M/S B. B. A. STONE WORKS	BINIT KUMAR GUPTA	TALMI UJDAHA	TALMI UJDAHA	Yes	No	Yes	Yes	No	Katcha	No
16	M/S ABDUL RAJJAK (Stone Mines)	ABDUL RAJJAK	BORNA	At.- Borna, Po.- Bishanpur, Ps.- Ranga, Dist.- Sahibganj	No	No	Yes	Yes	No	Katcha	NA
17	M/S MAA TARA STONE WORKS (STONE MINES)	BRIJ MOHAN SHARMA	GUDAITUNGI	MOUZA-GUDAITUNGI, PLOT NO-41/P, 43 TO 47/P, KHATA NO-48	Yes	No	Yes	Yes	Yes	Katcha	NA

	M/S SRI RAM STONE WORKS	TINKAL KUMAR BHAGAT	PAKARIYA	PAKARIYA	Yes	No	Yes	Yes	Yes	Katcha	No
19	M/s BHAGWAN STONE WORKS (Stone Mines)	Sri Bhagwan Bhagat	Borna	Borna, Bishampur, Dist. Sahibganj	Yes	Yes	Yes	Yes	Yes	Katcha	Yes
20	M/S HARILAL AJOY & CO.	NEHAL KUMAR CHAWDA AND KAMAL CHAWDA	PATNIBONA	PATNIBONA	Yes	No	Yes	Yes	Yes	Katcha	Yes
21	M/S KHUSHIMINA STONE WORKS	RATAN KUMAR GUPTA	TALMI UJDAHA	TALMI UJDAHA	Yes	No	Yes	Yes	Yes	Katcha	No

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## List of OB Stone Crusher with Mines units of Sahebganj Dist.

S No.	Industry Name	Industry Address	Type of	Khata No. & Plot No.	Product Name &	Occupier	Remarks
1	ZEON EARTH MINERAL RESOURCES PRIVATE LIMITED (STEAD TRADERS PVT LTD)	Banspahar	Mines with Crusher	Mauza-Banspahar, Plot No.- 62 to 64, Khata No.- 02 & 16	Stone Boulder - 2000 Cf/Day and Stone Chips - 1800 Cf/Day	Sri MANISH Maheshwri	Non operational
2	RIPLEY & COMPANY STEVEDORING & HANDLING PVT LTD	AMBADE,BADE PAHAR, IDPE P.S- RANGA DIST- SAHIBGANJ	Mines with Crusher	Mauza-Ambade Bade Pahar & IDPE, Khata No.- 04,08,10 & 15, Plot No.- 02,09,10,13,37/ P,40 & 41	Stone Boulders - 1500 TPD and Stone Chips - 1350 TPD	PRASHANT KUMAR JAISWAL AND OTHERS	Plant not exist
3	M/S ANSARI STONE WORKS	GANGOPARA BEDO P.S- RANGA DIST- SAHIBGANJ	Mines with Crusher	Mauza-Gangopara Bedo, Plot No.- 59 to 62 & 80/P	Stone Boulders - 225 TPD and Stone Chips - 202.5 TPD	MD SHAHBAJ ANSARI	Non operational
4	GangoparaBedostonemine M/s Ghose stone works	GangoparaBedo	Mines with Crusher	Mauza - Gangopara Bedo, 25(P), 44(P), J.B. No. 11	Stone Boulders - 525 TPD & Stone Chips - 472.5 TPD	Sri Sunil kumar Ghose	Non operational
5	M/S SARASWATI STONE WORKS	VILL-KIROKURIA, PO-SAKRIGALI, PS-TALJHARI, DIST-SAHIBGANJ	Mines with Crusher	Mauza- Kirokuri a, Plot No 4/P, 8/P, 9/P & 30/P	Stone Boulders - 935 TPD, Stone Chips 841.5 TPD and Stone Dust- 93.5 TPD	DINESH YADAV	Sealed by TFC
6	M/s Hindustan Industries & Mining Corporation	Patnibona	Mines with Crusher	Mauza-Patnibona, Khata No.2,7,8,9,11,16,19,22 & 34, Plot No.- 26/P to 33, 49 to 51, 166, 170 to 182	Stone Boulders - 834 TPD & Stone Chips 750.6 TPD	Sri Pravesh kumar Lakhmani	Plant not exist
7	M/s Jial Das & co.	Bakudi, P.O + Dist- Sahebganj	Mines with Crusher	Mauza-Paktari, Khata Nil, Plot No.- 45	Stone Chips - 185 TPD & Stone Boulders - 205 TPD	Sumit Sadhwani	CTO application applied
8	M/s Mayur Machine Pvt Ltd	Motijharna	Mines with Crusher	Mauza-Motijharna, Plot No.- 205/P, Khata Nil	Stone Boulders - 509 TPD & Stone Chips - 458 TPD	Sri Mayur Khuswari	Demolished

Status of New Crusher situated in Sahibganj District (CTO application under process)

Sl. No.	Name of Crusher	Name of Mouza	Location	Name of Proprietor/ Partner/ Director	Boundary Wall		Crusher screen and conveyor belt		Fixed type water sprinklers install	Internal Road	Green Belt	Canon mist gun water sprinklers	Flag hoist installed	Crusher unit should be lower than the height of wind breaking wall	D.G. Set(s)			PM 10 Analyser	PTZ Camera	Factory Licence	Display Board
					Face Boundary Wall	Metal Sheet Boundary Wall	Crusher screen covered	Conveyor belt covered							< 25 KVA	> 25 KVA	Valid Authorization				
1	BPY INFRA BUILD PVT LTD	Jokhari	Vil-Jokhar, Po-Mahadevgarh, Dist-Sahibganj, pin-816109	Rajendra Prasad Yadav	Yes		Yes	Yes	Yes	Yes	Yes	No	No	No	No	Yes	No	No	No	Yes	
2	B S MINERALS AND SERVICES	BERCHURI	BERCHURI	RAKESH SHARMA	No	No	No	No	No	No	No	No	No	No	No	Yes	No	No	No	No	
3	M/S MAA AMBICA TRADERS	Lkharhi	CHAIRBARI, P.O-89,90	SIBIRATA PAUL	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	Yes	
4	Maa Jyoti Stone Works	Mahadevgarh	Mahadevgarh, Po - Mezzadewra, Dist - Sahibganj	Sri Santosh Kumar Jaiswal	Yes		Yes	Yes	Yes	Yes	No	No	No	Yes	No	Yes	NA	No	No	Yes	
5	M/S KOENUR STONE WORKS	Mahakab	Mahakab	MD Tapasdn and Akash Al	No	No	Yes	Yes	No	No	No	No	No	Yes	No	Yes	No	NA	No	No	
6	M/S JAI GURU STONE WORKS	BARTALLA	BARTALLA	PRAMOD KUMAR JAISWAL	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	Yes	
7	M/S NATURAL MINING AND CONSTRUCTION PVT LTD (STONE CRUSHER)	GANGOPARA BEDO	MDUZA- GANGOPARA BEDO	SURESH PRASAD	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	Yes	
8	M/S S R STONE WORKS	JOKMARI	JOKMARI	RAM KUMAR YADAV		Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	Yes	
9	M/S LAXMI STONE WORKS	CHHOTA BHAGAMARI	MALZA - CHHOTA BHAGAMARI	BASUKI NATH YADAV	Yes		Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	Yes	
10	M/S MANJUNATH SHERKI	FATEHPUR	AT - FATEHPUR, JB NO - 19 & 20, PLOT NO - 415 & 416, PS - KOTALPORHAR, DIST - SAHIBGANJ	MANJUNATH SHERKI	No	No	No	No	No	No	No	No	No	No	No	Yes	No	NA	No	No	
11	Old Name - M/s Singh Stone Works New Name - M/s Bikram Stone Works	Ambadaha	Mouza-Ambadaha, Plot No-186, 261, 188, 211 No-31, Area-600, 11K, 16D	SUMAN KUMAR		Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	Yes	
12	M/S SOOR STONE WORKS	NIMGACHHI	NEEMGACHHI, MIRZAPURHARI	MD DILDAR	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	Yes	
13	CFS Industries Ltd (Mahadevgarh)	Jokhari	Plot No. 05, 71 & 72, Khata No. 34 & 81, Mouza: Jokhari, Anchal: Mandra, Dist: Sahibganj	Sri Atish Kumar Tulyan	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	Yes	
14	M/S LADO STONE WORKS	MUNDALI	MUNDALI	HRDUJ KUMAR CHAKRABARTY	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	Yes	

15	M/S JINDAL STONE WORKS	BARA TORIANDA	MOUZA-BARA TORIANDA	KANGIAIYA KUNJAR KUPIDABABA	No	No	No	No	No	Yes	No	No	No	No	No	Yes	No	NA	No	No	No
16	M/s Progressive Stone Works (Stone crusher)	Dhatpura	Dhatpura	Dhanu So Anand shah	No	No	No	No	Yes	No	NA	No	No	No							
17	M/S KAMBI VINIWANATH STONE WORKS	TETARIYA	TETARIYA (BANSIB)	ASHOK KUMAR YADAV	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
18	M/S SRI DURGA STONE WORKS	MANJHIKOLA	MOUZA-MANJHIKOLA, PLOT NO-672, AREA-028.116.3D	Sobha Devi	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
19	M/S HARILAMA CONSTRUCTION S	HINDRIBANDA KOLA	MAUZA - HINDRIBANDAREOLA	RAMA KRISHNA	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
20	Ma Loha Stone Works (Stone Crusher)	Adra Maki	Adra Maki, Po - Adra, Maki, Ps - Bona, Div - Sahibganj	Sri Nikhil Kumar	No	No	No	No	Yes	No	NA	No	No	Yes							
21	M/s Jaiswal stone works	mahadeo baran	mahadeobaran mitachokri	Tarkeshwar Jaiswal	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes
22	M/S PRIYA MINERALS	GADWA	MOUZA- GADWA, PLOT NO. 212 P, P.O. - SAKRIGALI, PS- TALJHARI, SAHEBGANJ	SADANAND PANDEY		Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
23	M/s Mai Durga Stone Works	Marhuti	Mouza-Marhuti, Plot No-45P, 41P, 71P, 72, 73P, 74P, 75 P, 76P, AREA-03.12 ACRES	Biddu Prasad Yadav	Yes		Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes
24	Mahul Stone Works	Devi Pokhariya	Mouza-Devi Pokhariya, PO Mahadongari, PS- Jwahan, Div-Sahibganj	Abhishek Kumar	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
25	M/S JB STONE WORKS	MADHOPARA	MOUZA-MADHOPARA	MD EQBAL	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
26	VIKASH STONE WORKS (Stone Crusher)	BHAGAMARI	CHHOTI BHAGAMARI, Khana No-76, Plot No-833, AREA-01.186.132	ANIL KUMAR YADAV	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes
27	M/S JAI HIND STONE WORKS	LEVA	LEVA TINPAHAR	WASIM ANSARI		Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
28	M/S TARKESHWER JAISWAL	SHUTAJA	MOUZA- BHUTAJA PLOT No. 09, KHATA No 26 AREA- 2.28ACRES	TARKESHWER JAISWAL	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	No	No	No	No
29	PATINDONA STONE QUARRIES	PATINDONA STONE CRUSHER	PATINDONA STONE CRUSHER AND RLY SIDING	PRAVESH KUMAR LAKHMAN	No	No	No	No	Yes	No	No	No	No	No							
30	M/S Dada Bara Stone Works	Bara Panchkoti	Mouza- Bara Panchkoti, P S -Bara Panchkoti, District- SAHEBGANJ	MD MANIRUZZAMAN	Yes		Yes	Yes	Yes	Yes	Yes	Yes	No	Yes	No	Yes	No	Yes	No	No	Yes
31	SAMSUL HAZUJI (Stone Crusher)	KOALPORA	M/S SAMSUL HAZUJI, MOUZA- PIPALPORA, PLOT NO- 85 & 81, JB NO 56 & 69, AREA- 028.186.65D, THANA- KOTALPOKHAR, DIST- SAHEBGANJ	SAMSUL HAQUE	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
32	M/S KRISHNA STONE CRUSP	BELBHADRI P O J	BELBHADRI NO 3	BINDESHWAR MANJARI	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
33	M/S SAI MALTI SERVICE	BINDRI BANDARKOLA	BINDRI BANDARKOLA	SURESH PRASAD SINGH	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes

34	M/S GUPTA STONE WORKS	MUNGACHI	MUNGACHI	SRI HIRRAI KUMAR GUPTA	Yes		Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
35	M/S New Stone Works	Mankori	Mankori-Mankori	Md. Yousuf Ullah	No	No	Yes	No	Yes	No	NA	No	No	No							
36	M/S AMBIKA STONE SUPPLY CO.	Bartalla	Mouza-Bartalla, Muzachowki, Post No-141 To-142	ANUR KUMAR SINGH	No	No	Yes	No	Yes	No	NA	No	No	Yes							
37	M/S SHI BALAJI STONE WORKS	MIRHALLI	MIRHALLI	SHARAD K. KUMAR JAFARAI	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
38	M/S Bhagwan Stone Works	Bawa	At - Bawa, Post-Bhagwan, Dist - Sahibganj	Bhagwan Bhagat	Yes		Yes	Yes	Yes	Yes	Yes	Yes	No	Yes	No	Yes	No	Yes	No	No	Yes
39	M/S SHY STONE WORKS	CHHOTI BHAGYAMARI	CHHOTI BHAGYAMARI	RAHIMUDDIN PRASAD YADAV	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
40	M/S Universal Enterprises	Jhansi Gardens	Mouza-Jhansi	Bhuresh Pandey	Yes		Yes	Yes	Yes	Yes	Yes	Yes	No	Yes	No	Yes	No	Yes	No	No	Yes
41	Satyam Nath Sali (Stone Crusher)	Bucka-Bandarkola	Bandi-Bandarkola, PO - Bawa, Dist - Sahibganj	Sri Satya Nath Sali	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes
42	M/S NARAYAN STONE WORKS	BARTALLA	MAUZA - BARTALLA, MIRZACHOWKI, SAHIBGANJ	HIMALA TRIPATHY	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes
43	M/S Ash Stone Works	Mandli	At-Mandli, Post-Muzachowki, Dist - Sahibganj	Sri Guresh Prasad Bhagat		Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
44	M/S TAMANNA STONE WORKS	MARIKUTI	MOUZA-MARIKUTI	MD KAHIMUDDIN	Yes		Yes	Yes	Yes	Yes	Yes	Yes	No	Yes	No	Yes	No	Yes	No	No	Yes
45	M/S NAA BAKSI STONE WORKS	MAUZA PAKARIA	MALIZA PAKARIA	TINKAL KUMAR BHINGAT	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes
46	OM SAI STONE WORKS	MAHIKOLA	MAHIKOLA	AVANISHI KUMAR SINGH	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
47	M/S RAMRAHM STONE WORKS	IPPALJORI	MOUZA-IPPALJORI P.S - KOTALPOKHAR DISTT - SAHIBGANJ	DINANATH PRASAD BHINGAT	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
48	M/S JYOTI STONE WORKS	LOHANDAREO	LOHANDAREO	JAGDISH PRASAD NARSAHIA	No	No	Yes	No	No	No	NA	No	No	Yes							
49	M/S SARASWATI STONE WORKS	Choti Bhagyanari	Mouza- Choti Bhagyanari post- Taljhari	PINTU KUMAR SINGH	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
50	NEWNAME KASHI BUILDERS SERVICEOLDN AMESINGHDEEP S/W	MAUZA-JOKMARI	MAUZA - JOKMARI, MAHADROGANI, SAHIBGANJ	HIPIN KUMAR DIRECTOR		Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
51	GANPATI STONE WORKS	BARTALLA	BARTALLA	FARUKAN TRIGOSHI	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
52	M/S VIDYARATHI STONE WORKS	GADWA	MAUZA - GADWA, TALJHARI, SAHIBGANJ	PRASHANT PANDEY		Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes
53	M/S Pathipatra Enterprises Post Ind	Chubey	Vid-Chubey, Post-Bari Kodajama, Dist-Sahibganj	Sri Viveka Kumar	Yes		No	No	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No
54	M/S BAL RAM STONE WORKS (Stone Crusher)	AMBADHIA	MOUZA-AMBADHIA, PO SAKRIGALLI, PS - SAKRIGALLI, DISTT - SAHIBGANJ	SANJAY YADAV	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes

## Compliance Status of CTO valid mines with crusher unit, Situated in Dist.- Sahibganj, Jharkhand

Sl no.	Name of Unit (Mines)	Occupier Name	Mouza	Location	Compliance Status of mines						
					Plantation	Fixed water sprinklers	Boundary Demarcation	Display Board	Reclamation and Plantation	Haul Road	PM10 Analyzer
1	KRISHNA KUMAR SAHA	KRISHNA KUMAR SAHA	BORNA	Mauza- Borna, Khata No.-47, 56 & 05, Plot No -201/P to 203 & 216 to 219 (ML Area)	Yes	No	No	Yes	No	Katcha	NA
2	M/S Bihar Bentonite supply company	Sri Nand Lal Bhagat	Chalpahar&Pat nibona	Mauza - Chalpahar & Patnibona, Plot No.-33 P, 34 to 37, 87, 88 P, 89, 90, 83, 80, 86, 84, 85, 6, 11, 12, Bandobasti No.- 44 & 45	Yes	No	Yes	Yes	Yes	Katcha	No
3	KRISHNA KUMAR SAHA	KRISHNA KUMAR SAHA	BORNA	Mauza- Borna, Khata No.-58, 05, 36, 11, Plot No -214/P, 215, 219/P, 396 to 400 & 402/P	Yes	No	No	Yes	No	Katcha	No
4	M/S RAJAN STONE WORKS	RAJAN KUMAR	BORNA	Mauza- Borna, Khata No.- 37, 43, 18, 20 & Plot No.- 44/P, 45 to 49, 51 & 52/P	Yes	No	Yes	Yes	Yes	Katcha	NA
5	M/S BAJRANGBAL I STONE WORKS	SRI PRAKESH KEDIA	GANGOPARA MAKO & BEDO	Mauza-Gangopara Mako & Bedo, Khata No.- 12 Plot No.- 21, 23P, Khata No.-4 Plot No.- 75 Khata No.- 7 Plot No.- 71 to 75 Khata No.- 10 Plot No.- 74, Khata No.- 00 Plot No.- 70 , 25 P	Yes	No	Yes	Yes	Yes	Katcha	Yes
6	M/S SHIV SHAKTI STONE WORKS	SHANKAR KUMAR	MODIKOLA	Plot No . 1/P, 2/P, 3, 4, 5, 6, 7, 8, 9, 10/P, 11, 14, 21, 22 & 23	No	No	No	Yes	No	Katcha	NA
7	KRISHNA KUMAR SAHA	KRISHNA KUMAR SAHA	CHAPANDEY	Mauza- Chapandey, Khata No.-11, 3 & 31 G.M., Plot No -47 to 52, 44 & 45/P	No	No	No	Yes	No	Katcha	NA
8	M/S SWASTIK MINERAL AGENCY	SRI VIKRAM PRATAP	KARIGUNIA	Plot No.83 to 96, 98, 100 & Khata no.- 01, 03, 08, 11, 16 to 20, 22, 26	Yes	No	No	Yes	No	Katcha	No

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9	STONE MINE OF SHRI CHANDAN KUMAR GUPTA	CHANDAN KR GUPTA	IN MOUZA - KATEKOWA	Khata No.: 9, 4, 1; Khesra No.: 45(P), 74(P), 75(P);	No	No	No	Yes	No	Katcha	No
10	Sk Md Siraj	Sk Md Siraj	BORNA	Plot No.- 444P, 445, 446, 458P, 463, Khata No.- 05	No	No	No	Yes	No	Katcha	NA
11	RAHUL METALS (Old Name Bihar Bentonite Supply Company) Mines & crusher	Sri Gopi Sadhwani	BaraBanaPara and Matiyani	Mauza - Bara BanaPara and Matiyani, Plot No. 15, 17/P, 18, 19, 24, 25/P, 26 & 15 to 18, Khata Nil	Yes	No	Yes	Yes	Yes	Katcha	Yes
12	M/s Bhai Bhai Stone Works	Md Rafik Sekh Md Moksar Seikh	Banspahar, Po.- Ranga, Dist.- Sahibganj	Mauza - Banspahari, Plot No.- 53, 54, 55, 60, 61/P, Khata No. - 07, 08, 01	Yes	No	Yes	Yes	Yes	Katcha	NA

Compliance Status of CTO valid crusher with mine unit, Situated in Dist.- Sahlganj, Jharkhand( Crusher only)

Sl. No.	Name of Crusher	Name of Mouza	Location	Name of Proprietor/ Partner/ Director	Boundary Wall		Crusher screen and conveyor belt		Fixed type water sprinklers installed	Internal Road	Green Belt	Canon mist gun water sprinklers	Flag hoist installed	Crusher unit should be lower than the height of wind breaking wall	D.G. Set(s)			PM 10 Analyser	PTZ. Camera	Factory Licence	Display Board
					Pucca Boundary Wall	Metal Sheet Boundary Wall	Crusher screen covered	Conveyor belt covered							< 25 KVA	> 25 KVA	Valid Authorization				
1	KRISHNA KUMAR SAHA	BORNA	Mouza- Borna, Khata No.-47, 56 & 05, Plot No -2011P to 203 & 715 to 219(2H), Area	KRISHNA KUMAR SAHA	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
2	M/s Ekar Bentine supply company	Chalpa & Paschim	Mouza - Chalpa & Paschim, Plot No.-33 P, 34 to 37, 43, 88 P, 89, 90, 91, 92, 93, 94.	Sri Nand Lal Bhagat	-	Yes	Yes	Yes	Yes	Yes	No	No	No	Yes	No	Yes	No	NA	No	No	Yes
3	KRISHNA KUMAR SAHA	BORNA	Mouza- Borna, Khata No.-55, 89, 36, 31, Plot No -2140P, 185, 219P, 36 to 406 & 407P	KRISHNA KUMAR SAHA	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
4	M/S RAJAN STONE WORKS	BORNA	Mouza- Borna, Khata No.- 37, 43, 18, 20 & Plot No.- 44P, 45 to 49, 51 & 52P	RAJAN KUMAR	-	Yes	Yes	Yes	Yes	Yes	No	No	No	Yes	No	Yes	No	NA	No	No	Yes
5	M/S BAJRANGBALI STONE WORKS	GANGOPARA MAHO & HEDD	Mouza-Gangopara Maho & Hedd, Khata No. 12 Plot No.- 2, 23P, Khata No.-4	SRI PRAKASH KEDIA	-	Yes	Yes	Yes	Yes	Yes	No	No	No	No	No	Yes	No	NA	No	No	Yes
6	M/S SHIV SHAKTI STONE WORKS	MIDDIKOLA	Plot No. - 1P, 2P, 3, 4, 5, 6, 7, 8, 9, 10P, 11, 14, 21, 22 & 23	SHANKAR KUMAR	No	No	Yes	Yes	No	No	No	No	No	Yes	No	Yes	No	NA	No	No	Yes
7	KRISHNA KUMAR SAHA	CHAPANDEY	Mouza- Chapandey, Khata No.-11, 2 & 20 G.M., Plot No.-47 to 51, 44 & 45P	KRISHNA KUMAR SAHA	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
8	M/S SWANTIK MINERAL AGENCY	KARIGUNIA	Plot No.83 to 96, 98, 100 & Khata no.- 00, 01, 02, 11, 16 to 20, 22, 25	SRI VIKRAM PRATAP	-	Yes	Yes	Yes	Yes	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
9	STONE MINE OF SRI CHANDAN KUMAR GUPTA	JN MOUZA - KATERKIMA	Khata No.- 5, 4, 1; Khata No.- 45P, 74P, 75P.	CHANDAN ER GUPTA	No	No	Yes	Yes	No	No	No	No	No	No	No	Yes	No	NA	No	No	Yes
10	SA ME SING	BORNA	Plot No.- 44P, 44P, 44, 45P, 46, Khata No.- 02	SA ME SING	No	No	No	No	No	No	No	No	No	No	No	Yes	No	NA	No	No	Yes
11	RAHEL METALS (Old Name Ekar Bentine Supply Company) Mouza &	BoraBantPore and Matiyari	Mouza -Bora BantPore and Matiyari, Plot No.- 15, 17P, 18, 19, 21, 25P.	Sri Gajji Saha	-	Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
12	M/s Dhal Dhal Stone Works	Bantpore, Pasra, Dist.- Sahlganj	Mouza - Bantpore, Plot No.- 53, 54, 55, 40, 41P, Khata No. - 07, 08, 09	M/s Dhal Dhal Stone Works	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes

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List of 25 Stone Mines units of Sahebganj Dist. (Non operational)

S No.	Industry Name	Industry Address	Khata No. & Plot No.	Product Name & Capacity	Date of Expiry	Ref. No.	Occupier Name	Remarks
1	M/S KWALITY STONE PRODUCT (STONE MINES)	Kotalpokhar	Mouza-Dhatapara & Fatehpur, Plot No.- 426 - 433, 541, 627- 630	Stone Boulder- 398 Tonnes/Day (The daily production based on 300 working days)	14-10-2022	JSPCB/RO/D MK/CTO-7115586/2020/28	SRI AMARJIT SINGH AMANDEEP SINGH	Non operational CTO has been expired
2	S. D. Enterprises (Stone Mines)	Dhatapara, Ps.- Kotalpokhar, Dist.- Sahibganj	Mauza- Dhatnpara, Khata No.-104, Plot No. 164, 165, 167 to 177	Stone Boulders - 193 TPD	30-09-2022	JSPCB/RO/D MK/CTO-8836575/2020/124	Sukdeo Ghosh	Non operational CTO has been expired
3	Chaman Tulsyan	Plot No. 85,88(P),86; Khata No.: 45,52,09; P.S.: Jirwabadi (No. 13 Bario)	Mauza- Jokmari, (Gutti Bedda) Khata No.-45, 09 & 52, plot No.- 85, 86 & 88/P	Stone Boulders - 306 TPD	30-09-2022	JSPCB/RO/D MK/CTO-8717831/2020/132	Chaman Tulsyan	Non operational CTO has been expired
4	M/S RAMPHAL CHOUDHARY	MOUZA- DEMBA PLOT No 223,224,225,226 P,243P AREA- 10 ACRES	Mauza- Demba, Plot No 223, 224, 225, 226/P & 243/P, Khata No.- 23, 06, 32	Stone Boulders 778.08 TPD	31-12-2022	JSPCB/RO/D MK/CTO-6655780/2020/20	RAMPHAL CHOUDHARY	Non operational CTO has been expired
5	M/S NARAYAN STONE WORKS	DAMINBHITT A	Plot no.- 51, 52/P, 60/P, 61 to 68, & 75/P, Khata No.- 1, 16, 46, 62,	Stone Boulder - 250 TPD	31-03-2022	JSPCB/RO/D MK/CTO-10075988/2021/66	BIMALA TRIPATHY	Non operational CTO has been expired

6	M/S SHIV SHAKTI ENTERPRISES	MOUZA-PAKARIYA, PL OT NO-254,255,256,258, 259,26 0,261,262P	Mauza: Pakariya Khata No. : 13, 01, 25, 32, 16, 31, 45 Khesra No.: 254 To 256, 258 To 260, 261, 262(P) P.O.: Choti Kodarjanna, District: Sahebganj.	Stone boulder of capacity à 312.62 TPD	31-12-2022	JSPCB/RO/D MK/CTO-12014637/202 2/13	ABHISHEK PRASAD	Non operational CTO has been expired
7	M/S Maa Jagdambe Stone Works (JAI MAA DURGE)	JOKMARI (GUTTIBERA)	Mauza Jokmari (Gutti Bera), Khata No. 06 & 14, Plots No.147/P & 150	Stone Boulders - 270 TPD	30-06-2022	JSPCB/RO/D MK/CTO-1618954/2017/ 159	BIPIN KUMAR	Non operational CTO has been expired
8	M/S BLACK STONE WORKS	MOUZA-DESHPOKHAR IA & AMJHOR	63, 64/P, 65, 66, 67, 204/P, 205, 217, 208, 209, 218/P, 221/P, 222/P, 219, 220, Khata No.- 30, 29, 06, 08, 03, 33, 02, 26	Stone Boulder - 1000 T/day	30-06-2022	JSPCB/RO/D MK/CTO-1292501/2017/ 62	VED PRAKASH KHUDANI A	Non operational CTO has been expired
9	M/S GANESH STONE WORKS	MUNDLI	Mouza- Chhota Dantinbhitta, Plot no.- 33P, 34 to 36, 56P, 57P, 60P, Khata No.- 05, 07, 19, 20, 30 & 37,	Stone Boulders - 500 TPD	31-03-2022	JSPCB/RO/D MK/CTO-5137628/2019/ 65	RATAN KUMAR CHOUDH ARY	Non operational CTO has been expired
10	M/S AWADHI KISHORE & SONS	TETARIYA	Mauza- Damin Bhitta, 3,4,5,13P,17,20 ,21,22P,23P,15 ,16,24P,19P,14 ,6P,9P & Khata No.- 46,49,30,32,20, 15,25,62,17	Stone Boulders - 901 TPD	30-06-2022	JSPCB/RO/D MK/CTO-2181340/2018/ 61	AWADHI KISHORE SINGH	Non operational CTO has been expired

11	M/S DURGA STONE WORKS	BELBHADRI, MIRZACHOW KI	Mouza- Bhutaha & Chhota Damin Bhita, Plot No.- 82 & 60/P, Khata No.- 34 & 37	Stone Boulder- 900 TPD	31-03-2022	JSPCB/RO/D MK/CTO- 5139351/2019/ 79	RAVI SHANKAR BARNWAL	Non operational CTO has been expired
12	M/s Singh stone works	Bundamako	Mouza- Bundamako, Plot no.- 13, Khata no.- 12	Stone Boukler - 120 Cum Per Day	31-03-2022	JSPCB/RO/D MK/CTO- 9848654/2021/ 87	Sri Tapan Kumar Singh	Non operational CTO has been expired
13	KRISHNA KUMAR SAHA (OLD NAME- Ramesh Kr Dokania)	IDPE (GADAIBHITA )	Mauza- Idpe (Gadaibhita), Plot Nos -37/P & 38, Khata No. 8 & 4	Stone Boulder - 1000 MT/Day	31-03-2022	JSPCB/HO/R NC/CTO- 9800590/2021/ 439	KRISHNA KUMAR SAHA	Non operational CTO has been expired
14	Sri Chadeshwar Prasad Sinha	Kordar	Mouza-Kordar, Plot No.- 02, Khata No. 12	Stone Boulder - 535 TPD	31-12-2022	JSPCB/RO/D MK/CTO- 1710190/2017/ 257	Sri Chadeshwar Prasad Sinha	Non operational CTO has been expired
15	M/S KEDIA STONE WORKS	MOUZA-GANGOPARA MAKO	Mauza- Gangopara Mako, Plot No.- 13 & 14, Khata No.-12	Stone Boulders 100 TPD	31-03-2022	JSPCB/RO/D MK/CTO- 9859993/2021/ 38	PRANAV KEDIA	Non operational CTO has been expired
16	CTS Industries Limited	Chhota Damin Bhita, Mirzachauki, District: Sahebganj.	Mouza- Chhota Damin Bhita, Khata No.- 06, Plot No.- 18P, Khata No.- 12, Plot No.- 23P, Khata no.- 10, Plot No.- 24P	Stone Boulder - 330 Tonnes/Day	31-03-2022	JSPCB/RO/D MK/CTO- 10217815/202 1/100	Ashok Kumar Tulsyan	Non operational CTO has been expired
17	M/S MAA KALIKA STONE WORKS (STONE MINES)	MOUZA- AMBADE	Mauza- Ambade , Khata No.- 16 & 24, Plot No.- 17/P, 18/P, 22, 31/P, 32/P & 35/P	Stone Boulders - 505 TPD as per EC	31-03-2022	JSPCB/RO/D MK/CTO- 10104540/202 1/70	JAIKANT KUMAR	Non operational CTO has been expired

18	BARAPARTE STONE MINES	MAUZA BARAPARTE TALJHARI SAHEBGANJ	Mauza.- Barepartc, Khata No.- Nil, Plots No.14/P, 33/P & 34/P,	Stone Boulders - 77.98 TPD.	31-03-2022	JSPCB/RO/D MK/CTO- 9700114/2021/ 25	BASUKINAT H YADAV YOGESH YADAV	Non operational CTO has been expired
19	M/S HARILAL AJAY & CO.	PATNIBONA & CHOWKIPAHAR	Mouza- Patnibona & Chowkipahar , Plot No. 19/P, 41, 42, 44/P, 47, 43/P, 45/P, 46/P, 92/P, 93, 94, 95/P, 110 Khata no.- 01, 05, 11, 16, 32	Stone Boulder- 1206 TPD	30-09-2022	JSPCB/RO/D MK/CTO- 2013576/2017/ 273	SRI KAMAL CHAWDA	Non operational CTO has been expired
20	MS/HARILAL AJAY & CO.	AT+PO- BAKUDI	Mouza - Godi Tungi, Plot No.- 89,90,91,92 Khata no.- 89 to 92	Stone Boulder- 273 Tonnes/Day	31-03-2022	JSPCB/RO/D MK/CTO- 9842954/2021/ 27	SRI NEHAL KUMAR CHAWDA KAMAL CHAWDA AND OTHERS	Non operational CTO has been expired
21	M/S Patni Bona Stone Quarry	Patnibona	Mouza Patnibona, Plot no.- 22, 25, 34, 35, 36, 37 Khata No.- 45	Stone Boulder 700 Tonne/Day	31-12-2022	JSPCB/RO/D MK/CTO- 9227043/2021/ 14	Sri Pravesh kumar Lakhmani	Non operational CTO has been expired
22	M/S SWASTIK MINERAL AGENCY	CHALPAHAR	Mouza - Chalpahar, Plot no.- 3, 15/P, 16/P, 18/P, 25, 27, 31, 4, 23, 30, 5, 6, 21, 17, 20, 38, 24, 26, 28, 29, 39, 32	Stone Boulder - 2002 Tonne/Day	31-03-2022	JSPCB/RO/D MK/CTO- 10917441/202 1/160	SRI VIKRAM PRATAP	Non operational CTO has been expired

23	M/S R. P. SINGH STONE WORKS	BANSKOLA	Mouza- Banskola, Plot no.- 448/P, 450 to 453,	Stone Boulder - 215 TPD	31-03-2022	JSPCB/RO/D MK/CTO- 4856916/2019/ 35	RAJESHWAR SINGH	Non operational CTO has been expired
24	M/S KIROKURIA STONE MINE	MOUZA- KIROKURIA,P. O- SAKRIGALI GHAT,P.S- TALJHARI,DIS T- SAHEBGANJ	Mouza.- Kirokuriya, Plot no.-44/P, 45/P,	Stone Boulders - 123.28 TPD	31-03-2022	JSPCB/RO/D MK/CTO- 9588938/2021/ 19	SRI ARJUN YADAV	Non operational CTO has been expired
25	M/s Akash Ali (Stone Mines)	Malitok	Mouza- Malitok, Plot no 140/P, 141, 144, 145, 149/P Khata no.- 41	Stone Boulder - 4500 Cft/Day	31-12-2022	JSPCB/RO/D MK/CTO- 8912071/2021/ 24	Md Akash Ali	Non operational CTO has been expired

## Compliance Status of CTO valid stone crusher unit, Situated in Dist.- Sahibganj, Barakhand

Sl. No.	Name of Crusher	Name of Maanar	Location	Name of Proprietor/ Partner/ Director	Boundary Wall		Crusher screen and conveyor belt		Fixed type water sprinklers installed	Internal road pucca	Green Belt	Cannon mist gun water sprinklers	Bag house installed	Crusher unit should be lower than the height of wind breaking wall	D.G. Set(s)			PM 10 Analyser	PTZ Camera	Factory Licence	Display Board
					Pucca Boundary Wall	Metal Sheet Boundary Wall	Crusher screen covered	Conveyor belt covered							< 25 KVA	> 25 KVA	Valid Authorisation				
1	M/S S. R. STONE WORKS	HIPARJOHI	Maanar Pipariji, Plot No 197 to 201, DIT & 109, Khata No.-29 & 30	MD SOFICEL ISLAM	Yes	-	Yes	Yes	Yes	Yes	Yes	Yes	No	Yes	No	NA	No	No	No	Yes	
2	M/S Chandan Stone Works	Ningrahi	Maanar Ningrahi, Plot No.- 608, Khata No.- 18	Sri Chandan Kumar Gupta	Yes	-	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
3	APKN ENTERPRISES	CHOTI BHAIYAMARI	Maanar Chhoti Bhaiyamaari, Khata No 72, Plot No. 81A/F	GOPAL PRASAD	Yes	-	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	Yes	No	No	Yes
4	M/S SHARNAM PRAWEN	Gangopur	Maanar-Gangopur Pura Bada, Plot No. 40 F, J.R. No.- 11	SHARNAM PRAWEN	No	No	Yes	Yes	No	No	No	No	No	No	Yes	No	NA	No	No	No	Yes
5	Shiv Shankar Stone Works	Ambedkar	J.R. No.-04, Plot No.- 255	Sri Gobarshan Yadav	Yes	-	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
6	M/S MAA BUNNAYI STONE WORKS	Manali	Maanar-Manali, Plot No.- 24 (P), J.R. No.- 19	Rajesh Kumar Jaiswal	Yes	-	Yes	Yes	Yes	Yes	Yes	No	Yes	No	Yes	No	NA	No	No	No	Yes
7	M/S AWADH KUSHOR & SONS	TETARIA	Khata No.- 13, Plot No.- 93 & 94/F	AWADH KUSHOR SINGH	No	No	No	No	No	No	No	No	No	No	No	No	NA	No	No	No	Plant has demolished by TFC
8	M/S Maanar Jada	Gulwa	Maanar - Gulwa, Plot No.- 26 F & 27 F, Khata No.- 44 & 97	Sri Suresh Yadav and Sri Maanar Kumar Yadav	No	No	No	No	No	Yes	No	No	No	No	Yes	No	NA	No	No	No	Plant seized by TFC
9	KRISHNA KUMAR SAHA Stone Crusher	MAHKEP	Maanar-Mahkep, Khata No.- 12, Plot No.- 950/F, 101, 102, 104	KRISHNA KUMAR SAHA	No	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
10	JAT RAJARAM STONE WORKS	BELHADI	Maanar Belhadi, Plot No.- 43, 47	RAJIV JAISWAL	Yes	-	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
11	MAA SHEETLA SONE WORKS	MADIKUTI	Maanar - Madikuti, Plot No. 44, 45/F, J.R. No.- 11, 08	KAMLAKSHI N YADAV	Yes	-	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
12	M/S R & D S STONE WORKS	PARARPUR	Maanar & Pararpur No. 81, Plot No. & 100/F, Khata No.- 04	DEVA PRITAM SINGH	Yes	-	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
13	M/S MAA TARA STONE WORKS	KATHALBARI	Maanar Kathalbari, Plot No.- 196/000 (1) (New), Khata No.- 06	HEE MOHAN SHARMA	Yes	-	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes

14	M/S STAR STONE WORKS	DHAMBHAMB S	Khata No.- 47, 48, Plot No.- 137, 138, 139	MURSHID ALANI	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
15	M/S SHIV STONE WORKS	CHHOTI DUNGIYAMA KE	J.B. NO. 86, Plot No. 825	RAJENDRA PRASAD YADAV	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
16	M/S OM STONE WORKS	Agrechaokri	Plot No.- 157, Khata No.-35	RANJAYAS TIWARI	Yes	-	Yes	2PT	No	No	No	No	No	Yes	No	Yes	No	NA	No	No	Yes
17	M/S Shivan Stone Works	Ambadha	Plot No 249, J.B. No. 11	Chandra Sekhar Anand	-	Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
18	M/S Satya Vratam Mineral	Mandi	Khata No.- 19, Plot No.- 16 & 18	Sri Shaligram Bhagat Sri Raadhurama Jaiswal	Yes	-	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
19	M/S SUMIT STONE WORKS	MUNDLI	Mansa-Mandi, Plot No.-257, Khata No.-52	SUMIT KUMAR CHOUDHARY	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
20	M/S MAA SHIVANI STONE WORKS	BELBHADRI	Mansa -Belhadri, J.B. No.- 16, Plot No.- 199P, 204	SUIT NIKKI DEVI	Yes	-	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
21	M/S A D STONE WORKS	BERCHURE	Khata No.- 18, Plot No.- 40	DEENANJAY TIWARI	No	No	No	No	No	Yes	No	NA	No	No	Yes						
22	M/S Khushi Stone Works (Stone Crusher)	Mahadharan	J.B. No.- 18, Plot No.- 225P	Sri Babri Prasad Bhagat	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
23	M/S ARJUN YADAV STONE WORKS	ATROKRIYA	J.B. No.- 41 & 49, Plot No.- 41 & 45	ARJUN YADAV	Yes	-	Yes	Yes	No	Yes	Yes	No	No	No	No	Yes	No	NA	No	No	Yes
24	M/S Nishant Stone Works	Bara Lohanda	Mansa- Bara Lohanda, Khata No.- 34, Plot No.- 367, 368 & 369	Sri Devendra Dajoth	-	Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
25	M/S HARI LAL AJOY & CO.	RAKNO BANDH	Mansa- Rakno Bandh, Survey No.- 44(G)	SRI NERIAL KUMAR CHAWDA	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
26	M/S AMIT YADAV	CHHOTIBHA GYAMARI	Mansa & Chhoti Bhagyamari, Plot No. 854, Khata No.- 72	AMIT YADAV	Yes	-	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
27	M/S MAA AMBA STONE WORKS	MARINUTTI	Mansa - Marhatti, Khata No.- 36, Plot No.- 517	PAVITERA KUMAR YADAV	Yes	-	Yes	Yes	No	Yes	Yes	No	No	No	No	Yes	No	NA	No	No	Yes
28	M/S B. & S. STONE WORKS	FAHARPUR	Khata No. 48, Plot No. 136 & 137	PANKAJ KUMAR SAH	Yes	-	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
29	M/s Maheshwari Stone Works	Ambadha	Mansa- Ambadha No.- 9, J.B. No. 12	Arjun Yadav	Yes	-	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
30	M/S SURESH STONE WORKS	AMBADHA	Mansa & Ambadha, Plot No. 170P, J.B. No.- 30	GANESH PRASAD TIWARI	Yes	-	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes

31	SUNIL KUMAR	Dibrugarh	Manu - Jinnabaranh, Plot No. 41 & 42, JB NO. 22	SUNIL KUMAR	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes
32	M/S B. S. STONE WORKS	PAJARPUR	Khata No.-06, Plot No.-133 & 134	SHY MANIKAR GUPTA	Yes	-	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
33	M/S Maa Durg Iron Works	Bethabati	Khata No.: 21, Khata No.: 127P	Chhatha Prasad Saha	Yes	-	Yes		No			No	No	Yes	No	Yes	No	NA	No	No	Yes
34	M/S Mahamoy Engineers Pvt Ltd	Mariakuti	Manu & Marhata, Plot No. 46, 47 & 50, Khata No.- 99 & 04	Raj Kumar Pandey	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes
35	M/S FUJA STONE WORKS	MAHADEBARAN	Manu-Mahadebaran, Plot No.- 158 & 159	AMIT KUMAR JAISWAL	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
36	M/S ASCENT (INFRA)UILD L.L.P	MARIKUTI	Khata No. 27, Plot No. 08 & 09	PANKAJ KUMAR	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
37	MD SAMIM ALAM (CRUSHER)	GANGOPARA BEZO	Plot No. 207, Khata No.- 11	MD SAMIM ALAM	Yes	-	No	No	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
38	M/S MAA VAISHNAVI STONE WORKS	MUNDLI	Manu- Madli, Khata No.- 19, Plot No.- 24P	RAJIV KUMAR BHAGAT	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
39	M/S SOREN BLACK STONE WORKS	BORNA	Khata No.-05, Plot No-141 (P)	SMT NIRU SOREN	Yes	-	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
40	M/S PURNIMA STONE WORKS	mahadebaran	Manu - Mahadebaran, Plot No. - 210P, Khata No 18	RAJESH KUMAR JAISWAL	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
41	ECO FRIENDLY INFRA TECHNOLOGY PVT LTD	BALBHADR, NO. 3	Manu-Bethabati, JB No.- 17, Plot No. 214 (P)	SIDDHARTH TULSIYAN	Yes	-	Yes	Yes	No	No	Yes	No	No	No	No	Yes	No	No	No	No	Yes
42	M/S INDIA STONE WORKS	LENA	Khata No.- 07 & 06, Khata No. : 12P) & 13 (P)	MD IRSHAD ALI	Yes	-	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
43	M/S MAA AMBE STONE WORKS	MUNDLI	Manu-Mandli, Plot No.- 64, J.B.- 05	SACHIN KUMAR CHOUHANSHYA	No	No	No	Yes	No	Yes	No	NA	No	No	Yes						
44	M. L. STONE WORKS	BARA LOHANDA	Plot No.- 256, Khata No.- 45	sanjay kumar	-	Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
45	M/S SAKSHYAM STONE WORKS	MARIKUTI	Manu - Marhata, Khata No.- 02, 06, 11 & 29, Plot No.- 02, 03, 04, 24, 27, 28 & 30	VED PRKASH JHUBANIA	Yes	-	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes
46	M/S SINGH STONE WORKS	MAHAKUL	Manu - Mahakul, Plot No.- 54 & Khata No.- 24	Sri Tapan Kumar Singh	No	No	No	No	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
47	M/S Rishi stone works	mandli	Khata No. 18, Plot No. 14P	Ravi Kumar Jaiswal	Yes	-	Yes	Yes	No	Yes	No	No	No	Yes	No	Yes	No	NA	No	No	Yes

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44	MS CTS Industries Ltd (Muzhakkal)	Hannayyala Chota Benda Rd	Muzhakkal Chottamburam Bika, Khata No. 11, 64, Plot No. 89 & 10	Sri Ashok Kumar Talwar	Yes	-	Yes	Yes	No	No	Yes	No	No	No	No	Yes	No	NA	No	No	Yes
45	Frank Stone Works (Saraa Crafters)	Mahadobhara	Plot No. 420145, Khata No. 88	Sri Raj Kumar Bhargava	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
46	MS NARAYAN STONE WORKS	HARTALLA	Muzhakkal-Bartola, J.B. No. 16, 18, 21, Plot No. 106 to 113	HEMALA PRASADH	Yes	-	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes
47	MS Star Stone Works	Machari	Muzhakkal, Plot No. 33 & 34, Khata No. 13	Shri Zuber	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
48	SARANI ENTERPRISES	GADWA	Muzhakkal - Gadwa, Khata No. 88, Plot No. 38 & 39	RHOLA KUMAR SARIANI	Yes	-	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
49	MS LAXMI STONE WORKS	BARE PARTE	Plot No. 1407 & 3407, J.B. No. 63 & 64	Harshada yadav	Yes	-	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes
50	MS SOYAM STONE WORKS	BELEBHADI	Khata No. 02 & 18, Plot No. 31 & 32	SACHIN KUNAR JAISWAL	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
51	MS SAI ANURAD STONE WORKS	MATHADI	Muzhakkal - Mathadi, Khata No. 87, Plot No. 411	SANJAY KUNAR JAISWAL	No	No	No	No	No	Yes	No	NA	No	No	Yes						
52	MS SHIV STONE WORKS	BELEBHADI	Muzhakkal-Bellebadi, Khata No. 14, Plot No. 82 & 83	SHAMDHU KATHI MATHO	No	No	No	Yes	No	Yes	No	NA	No	No	Yes						
53	MS GUPTA INDUSTRIES	SENGACHI	Muzhakkal-Sengachi, Khata No. 94, Plot No. 719	SUNIL KUMAR GUPTA	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
54	MS SHREE GURU STONE WORKS (UNIT - I)	PIPALJORI	Muzhakkal-Pipaljori, Khata No. 211, Plot No. 420 & 422	AMARJIT SINGH	-	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes
55	MS BHAGWAN STONE AND MINERALS	BUNDABARA GHATI	Muzhakkal - BUNDABARA AGHATI, Plot No. 1050P to 1050P, Khata No. 7 & 41	BHAGWAN BHAGAT	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
56	MS SHREE GURU STONE WORKS (UNIT - II)	PIPALJORI	Muzhakkal - Kachha, J.B. No. 15, Plot No. 30	AMARJIT SINGH	-	Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
57	MS DEV STONE WORKS	CHOTTI BHAGYAMA RI	Muzhakkal - Chhatti Bhagyanari, Plot No. 661, 662, 663, 665, 666, 672P, Khata No.	SMT NIRAJ SINGH	Yes	-	No	No	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
58	MS SWASTIK MINERALS AGENCY	KARICUNIA NO 11	Plot No. 810P, Khata 801	Vikram Prasad	No	No	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
59	MS SRA LAXMI STONE WORKS	BELEBHADI	J.B. No. 17, Plot No. 2050P	RATAN KUMAR GUPTA	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
60	MS Sanyam Stone Works	Muzhakkal	Khata No. 19, Plot No. 347	Sri Manoj Kumar Thakur	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes

65	M/S RAJSTONE WORKS	BARA LOHANDA	Mansa - Bara Lohand, Plot No. - 302 & 303, J.R. No. - 42	MR ARIF ZAFAR	No	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
66	M/S SAA AMBIKA TRADERS	Mangladh	Khata No. - 11, 27 & 30, Plot No. 200, 201, 202	SUBRATA PAUL	Yes	-	Yes	Yes	Yes	Yes	Yes	Yes	No	Yes	No	Yes	No	Yes	No	No	Yes
67	M/S GUPTA STONE WORKS	SINGACHI	Mansa - Singachi, Plot No. - 770/1, Khata No. 14	SRI BIRBAL KUMAR GUPTA	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
68	M/S Kshi Vastu Stone Works	Belhadri	Mansa Belhadri, Khata No. - 24, Plot No. - 03, 04, 05, 06,	Sri Shrawan KJ Banwal	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
69	M/S COPE STONE WORKS	GADWA	Mansa - Gadwa, Khata No. - 21, Plot No. - 54P	Pankaj Kumar Yadav	-	Yes	Yes	Yes	Yes	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
70	M/S D R M ASSOCIATES PVT. LTD. (STONE CRUSHER)	MARGARD	Mansa - Margard, J.R. No. - 47, Plot No. 184	SHIVAYOGI BALJAI	-	Yes	Yes	Yes	No	No	Yes	No	No	No	No	Yes	No	NA	No	No	Yes
71	M/S INSHA STONE WORKS	LEVA	Mansa - Leva - 2, Khata No. - 78, Plot No. - 411	MR ERSHAD ALI	Yes	-	Yes	Yes	Yes	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
72	M/S S. S. BLACK STONE WORKS	BELHADRI	Mansa Belhadri, Khata No. - 10, 11, Plot No. - 1907, 1908,	SUNIL KUMAR GUPTA	-	Yes	Yes	Yes	Yes	Yes	Yes	No	No	No	No	Yes	No	NA	No	No	Yes
73	M/S VANDANA STONE WORKS	BELHADRI	Mansa - Belhadri, Plot No. - 53, Khata No. - 01 Div. & 14 New	BIKASH KUMAR GUPTA	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
74	M/S SHITLA STONE WORKS	GUDWA	Mansa - Gudwa, Khata No. - 47, Plot No. 16P	SANJAY KUMAR YADAV	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
75	M/S HARI STONE WORKS	Mandali	Mansa & Mandli, Plot No. - 607, Khata No. - 06,	Shriyal and Rajesh Kumar	No	No	No	No	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
76	M/S SHITLA STONE WORKS	GUDWA	Mansa - Gudwa, Khata No. - 47, Plot No. - 16P,	SANJAY KUMAR YADAV	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
77	M/S C C Stone works	Stapthal	Mansa Stapthal, Khata No. - 20, 22, Plot No. - 7, 8 & 9	Mr Sajjan Kumar Choudhary	-	Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
78	M/S SHLOK YADAV	CHHOTI BHAGIYAMA R3	Mansa & Chhoti Bhagiyama, Plot No. - 124P & 107, Khata No. - 56 & 47,	SHLOK YADAV	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes
79	M/S SWASTIK GENERAL AGENCY	KARIGUNA NO-11	Mansa & Kariguna No. 11, Plot No. - 170P, J.R. No. - 23	VIKRAM PRATAP	-	Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No
80	KARAMI STONE WORKS	JANGHARI	Mansa & Janghari, Plot No. - 275, 280, 281, 312, 313 & 314	MR HIRSHAM	No	No	Yes	No	Yes	No	NA	No	No	Yes							
81	M/S JALMATA DI STONE WORKS	MUKHADI	Mansa Mukhadh, Khata No. - 51, Plot No. - 636	TINKAL KUMAR BHAGAT	-	Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes

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81	MS LALAN STONE WORKS	JOKHARI GUTBERA	Khata No. 20, Khata No. 48P	USMANAND NINGI	No	Yes	Yes	Yes	No	No	No	No	No	Yes	No	Yes	No	NA	No	No	Yes
82	MS MAA GAYTHI STONE WORKS	Mahadeharan	Muzra - Mahadeharan, Plot No. - 162, 163, 164, 165, 130P, 134P, Khata No. - 24	Shambhu Kumar Jaiswal	Yes		Yes	Yes	No	No	No	No	No	Yes	No	Yes	No	NA	No	No	Yes
83	MS MAA SARASWATI STONE WORKS	MUNDGI	Muzra - Mundli, Khata No. - 16, Plot No. - 40	MUKESH KUMAR JAINWAL	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
84	MS SAMMI STONE WORKS	DEKCHURI	Plot No. & 17P, Khata No. - 81	MS SAMMI	No	No	No	Yes	No	Yes	No	NA	No	No	Yes						
85	MS Durga Stone Works	Behhadri	Muzra - Behhadri, Plot No. - 67, Khata No. - 11	Ravi Shankar Bannwal and Jai Shankar Bannwal	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
86	MS BADA JEETU BUILDCON Pvt. Ltd.	BESHIPONKHA RIA	Muzra - Beshiponkha, J.B. No. 21 & 04, Plot No. 61P & 51P	Suresh Kumar		Yes	Yes	Yes	Yes	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
87	MS Balaji Production	Fatepur	Muzra - Fatepur, Plot No. - 506, 509, 529 & 531 Khata No - 100	Prasanna Ghosh		Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
88	MS LALITA ENTERPRISES	MOUZA - BESHIPONKHA RIA	Muzra & Beshiponkha, Plot No. 84P, Khata No. - 12	KISHORE KAUSTAV		Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
89	MS SAI STONE WORKS	MAJHIKOLA	Muzra - Dandia, Plot No. 211P, 212P & 213P, Khata no. - 21 & 23	RAHUL SINGH	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
90	MS SONE GANGA STONES PRIVATE LIMITED	JOKHARI (GUTBERA)	Plot Nos. & 48 (P) & 49 (P), Khata No. - 14 & 12	SHOBHIT MISHRA	No	No	Yes	Yes	No	No	No	No	No	Yes	No	Yes	No	NA	No	No	Yes
91	MS CHAURASIA & SONS	Mandi	Plot No. - 16P, Khata No. 85	RAVI CHAURASIA	Yes	No	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes
92	DILIP BUILDCON LIMITED UNIT 1 & 2	Sriram Choudhury Anandkha	Plot Nos. & 37(P), 37B, 38(P), 37C, J.B. No. - 14, 45	BHANU PRATAP SINGH		Yes	Yes	Yes	Yes	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
93	MS Sakshita Stone Works	Bariala	Muzra - Bariala, Plot No. - 152 & 153, Khata No. - 48	Sri Ranesh Ranjan Choudhary	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
94	MS ANANYA STONE WORKS	MUNDLI	Muzra - Mundli, Plot No. - 24, J.B. No. - 18	LAXMAN KUMAR CHOWDHARY	No	Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes
95	MS VANVASI KALVAN STONE WORKS	MARIKUTI	Muzra & Marikuti, Plot No. - 47P & 48P, Khata No. - 83 & 89	REHANA KHATOON	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
96	MS SRI SRI RAM STONE WORKS	BEHHADE	Muzra - Behhadri, Khata No. - 15, Plot No. - 81	TINKAL KUMAR BHAGAT	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
97	MS RATAN STONE WORKS	MAUZA - NEEMGACHHI	Muzra - Nimgachi, Plot No. - 675, Khata No. - 21	RATAN KUMAR VISHWAKARMA	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes

100	M/S SHILPI STONE WORKS	MAHADEORA MAN	Khata No. 06, Plot No. 141, 143	MUHEENDEA KUMAR JAINWAL	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	
101	M/S MD. ALAM & BROTHERS Stone Crusher	MAHESPARA	Khata No. 02/16, New 21, Plot No. - 06/75a, 757 & 75a-624	MAHATAB ALAM	Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	
102	SWASTIK STONE CRUSHER	Jalman (Gandhera)	Plot No. 111, 112, 113, 114, Khata No. 23, 78	Ajay Kumar Chaudhary	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes	
103	M/S MR. BHA SUDIP	BELBHADRI	Plot No.-45, 39, 40 & Khata No.-25, 7	TARUN KUMAR	No	No	No	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	
104	M/S JYOTI CREATORS PVT. LTD (STONE CRUSHER)	Mardahi	Khata No.- 05, 25, 26, Plot No.- 37, 38, 208	Sri Kandas Kumar	Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes	
105	M/S Mrs Anba Stone Works	Mardahi	Muzra - Mardahi, Plot No - 27, 53 Khata No & 24, 16	Pavitra Kumar Yadav	Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	
106	M/S RAJEEV RANJAN STONE WORKS	MAIZA - MARDI/UTI	Muzra - Mardahi, J.B. No. 06, Plot No - 467 & 767	RAJEEV RANJAN	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	
107	M/S RITIKA STONE WORKS	ADRO	Muzra - Adro, Khata No.-44, Plot No - 470 to 483	SUMIL KUMAR BHARTIYA	No	No	No	No	No	No	NA	No	No	Yes							
108	M/S KANAK STONE	CHOTTA LOHANDA	Muzra-Chotta Lohanda, Plot No- 272 to 274	VED PRAKASH KHUDANIA	Yes	Yes	Yes	No	No	No	No	No	No	No	Yes	No	NA	No	No	Yes	
109	M/S Ganga stone works	Chapandey	Khata No.- 27, Plot No.- 119 & 120	Sri Arun Kumar Chaudhary	Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	Yes	No	No	Yes	
110	M/S NEHA STONE WORKS	BELBHADRI	Muzra - Bhelbhadri, Plot No.- 05, Khata No.- 27	NIHANIA MAHTO	Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	
111	M/S HIMALYA STONE WORKS	PANARPUR	Muzra-Panarpur, Khata No- 17, Plot No.- 08	MD. ISZAMUDDIN	Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	
112	M/S BALAJI STONE WORKS	JDMARI	Muzra - Jalman, J.B. No. 02/01, Plot No. - 219/219	MANOJ KUMAR	Yes	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	
113	G. N. STONE WORKS	MAYURKOLA	J. B. No. 180; Plot No. 4701 (P)	RAVI SINGH GILL	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	
114	ALOK STONE	CHUWA	Plot Nos. 8 250/5, 260/9 & 240/5, Khata No. - 01, 14, 21,	ALOK RANJAN	Yes	No	Yes	No	Yes	No	Yes	No	No	Yes							
115	S.S. Enterprises	Bhona	GE, 408, Bandobast No.- 00	MZ Akshayf Haque	No	No	No	No	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
116	M/S ANKIT STONE INDUSTRIES	MAHADEORA MAN	Muzra & Mahadehoran, Plot No.- 104, 1407, 106, 173	ARJUN PRASAD JAINWAL	Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes	

101	MS Alok & Son (Stone Dealer)	Dwarahada	Mansa - Dwarahada, Khata No. -78, Plot No -100	MD Anil Arora		Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
102	MS IKA STONE WORKS	PIPALJERI	Mansa & Pipaljeri, Plot No. - 71, 72, 74 & 75, Khata No.- 36 & 36	MD ZAMEL ANHAR		Yes	No	Yes	No	Yes	No	NA	No	No	Yes						
103	MS VINHAKARMA STONE WORKS	BELBHADRI	J.B. No.-88 & 11, Plot No. 34 to 37	PAWANKUMAR BHAGAT	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
104	MS Star Stone Works	Markali	Mansa-Markali, Plot No.- 23 & 24, Khata No.- 23	MS Zahir		Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
105	MS NEHA BLACK STONE WORKS	BORNA	Mansa- Borna, Khata No.- 14, Plot No.- 432	REHANA SULTANA	No	No	Yes	Yes	No	No	Yes	No	No	No	No	Yes	No	NA	No	No	Yes
106	MS MAHADEO STONE WORKS	MARLADEORA BAN	Plot no.- 140, 141, Khata No.- 24	PAWAN KUMAR CHAUDHARY		Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
107	MS KEDIA STONE WORKS	GANGOPARA MAND	Plot No 45P, Khata No.-11	PRANAV KEDIA	No	Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
108	MS Faber's Stone Works(Stone Crusher)	Markap	Mansa- Markap, Khata No.-45 & 46 Plot No.- 137,34,35,36, 37	MS Manoj Hagar	No	No	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
109	MS Shanti Stone Works UNIT NO 2	Mandi	Mansa & Mandi, Plot No.- 82 & 84, Khata No.- 05 & 16,	Sri Aniket Kumar Choudhary	Yes		Yes	Yes	Yes	Yes	Yes	Yes	No	Yes	No	Yes	No	NA	No	No	Yes
110	MS SRI SHYAM STONE WORKS	MARIKUTI	Mansa - Marikuti, Plot No - 15,11,20,21&2 5,39 Khata No - 29,16,06,20,21, 11	RAMESH KUMAR DOKANIYA	Yes		Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
111	MS MAHADEO STONE WORKS	BELBHADRI	Khata No.- 24, Plot No.- 05 & 06	AJAY KUMAR JAISWAL	Yes		Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
112	MS Fresh Stone Works	Belkandi	Mansa-Belkandi, Plot No.- 08, Khata No.- 05	Sri Poo Kumar Pandit	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
113	MS MD MUSTAKIM ANSARI STONE WORKS	BENCHURI	Mansa-Belkandi, J.B. No.-85, Plot No.- 128	MUSTAKIM ANSARI	No	No	No	No	Yes	No	NA	No	No	No							
114	MS Usha Stone Works(Stone Crusher)	Adra Male	Khata No.-16 & 17, Plot No.-12P, 23, 26P, 34	Srinand Kumar	No	No	Yes	Yes	No	No	No	No	No	No	No	Yes	No	NA	No	No	Yes
115	Radix Stone Works (Stone Crusher)	Mandi	Khata No.-14, Plot No.- 21	Sukesh Kumar Sak	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
116	Somnath Builders Private Limited	Markali	Mansa - Marikuti, Plot No - 18,11, Khata No - J.B. No - 29	SIDDIK ASLAN	Yes	-	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
117	MS Max Vainnavi Stone Works(Stone Crusher)	Mandi	Khata No.- 12 & 19, Plot No.-13 & 14P	Majid Kumar Jaiswal	Yes	-	Yes	Yes	Yes	Yes	Yes	Yes	No	Yes	No	Yes	No	Yes	No	No	Yes

133	MS FALAK STONE WORKS	FARARPUR	Khata No- 27, Plot No- 7 & 8	MD MOBASSIR ANSARI	No	No	No	Yes	No	Yes	No	NA	No	No	No							
134	MS Navee M A K Builders & New Stone-MS Mar Jalandhar Stone	Jalandhar (Gadh Bedal)	Mansa & Jalandhar (Gadh Bedal), Plot No- 897, Khata No- 34,	Asst Kumar & Others	No	No	No	No	Yes	No	No	NA	No	No	Yes							
135	MS NANCY STONE WORKS	MATHADDI	J.B. No. 85, Plot No. 328	VIJAY KUMAR PANDIT	Yes	-	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
136	Ms Jal Dax & Co.	FARKURI	Mansa-Farkur, Cruder to be installed in Plot No-807 in the lease area having Plot	Savit Sadhwani		Yes	Yes	Yes	Yes	No	Yes	No	No	Yes	No	Yes	No	Yes	No	No	No	Yes
137	HINDUSTAN STONE WORKS	BELBHADRI	Mansa - Pahapur No-13, Plot No - 223, J.B. No- 83	MD YASIN	Yes		Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
138	NEW RAJASTONEWORKS OLDHRYAMSTON	CHIBOTI BHAGIVAMA RI	Mansa- Chiboti Bhagiyama, Plot No- 8219, J.B. No. 47	MADAN KANT	No	No	Yes	No	Yes	No	NA	No	No	No	Yes							
139	Ms BSC- C & C	DESHIPONHARIA	Khata No- 21, Plot No- 957	Mr P V S Reddy	Yes		Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	Yes	No	No	No	Yes
140	MS KUNDAN KUMAR	MUNDLI	Plot No- 837, 11	KUNDAN KUMAR	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
141	MS ADITYA STONE WORKS	CHHOTA BHAGIVAMA RI	Mansa- Chhota Bhagya Mar, Khata No-42, Plot No. 923	BYAS YADAV	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
142	MS KISHORE KUMAR	AMBADHIA	Plot No- 183 & 184	KISHORE KUMAR	Yes		Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
143	MS Aksh Sona	Tetaria	Mansa & Tetaria, Plot No. 49, J.B. No-10	Sri Aksh Ranjan	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	No	No	No	No	Yes
144	MS JAI JEAN MAN STONE WORKS	HARA LOHANDA	Mansa-Bata Lokhand, Khata No- 49, Plot No- 339 & 311	PHULCHAN PANWAN AND RAJKUMAR BHAGAT	No	No	No	No	Yes	No	NA	No	No	No	Yes							
145	MS SAJ MAITI SERVICE	BINDRI BANDA KOLA	Mansa- Bindri Banderkola, J.B. No- 54, Plot No- 713	SURESH PRASAD SINGH	Yes		Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
146	MS MAA GAYATRI STONE WORKS	MADHOPARA	Mansa - Madhopara, Plot no- 117 to 129, Khata No- 52	CHETAKAR PRASAD SABA	Yes		Yes	Yes	Yes	Yes	Yes	Yes	No	Yes	No	Yes	No	NA	No	No	No	Yes
147	MS KUMAR KUMAR RAY	AMBADHIA	Mansa - Ambadia, Khata No. 21, Plot No 186	KISHOR KUMAR RAY		Yes	Yes	Yes	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
148	Hindustan Stone Works	FARARPUR	Mansa-Pahapur, Khata No-26, Plot No- 84	MD YASIN	No	No	No	No	No	No	Yes	No	No	Yes	No	Yes	No	NA	No	No	No	Yes
149	MS Adarsh Stone Works	Mandi	Mansa - Mandi, Khata No- 11	Mr Parraj Kumar Choudhary	No	No	Yes	No	Yes	No	NA	No	No	No	Yes							

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14	LUCKSTONE	ANDRE MAGO	Khata No.: 18, Khata No.: 28	ALOK RANJAN	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes
151	M/S Prabhat Chandra Yadav (Stone Crushing)	Gudea	House - Gudea, Plot No.-85, 11, 14 to 17 & 1873, Khata No.-47,25,12,25,43, 58,34	Sri Prabhat Chandra Yadav	No	No	No	No	No	Yes	No	Yes	No	No	No	Yes	No	No	No	No	Yes
152	M/S SOURABH STONE WORKS	ADDD	House - Adva, Plot No. 438 to 434	GANESH PRASAD TIWARI	No	No	No	No	No	NA	No	No	No	Plant has demolished by TFC							
153	M/S SRI RAM STONE WORKS	NIMGACHI	House-Nimgachi, Plot No.- 459, Khata No.- 37	TINKAL KUMAR BHAGAT	Yes		Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
154	M/S RAJ STONE WORKS	BARTALLA	House Bartalla, Plot No.- 126P, 124P, 125P, 127P	PREM PRKASH CHHODHARY	No	No	No	No	Yes	No	NA	No	No	Yes							
155	M/S PURNIMA STONE WORKS	mahadebarun	House - Mahadebarun, Plot No - 233P, Khata No 38	RAJESH KUMAR JAISWAL	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
156	M/S MADANKANT	NIRONKURIA	House - Kinkaria, J.B. No. 14 Plot No. 60P (Outside Mixing Lane Area)	MADANKANT	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	NA	No	No	Yes
157	M/S Galda Stone Harvest Pvt Ltd	KUNDI	Khata No.: 3, K. Khata No.: 87, 12P, 13P, 14P	RAKESH KUMAR	-	Yes	Yes	Yes	No	Yes	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes
158	M/S Nasiruddin Sheikh (STONE CRUSHER)	Dhanyara Katalpachar	House-Dhanyara Katalpachar, Khata No.- 19, Plot No.-577	Nasiruddin Sheikh	No	No	No	No	Yes	No	NA	No	No	Yes							
159	M/S MAA BHAVANI STONE WORKS	NIMGACHI	House - Nimgachi, Khata No.- 15, Plot No.- 487	DEVA KATH SONCH	Yes	-	No	No	No	No	No	No	No	No	No	No	No	No	No	No	No
160	M/S MANOJ KUMAR STONE WORKS	NIMGACHI	House-Nimgachi, Khata No.- 85, Plot No.- 787	MANOJ KUMAR	Yes	-	Yes	Yes	Yes	Yes	Yes	No	No	Yes	No	Yes	No	No	No	No	Yes

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List of the Units (Mines & Crushers) whose CTE has been rejected by the Board or Auto Rejected in Sahebganj								
S. N.	Application No.	Application Name	Occupier	Hauza	Block	Certificate For	Ref. No.	Rejected Date
1	14624877	RAJESH KUMAR JAISWAL	RAJESH JAISWAL	MUNDLI	MANDRO	new	JSPCB/HO/RNC/CTE-14624877/2022/95	16-12-2022
2	14405001	MS SANKAT MOCHAN STONE MINES	RAJESH KUMAR JAISWAL	JOKHARI GUTTIBERA	MANDRO	new	JSPCB/HO/RNC/CTE-14405001/2022/87	23-11-2022
3	14598001	M/S SHREE GURU STONE WORKS (UNIT - 1)	AMARJIT SINGH	PIPALJORI	BARHARWA	expan	JSPCB/HO/RNC/CTE-14598001/2022/86	23-11-2022
4	14555386	M/S SRI SHYAM STONE WORKS	VED PRAKASH KHUDANIA	CHWA	MANDRO	new	JSPCB/HO/RNC/CTE-14555386/2022/83	23-11-2022
5	14544849	M/S KHUSHBOO STONE WORKS	MD MANSUR	DESH POKHARIYA	MANDRO	new	JSPCB/HO/RNC/CTE-14544849/2022/84	21-11-2022
6	14475464	BHIM YADAV BLACK STONE WORKS	MITHUN KUMAR YADAV	JIROKURIA	TALJHARI	new	JSPCB/HO/RNC/CTE-14475464/2022/85	21-11-2022
7	14346356	M/S OM ENTERPRISES	Sanjay Yadav	KIROKURIA	TALJHARI	new	JSPCB/HO/RNC/CTE-14346356/2022/79	16-11-2022
8	14404549	MS GAYATRI STONE WORKS	SAMHY KUMAR JAISWAL	MUNDLI	MANDRO	expan	JSPCB/HO/RNC/CTE-14404549/2022/80	16-11-2022
9	5627892	M/S JAY HAA DURGA STONE WORKS	AASHA DEVI	ADRO MAKO	SAHEBGANJ	new	JSPCB/HO/RNC/CTE-5627892/2022/81	16-11-2022
10	12193275	BPY INFRA BUILD PVT LTD	BAJRANGI YADAV	DALA BARI	BORIO	new	JSPCB/HO/RNC/CTE-12193275/2022/78	14-11-2022
11	10564818	HAA SHITLA STONE WORKS	SANJAY KUMAR YADAV	GUDWA	TALJHARI	expan	JSPCB/HO/RNC/CTE-10564818/2022/74	25-10-2022
12	13653052	RAJESH KUMAR JAISWAL	RAJESH JAISWAL	MUNDLI	MANDRO	new	JSPCB/HO/RNC/CTE-13653052/2022/67	22-10-2022
13	13555870	M/S SAI MALTI SERVICE	SURESH PRASAD SINGH	BINDRI BANDARKOLA	BORIO	expan	JSPCB/HO/RNC/CTE-13555870/2022/69	22-10-2022
14	14267041	M/S Bhai Bhai Stone Works	Lakhan Pandit and Others	Bekchuri	TALJHARI	new	JSPCB/HO/RNC/CTE-14267041/2022/68	22-10-2022
15	13539514	M/S Shanti Stone Works UNIT NO 2	Sri Abhishek Kumar Choudhary	Mundli	MANDRO	new	JSPCB/HO/RNC/CTE-13539514/2022/70	22-10-2022
16	13543463	M/S Nilkanth Stone Works	Sri Devanshu Jajodia	Bara Lohanda	SAHEBGANJ	expan	JSPCB/HO/RNC/CTE-13543463/2022/71	22-10-2022
17	7691911	M/S SHREE GURU STONE WORKS (UNIT - 1)	AMARJIT SINGH	PIPALJORI	BARHARWA	expan	JSPCB/HO/RNC/CTE-7691911/2022/65	19-10-2022
18	13562058	JAY AMBEY STONE MINES	DEVISHA N CHAWDA and KAVITA K CHAWDA	DALABARI	BORIO	new	JSPCB/HO/RNC/CTE-13562058/2022/64	19-10-2022
19	13639827	M/S SRI SHYAM STONE WORKS	VED PRAKASH KHUDANIA	CHWA	MANDRO	new	JSPCB/HO/RNC/CTE-13639827/2022/63	17-10-2022
20	14032764	M/s Durga Stone Works	Ravi Shankar Varanwal	Belbhadr	MANDRO	expan	JSPCB/HO/RNC/CTE-14032764/2022/62	17-10-2022
21	11084437	M/S KHUSHBOO STONE WORKS	MD MANSUR	DESH POKHARIYA	MANDRO	new	JSPCB/HO/RNC/CTE-11084437/2022/59	09-10-2022
22	13160282	M/S GAYATRI STONE WORKS (02 Unit)	SAMHY KUMAR JAISWAL	HAUZA SUNDRE	MANDRO	new	JSPCB/HO/RNC/CTE-13160282/2022/56	09-10-2022
23	12475890	BHIM YADAV BLACK STONE WORKS	MITHUN KUMAR YADAV	JIROKURIA	TALJHARI	new	JSPCB/HO/RNC/CTE-12475890/2022/55	09-10-2022
24	10956225	M/S BALRAM STONE WORKS (Stone Crusher)	SANJAY YADAV	AMBADIHA	TALJHARI	expan	JSPCB/HO/RNC/CTE-10956225/2022/58	09-10-2022
25	6514311	M/S JAI BHARAT CONSTRUCTION COMPANY	Vikram Pratap	PUSRE NO 21	TALJHARI	new	JSPCB/HO/RNC/CTE-6514311/2022/53	30-09-2022
26	8111202	NOOR ISLAM	NOOR ISLAM	Chagio	PATHNA	new	JSPCB/HO/RNC/CTE-8111202/2022/52	30-09-2022

27	9009915	MS DEEPAK STONE WORKS	Satendar Singh	Jokhari or Gulibera	MANDRO	new	JSPCB/HO/RMC/CTE- 9009915/2022/31	30-09-2022
28	12221528	MS GAYATRI STONE WORKS	SAMMY KUMAR JAISWAL	MUNDLI	MANDRO	expand	JSPCB/HO/RMC/CTE- 12221528/2022/42	11-09-2022
29	6347182	M/S Bhai Bhai Stone Works	Lakhan Pandit and Others	Bekhuri	TALHARI	new	JSPCB/HO/RMC/CTE- 6347182/2022/40	07-09-2022
30	13675575	M/S PACHRUKHI STONE WORKS	MD NAIM ANSARI	PACHRUKHI	MANDRO	new	Auto Rejected	03-09-2022
31	13444358	AREN STONE	MD GHULAM MUSTAFA	JOCKHARI	MANDRO	new	Auto Rejected	29-08-2022

List of the Units (Mines & Crushers) whose CTO has been rejected by the Board or Auto Rejected in Sahebganj								
S	Application No.	Application Name	Occupier	Mauza	Block	Certificate For	Ref. No.	Rejected Date
1	14461004	M/S PRIYA MINERALS	SADANAND PANDEY	GADWA	TALJHARI	reNew	Auto Rejected	27-12-2022
2	12148152	Mahakal Stone Works	Abhishek Kumar	Deeh Pokhariya	SAHEBGANJ	reNew	JSPCB/HO/RNC/CTO-12148152/2022/284	27-12-2022
3	14173060	M/S TRIDEV STONE WORKS	UJJWAL VERMA	BEKCHURI	TALJHARI	reNew	JSPCB/HO/RNC/CTO-14173060/2022/256	09-12-2022
4	9134018	Chaman Tulyan	Chaman Tulyan	Jokhari (Gutti Beda)	MANDRO	reNew	JSPCB/HO/RNC/CTO-9134018/2022/253	09-12-2022
5	14348475	M/S LADO STONE WORKS	BHOLU KUMAR CHOUDHARY	HUNDALI	MANDRO	reNew	JSPCB/HO/RNC/CTO-14348475/2022/258	09-12-2022
6	14460937	M/S VIDYARTHI STONE WORKS	PRASHANT PANDEY	GADWA	TALJHARI	reNew	JSPCB/HO/RNC/CTO-14460937/2022/260	09-12-2022
7	14753433	M/S S.S. BLACK STONE WORKS	SUNIL KUMAR GUPTA	DESHADRI	MANDRO	new	JSPCB/HO/RNC/CTO-14753433/2022/263	06-12-2022
8	14062082	M/S JAI HIND STONE WORKS	WASIM ANSARI	LEVA	TALJHARI	reNew	JSPCB/HO/RNC/CTO-14062082/2022/247	05-12-2022
9	14394728	M/S Patni Bona Stone Quarry	Sri Praveesh kumar Lakhmani	Patnibona	TALJHARI	reNew	JSPCB/HO/RNC/CTO-14394728/2022/240	05-12-2022
10	14396712	M/S VANSLA GRANITE	SMT BINA SINGH	PATNIBONA & CHALPAHAR	TALJHARI	reNew	JSPCB/HO/RNC/CTO-14396712/2022/239	05-12-2022
11	14232767	M/S PRATIK STONE WORKS	PINTU KUMAR PANDIT	GILAMARI	MANDRO	reNew	JSPCB/HO/RNC/CTO-14232767/2022/241	05-12-2022
12	14328507	M/S JAI NATADI STONE WORKS	AMIT KUMAR JAISWAL	NEEMGACHHE	MANDRO	reNew	JSPCB/HO/RNC/CTO-14328507/2022/243	05-12-2022
13	14302094	M/S ADITYA STONE WORKS	MOHAR POARSAD YADAV	CHHOTIBHAGIAMARI	TALJHARI	reNew	JSPCB/HO/RNC/CTO-14302094/2022/244	05-12-2022
14	13952098	M/S SARASWATI STONE WORKS	PINTU KUMAR SINGH	Chotti Bhagiyamari	TALJHARI	reNew	JSPCB/HO/RNC/CTO-13952098/2022/248	05-12-2022
15	13943149	M/S NAZAMA STONE WORKS	MOHAMMAD MOJAMMIL HAQUE	JOKHARI	BORZO	reNew	JSPCB/HO/RNC/CTO-13943149/2022/249	05-12-2022
16	13846970	M/S SRI BALAJI STONE WORKS	SHAILENDRA KUMAR JAISWAL	HUNDALI	MANDRO	reNew	JSPCB/HO/RNC/CTO-13846970/2022/252	05-12-2022
17	12246653	Radha Vidya Segar Stone Works (Stone Crusher)	Sri Jai Prakash Seh	Mahadeobaran	MANDRO	reNew	JSPCB/HO/RNC/CTO-12246653/2022/250	05-12-2022
18	14443286	M/S JAI GURU STONE WORKS	PRAMOD KUMAR JAISWAL	BARTALLA	MANDRO	reNew	JSPCB/HO/RNC/CTO-14443286/2022/233	27-11-2022
19	14459540	SAMSUL HAQUE (Stone Crusher)	SAMSUL HAQUE	PIPALJORE	BARHARWA	reNew	JSPCB/HO/RNC/CTO-14459540/2022/234	27-11-2022
20	14177098	Haribans Stone Works	Sri Bimal Yadav	Ambadiha	TALJHARI	reNew	JSPCB/HO/RNC/CTO-14177098/2022/235	27-11-2022
21	13061411	M/s Jaiswal stone works	Tarkeshwar Jaiswal	mahadeo baran	MANDRO	reNew	JSPCB/HO/RNC/CTO-13061411/2022/236	27-11-2022
22	14391104	VIKASH STONE WORKS (Stone Crusher)	ANIL KUMAR YADAV	BHAGAMARI	TALJHARI	reNew	JSPCB/HO/RNC/CTO-14391104/2022/231	27-11-2022
23	12806246	MS GAYATRI STONE WORKS	SAMMY JAISWAL	MUNDLI	MANDRO	reNew	JSPCB/HO/RNC/CTO-12806246/2022/230	27-11-2022
24	13465510	M/s MAA AMBIKA TRADERS	SUBRATA PAUL	khairbani	PATHNA	reNew	JSPCB/HO/RNC/CTO-13465510/2022/221	27-11-2022
25	14167114	Maa Jogini Stone Works	Sri Santosh Kumar Jaiswal	Mahadeobaran	MANDRO	reNew	JSPCB/HO/RNC/CTO-14167114/2022/223	27-11-2022
26	14247995	GANPATI STONE WORKS	TARUNKANTIGHOS H	BARTALLA	MANDRO	reNew	JSPCB/HO/RNC/CTO-14247995/2022/227	27-11-2022
27	14286659	M/S NOOR STONE WORKS	MD DILDAR	NINGACHI	MANDRO	reNew	JSPCB/HO/RNC/CTO-14286659/2022/228	27-11-2022
28	14717821	M/S A.R.S. ENTERPRISES (OLD CHANDESHWAR PD SINHA)	RAHUL SADHWANI	Kordar	PATHNA	reNew	Auto Rejected	26-11-2022
29	14724739	M/S BHAGWAN STONE WORKS (STONE MINES)	BHAGWAN BHAGAT	BORNA	PATHNA	reNew	Auto Rejected	23-11-2022
30	12170073	M/S JYOTI CREATORS PVT. LTD (STONE CRUSHER)	Sri Kundan Kumar	Harikuti	MANDRO	reNew	JSPCB/HO/RNC/CTO-12170073/2022/218	21-11-2022

31	14158150	SPY INFRA BUILDT PVT LTD	Bajrang Prasad Yadav	Jokhari	MANDRO	reNew	JSPCB/HO/RNC/CTO- 14158150/2022/217	19-11-2022
32	13043875	Old Name-M/s Singh Stone Works New Name-M/s Sikram Stone Works	SUMAN KUMAR	Ambediha	TALJHARI	reNew	JSPCB/HO/RNC/CTO- 13043875/2022/214	19-11-2022
33	14182722	Barnwal Stone Works	SIKANDAR PRASAD BARNWAL	Ningachi	MANDRO	reNew	JSPCB/HO/RNC/CTO- 14182722/2022/212	18-11-2022
34	13730296	M/S BHARAT STONE WORKS	SMT GAYATRI SUMAN SINHA	NINGACHI	MANDRO	reNew	JSPCB/HO/RNC/CTO- 13730296/2022/209	14-11-2022
35	13643749	M/S JAY MAA KALI STONE WORKS	AJAY PRASAD	NEENGACHI	MANDRO	reNew	JSPCB/HO/RNC/CTO- 13643749/2022/207	14-11-2022
36	13588266	M/s N.S Stone Works ( Stone Crusher )	NAJRUL ISLAM	Fathepur	BARHARWA	reNew	JSPCB/HO/RNC/CTO- 13588266/2022/205	14-11-2022
37	13535882	M/S J B STONE WORKS	MD EQBAL	MADHOPARA	PATHNA	reNew	JSPCB/HO/RNC/CTO- 13535882/2022/204	14-11-2022
38	9104913	NEW NAME KASHI BUILDERS SERVICES OLD NAME SINGHDEEP S/W	BIPIN KUMAR.DIRECTOR	MAUZA-JOKHARI	MANDRO	new	JSPCB/HO/RNC/CTO- 9104913/2022/203	14-11-2022
39	11537124	M/S R K STONE WORKS	SUSHMITA DEVI	BARA LOHANDA	BORIO	reNew	JSPCB/HO/RNC/CTO- 11537124/2022/202	14-11-2022
40	13442489	M/S SRI DURGA STONE WORKS	Sabita Devi	MANJHIKOLA	MANDRO	reNew	JSPCB/HO/RNC/CTO- 13442489/2022/201	14-11-2022
41	12174226	M/S MAHARANI STONE WORKS	BHUTKUN YADAV	MAUZA - DEMBA	MANDRO	reNew	JSPCB/HO/RNC/CTO- 12174226/2022/198	14-11-2022
42	11724673	Satya Nath Sah (Stone Crusher)	Sri Satya Nath Sah	Bindri Banderkola	BORIO	reNew	JSPCB/HO/RNC/CTO- 11724673/2022/197	14-11-2022
43	14273790	M/S SARASWATI STONE WORKS	DENESH YADAV	KIROKURIA	TALJHARI	reNew	JSPCB/HO/RNC/CTO- 14273790/2022/194	14-11-2022
44	14178341	M/S T B S STONE WORKS	SONNATH GHOSH	PIPALJORI	BARHARWA	reNew	JSPCB/HO/RNC/CTO- 14178341/2022/183	14-11-2022
45	11134278	NEW M/S RABIUL SHEKH OLD MD SAFIUR RAHMAN	RABIUL SHEKH	DHATAPARA	BARHARWA	new	JSPCB/HO/RNC/CTO- 11134278/2022/184	14-11-2022
46	14234917	M/S RAJESH STONE WORKS	RAJESH CHIRANIA	KALYANI	TALJHARI	reNew	JSPCB/HO/RNC/CTO- 14234917/2022/185	14-11-2022
47	14148082	M/S KRISHNA STONE CHIPS	BINDESHWAR MANDAL	BELBHADRI NO 3	MANDRO	reNew	JSPCB/HO/RNC/CTO- 14148082/2022/187	14-11-2022
48	14141566	M/S K K STONE WORKS	KAUSAL KISHOR OJHA	BARA LOHANDA	BORIO	reNew	JSPCB/HO/RNC/CTO- 14141566/2022/188	14-11-2022
49	14195967	M/s Bihar Bentonite supply co	Sri Nanad Lal Bhagat	Bashbhitla raf and cruher	PATHNA	reNew	Auto Rejected	10-11-2022
50	14627612	M/s Nath Stone Works	Deepak Kumar Mahto	Belbhadri	MANDRO	reNew	Auto Rejected	02-11-2022
51	14609726	M/S MAA DURGA STONE WORKS	Bichnu Prasad Yadav	KULBHANGA	MANDRO	reNew	Auto Rejected	02-11-2022
52	13713503	NARESH KU MEHRIYA old Name M/S SATTAR SK	NARESH KU MEHRIYA	DHATAPARA NO 104	BARHARWA	reNew	JSPCB/HO/RNC/CTO- 13713503/2022/174	28-10-2022
53	14283286	M/S MAA ANBIKA TRADERS	Subrata Paul	GANGOPARA BEDO	PATHNA	reNew	Auto Rejected	25-10-2022
54	12732930	M/S S.S. BLACK STONE WORKS	SUNEL KUMAR GUPTA	BELBHADRI	MANDRO	reNew	JSPCB/HO/RNC/CTO- 12732930/2022/157	15-10-2022
55	13506652	M/S NEHA STONE WORKS	BINOD KUMAR JATSWAL	MUNDLI	MANDRO	reNew	JSPCB/HO/RNC/CTO- 13506652/2022/146	08-10-2022
56	12587652	M/S VIRLA STONE WORKS	GHAN SHYAM	GADWA	TALJHARI	reNew	Auto Rejected	27-09-2022
57	14164387	M/S BHAGWAN STONE AND MINERALS	BHAGWAN BHAGAT	BURDABEDO BARAGHATI	PATHNA	reNew	Auto Rejected	27-09-2022
58	13618892	M/S Dada Bhai Stone Works	MD MANIRUZZAMAN	Bara Panchkuli	BARHAT	reNew	JSPCB/HO/RNC/CTO- 13618892/2022/131	18-09-2022

59	13673974	M/S MAA RAKSHA KALI STONE WORKS	YUDHISTHIR THAKUR	MADHOPARA	PATHNA	new	JSPCB/HO/RNC/CTO- 13673974/2022/132	18-09-2022
60	14020992	R S MINERALS AND SERVICES	RAKESH SHARMA	BEKCHURI	TALJHARI	new	JSPCB/HO/RNC/CTO- 14020992/2022/138	18-09-2022
61	7556410	M/S ABDUL RAJJAK (Stone Mines)	ABDUL RAJJAK	BORNA	PATHNA	reNew	Auto Rejected	13-09-2022
62	12299615	M/S JYOTI STONE WORKS	JAGDISH PRASAD MARSARIA	LOHANDABEDO	BORIO	reNew	JSPCB/HO/RNC/CTO- 12299615/2022/114	11-09-2022
63	13513581	M/S Nav Durga Stone Works	Binod Kumar Choudhary	Bartalla	MANDRO	new	JSPCB/HO/RNC/CTO- 13513581/2022/118	11-09-2022
64	14183157	M/S GUPTA & SONS	MAHENDRA PRASAD GUPTA	CHOTTA LOHANDA	BORIO	reNew	Auto Rejected	10-09-2022
65	6009471	M/S MEKAUL STONE WORKS	IBRAHIM ANSARI	NINGACHI	MANDRO	reNew	Auto Rejected	08-09-2022
66	13525099	M/S SHILA MINERALS	MADAN SINGH	TETARIA	MANDRO	reNew	JSPCB/HO/RNC/CTO- 13525099/2022/105	08-09-2022
67	8179679	M/S LADO STONE WORKS	BHOLU KUMAR CHOUHARY	MUNDALI	MANDRO	reNew	JSPCB/HO/RNC/CTO- 8179679/2022/100	07-09-2022
68	12040246	M/S RAJESH STONE WORKS	RAJESH CHITRAWIA	KALYANI	TALJHARI	reNew	JSPCB/HO/RNC/CTO- 12040246/2022/103	07-09-2022
69	13406253	M/S TRIDEV STONE WORKS	UJJWAL VERMA	BEKCHURI	TALJHARI	reNew	JSPCB/HO/RNC/CTO- 13406253/2022/95	04-09-2022
70	13448465	M/S HOORANI & BROTHERS	SHOHAIL HOORANI	TETARIA	MANDRO	reNew	JSPCB/HO/RNC/CTO- 13448465/2022/99	04-09-2022
71	13365910	M/S MD EKRAMUL SK	MD EKRAMUL SK	DHATAPARA	BARHARWA	reNew	JSPCB/HO/RNC/CTO- 13365910/2022/88	04-09-2022
72	12935946	M/S GUPTA & SONS	MAHENDRA PRASAD GUPTA	CHOTTA LOHANDA	BORIO	reNew	JSPCB/HO/RNC/CTO- 12935946/2022/82	03-09-2022
73	14043546	M/S MD EKRAMUL SK	MD EKRAMUL SK	DHATAPARA	BARHARWA	reNew	Auto Rejected	27-08-2022

List of the Railway Siding whose CTE-CTO has been rejected by the Board in Sahebganj								
S. N.	Application No.	Application Name	Occupier	Mauza	Block	Certificate For	Ref. No.	Rejected Date
1	10928666	Sahebganj Goods Shed	Pawan Kumar	Kelabari	SAHEBGANJ	new	JSPCB/HO/RNC/CTE/CT O-10928666/2022/4	21-09-2022



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

### Minutes of Meeting held on 11/01/2023 with the Chairman, JSPCB and Officials / staffs of JSPCB w.r.t. the matters related to the Dumka Region.

A meeting with the officials / staffs of JSPCB w.r.t. the matters related to the Dumka Region was held on 11/01/2023 under the chairmanship of Sri Shashikar Samanta, Chairman, Jharkhand State Pollution Control Board (JSPCB) in the office chamber of the Chairman, JSPCB.

The attendance of the officials present during the meeting is as below: -

S.N.	Name of Officials/staffs	Designation
1.	Sri Shashikar Samanta	Chairman
2.	Sri Yatindra Kumar Das	Member Secretary
3.	Sri Kamalakant Pathak	Regional Officer, Dumka Region
4.	Sri Rajiva Kumar Sinha	Section Head, Dumka Region
5.	Sri Kumar Manibhushan	Consulting Executive
6.	Sri Afayat Khan	Field Assistant - cum - Technician
7.	Sri Chandan Kumar	Routine Clerk, Dumka Region

The Consulting Executive briefed about the Hon'ble NGT related matters (O.A. No. 23/2017/EZ and other related matters) concerning the pollution caused due to the operation of Stone Mines and Crushers in the Sahebganj district. It was further briefed that the recommendations of the Expert Committee and Joint Committee as constituted by the Hon'ble NGT are to be implemented.

After subsequent discussions and deliberations, the following decisions were taken: -

- 1) The Stone Crushers having production capacity  $\leq$  100 TPH and are complying the conditions of the last issued consent by the Board and other recommendations of the Expert and Joint Committee may be recommended for grant of CTO by the Competent Authority.
- 2) The Stone Crushers having production capacity  $>$  100 TPH and are complying the conditions of the last issued consent by the Board and other recommendations of the Expert and Joint Committee except the installation of Bag House may be recommended for grant of CTO by the Competent Authority for only three months after the undertaking in this regard is given by the project proponent that Bag House will be installed within three months.
- 3) CTE to the new Crushers will not be issued in the Sahebganj District, and the matter may be put up in the next Board Meeting for perusal/approval of the Board.
- 4) Follow-up with IIT(ISM), Dhanbad for preparation of Comprehensive Environment Management Plan.
- 5) The Regional Officer, Dumka should represent the views of the Board in the meeting of the District Task Force (Mining), Sahebganj.

The meeting concluded with the vote of thanks by the Chairman, JSPCB.

Sd/-  
(Shashikar Samanta)  
Chairman

Memo No. B-174

Ranchi, dated 24.01.2023

Copy to: All the concerned for information and necessary action.

(Yatindra Kumar Das)  
Member Secretary

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**Regarding Compliance of the NGT order dated 23.08.2022 as discussed in VC dated 15.01.2023**

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TO: RANCHI <roranchijharkhand@gmail.com>  
FROM: ranchijspcb@gmail.com

Fri, Jan 27, 2023 at 6:11 PM

Sir,

Please Find attached herewith the compliance of the NGT order which was discussed in VC dated 25.01.2023 under Chairmanship of ACS Forest.

Thanks  
A.K . Singh  
Joint Advisor (E&P)  
NHAI,RO-Ranchi



Regional Office-Ranchi

RO - RANCHI, NHAI  
C-129, Vidhyalaya Marg  
Road No. 2C, Ashok Nagar  
Ranchi-834002 (Jharkhand)  
Ph/Fax: 0651-2244029, 2244030  
E-mail : roranchi@nhai.org

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 **NGT Signed.pdf**  
466K

Reply to recommendation by the expert committee:

**Point no. 6.1 (VIII)-JSPCB shall direct the concerned agencies to maintain the national highways and other metalled roads to reduce fugitive emission**

**Reply-** NHAI roads are being maintained under Contract obligation by the existing contractors. Regular sprinkling of water is being carried by the contractors with the help of truck/ tractor mounted sprinklers to reduce the air pollution caused by the unsettled sand particles. Strict direction has been given to the contractors in this regard. In respect of fugitive emission, it is submitted that mixing of bitumen is carried out in closed chambers in the Contractor's Camp which is located far away from the habitated area and the existing road.

**Point no. 6.1 (IX)-The stone dusts from the stone crushing/ mines are dumped in the nearby area causing may be utilized for construction activities of the 4-laned highway and Ganga Bridge in the area and filling up the ponds/ mine voids which were created during the stone mining or reclamation of the stone mines.**

**Reply-** 2 projects of NHAI namely 4 Laning of Mirzachowki-Farakka section of NH-80(Pkg-1) and 4 Laning of Ganga bridge is under construction.

In the project of new construction of 4 Lane Ganga bridge, fly ash from NTPC Kahalgaon is being used as per the MoU signed between NHAI and NTPC. The fly ash is being supplied by NTPC free of cost as per the MoU. Till date around 3.16 lakh cumec flyash has been utilized in construction.

In the project of widening to 4 Lane of Mirzachowki-Farakka section of NH-80, due to the supply of flyash by NTPC-Farakka not started till date, DC-Sahibganj directed to utilize the crusher dust available locally to proceed with the work. Till date 5 lakh cumec crusher dust has been utilized in construction. The cost of procuring crusher dust is borne by the Contractor.

**Point no. 3.10-Plantation should be done in both side of the road. Green belt should also be improved in each cluster as well.**

**Reply-** Tree Plantation along both side of the road as well as median is done as per guidelines of IRC-SP-21, 2009. The concessionaire construct the roads and plantation is to be done by the same contractor. Normally, plantation along the National Highways is taken up after sizeable length of road(65-75%) is completed to avoid damages of the plantation if taken up earlier. It is expected that 85% of the road is likely to be completed by 31<sup>st</sup> March 2024. Under this circumstances, it is expected that the plantation will be taken up during monsoon 2024.

Anuraj  
22/1/23  
Manager (T).  
N.H.A.I.  
P. I. U. Sahibganj

**Road Construction Department  
Government of Jharkhand**

1. Total Length of Road : **17025 km** (National Highway+ State Highway + ODRs)

**Break up**

- National Highway (NH)– **3309 km**
- State Highway (SH)– **1231.90 km**
- Major District Road (MDR)- **4845.70 km**
- Other District Road (ODR)- **7638.00 km**

2. Maintenance & Development with following Authority :

**(i) National Highway**

- NH Wing (with State Government)- Allocation from MORT&H, GOI)- **1956.60 km**
- NHAI (Central Government Authority) – **1369.40 km**

**(ii) State Highway, MDRs & ODRs**

Under RCD Division – **13716.00 km**

3. Development of Roads (Strengthening / Widening & Strengthening) in last 3 years.

**(i) RCD Divisions (in SHs/MDRs/ODRs)**

2019-20	-	800 Km.
2020-21	-	850 Km.
2021-22	-	850 Km.
<b>Total</b>	-	<b>2500 Km.</b>
2022-23 (upto till date)	-	1252 Km.
<b>Total</b>	-	<b>3752 Km.</b>

**(ii) NH wing**

2019-20	-	101 Km.
2020-21	-	216 Km.
2021-22	-	243 Km.
<b>Total</b>	-	<b>560 Km.</b>
2022-23	-	102 Km.
<b>Total</b>	-	<b>662 Km.</b>

**(iii) NHA (National Highways Authority of India)**

2019-20	-	197 Km.
2020-21	-	118 Km.
2021-22	-	55 Km.
<b>Total</b>	-	<b>370 Km.</b>
2022-23	-	40 Km.
<b>Total</b>	-	<b>410 km</b>

**4. Maintenance**

**(i) National Highway**

NH wing

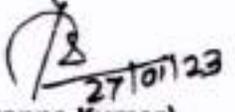
Ministry of Road Transport Highway, Govt. of India has allocated Rs. 300 crore in the current year 2022-23.

Maintenance & Repair of 50 km IRQP completed and 80 km. in progress.

**(ii) State Roads (SH/MDRs/ODR)**

- Allocation in 2022-23 – **150.00 cr.**
- Status of Maintenance - **Repair work in Approx. 3500 km of 204 No. Roads is in progress.**

**Note :-** Approx. 2500 Km. State Roads (SH, MDR, ODR) have been developed in last three years & repair in 3500 Km. is in progress. Similarly 560 Km. of National Highway have been developed in last three years & repair of 265 Km. is in progress.

  
**(Prasanna Kumar)**  
DS(M)

**Road Construction Department**

पत्रांक - मु.अ./रा.उ.पथ/ 90 (48)

/राँची, दिनांक : 27-1-23

प्रेषक,

वाहिद कमर फरीदी,  
मुख्य अभियंता।

सेवा में,

सरकार के सचिव,  
पथ निर्माण विभाग,  
झारखण्ड, राँची।

विषय :- साहेबगंज जिला अन्तर्गत राष्ट्रीय उच्च पथों की स्थिति के संबंध में।

महाशय,

उपर्युक्त विषय के संदर्भ में सूचित करना है कि साहेबगंज जिला अन्तर्गत विभिन्न पथों की स्थिति निम्न है :-

क्र०	पथ का नाम	लम्बाई (कि०मी०)	अभ्युक्ति
1.	रा०उ०पथ (NH With State)	शून्य	
2.	NHAJ (NH-80)	90.00 कि०मी०	43 कि०मी० कार्य प्रगति पर। 47 कि०मी० DPR कार्य प्रगति पर।
3.	पथ निर्माण विभाग	423.927 कि०मी०	Details attached vide Annexure-I

सूचनार्थ समर्पित।

27/1/23

विभागाध्यक्ष  
(वाहिद कमर फरीदी)  
मुख्य अभियंता,

रा०उ० पथ उपभाग, झारखण्ड, राँची।

राँची, दिनांक : 27-1-23

पत्रांक : मु.अ./रा.उ.पथ/ 90

प्रतिलिपि : अभियंता प्रमुख, पथ निर्माण विभाग, झारखण्ड, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।

मुख्य अभियंता।

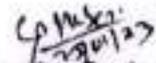
पथ निर्माण विभाग के स्वामित्व अन्तर्गत पथों की विवरणी

Name of Division- Road Division, Sahibganj

Total Length of Road- 423.927 km

Sl. No.	Name of Road	SH/MDR/ODR / Others	Length (in km)	Road Lane			Pavement Type		Status
				Single lane	Intermediate lane	Two lane	Flexible	Rigid	
1	2	3	4	5	6	7	8	9	10
1	Borio-Tinpahar-Rajmahal Road	MDR-210	28.000			28.000	25.000	3.000	IRQP done
2	Barhet-Barharwa Road	MDR-211	21.000			21.000	19.000	2.000	IRQP done
3	Mirzachowki-Boarujore Road	MDR-207	17.000			17.000	15.000	2.000	Tender invlied for reconstruction
4	Fossil Park Link Road	MDR-218	4.000		4.000		4.000	0.000	S/R done
5	Simra-Boarujore-Borio Road	MDR-208	9.700			9.700	9.700	0.000	Tender invlied for reconstruction
6	Mangaihat-Taljhari Road	MDR-217	4.650		4.650		3.650	1.000	IRQP done
7	Barharwa-Barharwa High School NH-80 Link Road	MDR-215	1.750		1.750		1.750	0.000	S/R done
8	Sahibganj inspection Building to East Fatak Link Road	MDR-219	0.750		0.750		0.350	0.400	S/R done
9	Pathna-Hiranpur Road	ODR	17.500		17.500		17.500	0.000	In the process of tender under IRQP
10	Harinchara More(SH-18) to Barhet &Kherwa Shivgadi Link Road	ODR	27.200		27.200		24.700	2.500	Ordinary repair being done
11	Borio Bazar Link Road	ODR	1.930			1.930	1.130	0.800	In the process of tender under IRQP
12	Shobhanpurbhatta to Rajgaon via Kishanorasad	ODR	19.625		19.625		17.875	1.750	in good condition, DLP over
13	Jojodari to Mohhabatpur	ODR	16.130		16.130		16.130	0.000	Proposal submitted for IRQP
14	Panchkathia to Rakshi Talbaria Road & Rakshi Barhet Link Road	ODR	14.082		14.082		11.082	3.000	newly constructed, under DLP

Sl. No.	Name of Road	SH/MDR/ODR / Others	Length (in km)	Road Lane			Flexible	Rigid	
				Single lane	Intermediate lane	Two lane			
1	2	3	4	5	6	7	8	9	10
15	Maharajpur to Sharmapur	ODR	37.255		37.255		34.655	2.600	Ordinary repair being done
16	Lalbandh to Mohanpur	ODR	14.305		14.305		12.805	1.500	DLP over, road in good condition
17	Dumka Sahibganj Road	SH-18	60.500			60.500	58.500	2.000	IRQP being done
18	Udhwa to Sirasin via Radhanagar & Kathalbari to Atapur Link Road	ODR	27.000		27.000		22.000	5.000	newly constructed, under DLP
19	Barhet to Lalmatia via Bhognadih	ODR	7.900	7.900			6.400	1.500	Ordinary repair being done
20	Mogalpara -Maharajpur-Bindupara-Faridpur Road(Bengal Border)	ODR	10.860		10.860		6.860	4.000	Reconstruction being done
21	Babupur Pandit tola to Chutia More	ODR	3.650		3.650		3.650	0.000	newly reconstructed
22	Shivgadi sanmani more to Dahujore Road via Dumaria-Tengra-Amdanda	ODR	23.470			23.470	18.970	4.500	Reconstruction being done
23	Sonajori Link Road	SH-18	0.720			0.720	0.720	0.000	good condition
24	Kotalpokhar to Bengal border Road	ODR	3.795		3.795		1.795	2.000	newly reconstructed
25	Ranga(SH-18) to Simaldhab	ODR	32.055			32.055	32.055	0.000	Transferred from REO, in tender process.
26	Kitajhore to Talbaria	ODR	10.100		10.100		10.100	0.000	Transferred from REO, in tender process.
27	Banjhi Bazar (Durga mandir) to Karasol	ODR	9.000		9.000		9.000	0.000	Transferred from REO, in tender process.
			423.927	7.900	221.652	194.375	384.377	39.550	

  
 Executive Engineer  
 Road Division, Sahibganj

**EASTERN RAILWAY**  
**MALDA DIVISION**

No. Com/Goods/M/Pollution/NOC/2022-23

Date: 27.01.2023

To,  
Member Secretary  
Jharkhand State Pollution Control Board

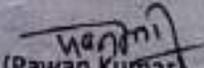
Sub: Implementation of the recommendations made by the Expert Committee w.r.t O.A. No. 23/2017/EZ and other related matters-Reg.

Ref: Member Secretary JSPCB's letter vide no. B-49 dated 06.01.2023

In response to the subject matter, point's wise compliance is as follows:

S.NO.	Observations	Compliance
1.	Ten railway sidings and eight railway goods sheds are important source of pollution as they deal with 14,25,000 tonnes of materials (Stone chips, ballast and Bolder) per month (Table 11). Therefore, the railway sidings are recommended to be covered/enclosed with Galvanized Iron (G.I)/Mild sheets with proper pollution control system to avoid fugitive emissions. Proper housekeeping should also be maintained.	Mitigation measures accordance with Railway Boards Policy have been initiated/ planed. This inter-alia includes water mist canon, green belt, dust screen guard etc.
2.	The loading/unloading points of the wagons shall be covered if possible or shall be equipped with scientifically designed sprinklers with adequate hydraulic pressure. The Sprinklers should be in adequate number to maintain a water curtain along the loading/unloading points.	
3.	The waste generated from the railway goods shed/sidings shall be collected and segregated for proper disposal.	
4.	Since the railway sidings are located near the clusters (table 12), which may impact on human health, these shall be relocated to some safer distance.	
5.	The trucks, as well as the wagons, should be properly covered while transporting the stone chips.	
		Stone chips indents are already being placed for covered wagons.

This is for kind information please.

  
(Pawan Kumar)

Sr. Divisional Commercial Manager  
Eastern Railway, Malda

**JHARKHAND STATE POLLUTION CONTROL BOARD**

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

**By email/Speedpost****Hon'ble NGT Matter**  
**Time Bound (Urgent)**

Ref. No:-

Ranchi, Dated:-

From,

Shashikar Samanta,  
Chairman.

To,

The Divisional Railway Manager,  
DRM Office, Maida Division,  
Eastern Railway,  
P.O. - Jhaljhalia, Maida -732102.  
Email: drm@mldt.railnet.gov.in.**Sub: Direction under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 – Regarding.**

Ref.: - 1) Board's Ref. No. B – 49, dated 06/01/2023.

2) Sr. DCM, Eastern Railway, Malda Letter No. Com/Goods/M/Pollution/NOC/2022-23 dated 27/01/2023.

Whereas, the Board has directed, to take necessary steps so that the 'Measures to be taken for management of railway siding' as recommended by the Expert Committee and accepted by the Hon'ble Tribunal should be implemented and submit the compliance status of the same to vide Board's Ref. No. B – 49, dated 27/01/2023.

Whereas, the Senior Divisional Commercial Manager, Eastern Railway, Malda vide his Letter No. Com/Goods/M/ Pollution/NOC/2022-23 dated 27/01/2023 has informed that mitigation measures in accordance with Railway Board's Policy have been initiated / planed which inter-alia includes water mist canon, green belt, dust screen guard etc.

Whereas, neither any timeline for completion of the said work nor the funds required for the same has been provided.

Now, therefore, in view of the above, and by exercising the powers vested under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 it is, hereby, directed to ensure that the compliance of all the recommendations of the Expert and Joint Committee related to the Goods Shed / Railway Siding and other mitigation measures for control of fugitive emissions should be completed by 31<sup>st</sup> March, 2023 and submit the Action Taken Report w.r.t. the same to the undersigned on monthly basis.

Sd/-

(Shashikar Samanta)  
ChairmanMemo No. 6-207Ranchi, dated 27/01/2023

Copy to: The Additional Chief Secretary, Forest, Environment and Climate Change Department, Govt. of Jharkhand / The Director, Mines Directorate, Govt. of Jharkhand for information and necessary action please.

(Yatindra Kumar Das)  
Member Secretary



# JHARKHAND STATE POLLUTION CONTROL BOARD 2038

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No:-

Ranchi, Dated:-

From,

Shashikar Samanta,  
Chairman.

To,

The Divisional Railway Manager,  
DRM Office, Maida Division,  
Eastern Railway,  
P.O. - Jhaljhalia, Maida -732102.  
Email: drm@mldt.railnet.gov.in.

**Sub: Direction under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 - Regarding.**

Whereas, it has come to the notice of the Board that the consent to Operate of the Railway Sidings / Goods Sheds located in the Sahebganj district has expired.

Now, therefore, in view of the above, and by exercising the powers vested under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 it is, hereby, directed to ensure that the Railway Sidings / Goods Sheds in the Sahebganj district should only be operated after obtaining the valid CTO from the Board otherwise legal action may be initiated against those Units.

Sd/-  
(Shashikar Samanta)  
Chairman

Memo No. B-209

Ranchi, dated. 27/11/2023

**Copy to:** The Additional Chief Secretary, Forest, Environment and Climate Change Department, Govt. of Jharkhand / The Director, Mines Directorate, Govt. of Jharkhand for information and necessary action please.

(Yatindra Kumar Das)  
Member Secretary

# जिला परिवहन कार्यालय, साहेबगंज 2039

(dto-sahibganj@jharkhandmail.gov.in)

पत्रांक ..81..../जि०परि०

प्रेषक,

जिला परिवहन पदाधिकारी,  
साहेबगंज।

सेवा में,

जिला खनन पदाधिकारी,  
साहेबगंज।

विषय:-

साहेबगंज, दिनांक 28 जनवरी 2023  
माननीय NGT नई दिल्ली में दायर वाद O.A No 23/2017/EZ सैयद अरसद नजर बनाम भारत संघ एवं अन्य मामले में दिनांक 23.08.2022 को पारित आदेश के अनुपालन हेतु गठित Mointoring Committee की बैठक के संबंध में।

प्रसंग:-

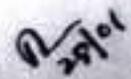
निदेशक, खान, खान एवं भूतत्व विभाग, झारखंड राँची, के पत्रांक 155/  
दिनांक 20.01.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में दिनांक 24.01.2023 आहुत ऑनलाइन बैठक में निदेश के आलोक में प्रतिवेदन निम्न प्रकार है:-

1. पत्थर प्रेषण करने वाले वाहनों को ओवरलोड परिचालन नहीं करने का निदेश दिया गया है। इसका दृढ़ता से अनुपालन नहीं करने वाले वाहनों से माह अप्रैल 2022 से दिसम्बर 2022 तक कुल 167 वाहनों पर धारा 194 (1) के तहत दण्ड शुल्क आरोपित किया गया है।
2. माह अप्रैल 202 से दिसम्बर 2022 तक कुल 4582900.00 (पैंतालीस लाख बैरासी हजार नौ सौ) रुपये धारा MV Act 194(1) के तहत दण्ड की वसूली की गई है।
3. पत्थर प्रेषण करने वाले वाहनों को तिरपाल से ढककर परिचालन करने का निदेश दिया गया है। इसका दृढ़ता से अनुपालन नहीं करने वाले वाहनों से माह जुलाई 2021 से माह दिसम्बर 2022 कुल 471 वाहनों पर धारा 190 (2) के तहत दण्ड शुल्क आरोपित किया गया है।
4. माह जुलाई 2021 से माह दिसम्बर 2022 कुल 1288000.00 (बारह लाख अठासी हजार) रुपये धारा MV Act 190(2) के तहत दण्ड की वसूली की गई है।  
सूचनार्थ समर्पित।

विश्वासभाजन,



जिला परिवहन पदाधिकारी,  
साहेबगंज

**JHARKHAND STATE POLLUTION CONTROL BOARD**

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speed postHon'ble NGT MatterTime Bound (Urgent)

Ref. No:- B-202

Ranchi, Dated:- 27/01/2023

From,

Yatindra Kumar Das,  
Member Secretary.

To,

The Director General,  
National Informatics Center,  
Govt. of India, New Delhi.**Sub: Preparing a platform for sharing the feed of PTZ cameras for compliance of directions issued by the Hon'ble NGT – Regarding.**

Sir,

With reference to the abovementioned subject it is to inform that the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi in its order dated 23/08/2022 (Copy enclosed) in O.A. No. 23/2017/EZ and other related matters has accepted the recommendations of the Expert Committee as constituted by the Hon'ble NGT. One of the recommendations of the Expert Committee is as below: -

*"XVI. Pan-tilt-zoom or PTZ cameras must be installed at all the stone crusher units at appropriate locations to detect fugitive emissions. Feed of the PTZ cameras shall be shared with the JSPCB."*

In light of the above, it is, hereby requested to create a platform at an earliest, so that the feed of the PTZ cameras installed by the stone crushing units should be shared with the JSPCB.

This issues with the approval of the competent Authority.

Thanking you.

Encl: As above.

Yours sincerely,

(Yatindra Kumar Das)  
Member Secretary



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speed post

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No:- 8-203

Ranchi, Dated:- 27/01/2023

From,

Shashikar Samanta,  
Chairman

To,

The Director,  
Jharkhand Bijli Vitran Nigam Limited,  
Dept. of Energy, GoJ.

✓ The Chief Electrical Inspector,  
Department of Energy,  
Govt. of Jharkhand.

**Sub: Direction under section 5 of the Environmental (Protection) Act, 1986 for compliance of the direction issued by the Hon'ble NGT in the matter of O.A. No. 23/2017(EZ); Sayed Arshad Nasar Vs Union of India & Ors. Order dated 23.08.2022 - Reg.**

Whereas, the Central Government has notified the Hazardous And Other Waste (Management and Transboundary Movement) Rules, 2016 (herein referred to as HOWM Rules), under the Environmental (Protection) Act, 1986, in supersession of the Hazardous Waste (Management Handling and Transboundary Movement) rules, 2008, for safe and environmentally sound management hazardous and other waste;

Where, vide S.O. No. 281E dated 18.02.2005 in exercise of the power conferred section 23 of the Environmental (Protection) Act (EPA), 1986 ( 29 of 1986) the Central Government has delegated the power vested in it under section 5 of the said Act to the Chairman, Jharkhand State Pollution Control Board to issue directions to any industry or any local or other authorities for the violation (s) of the standards and rules relating to the bio-medical waste, hazardous chemicals, industrial solid waste and the municipal solid waste including plastic waste notified under EPA, 1986;

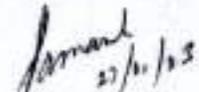
Whereas, as per Rule 6, Sub-rule (1) of the HOWM Rules, 2016 *"Every occupier of the facility who is engaged in handling, generation, collection, storage, packaging, transportation, use, treatment, processing, recycling, recovery, pre-processing, co-processing, utilisation, offering for sale, transfer or disposal of the hazardous and other wastes shall be required to make an application in Form 1 to the State Pollution Control Board and obtain an authorisation from the State Pollution Control Board within a period of sixty days from the date of publication of these rules."*

Whereas, the Expert Committee constituted by Hon'ble NGT in the matter of O.A. No. 23/2017/EZ has recommended *"The units using DG set as power source may only be allowed*

*to operate when the unit is having valid authorization as per Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016."*

Now therefore, in exercise of the powers vested under Section 5 of the Environmental (Protection) Act, 1986 the following directions are being issued: -

- a) To grant licence / certificate / permit to the Units using DG Set as power source in Sahebganj district only after they produce Authorization under HOWM Rules, 2016 granted / issued by the Jharkhand State pollution Control Board.
- b) To direct the Units which have been issued licence / certificate / permit to apply for Authorization under HOWM Rules, 2016 and submit the Authorization granted / issued by the Jharkhand State pollution Control Board in a timeframe.

  
(Shashikar Samanta)  
Chairman  




# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No:-

Ranchi, Dated:-

From,

Shashikar Samanta,  
Chairman.

To,

The Deputy Commissioner,  
Sahebganj.

**Sub: Direction under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 – Regarding.**

Whereas, the District Level Environment Committee was constituted and notified for each district vide Memo. No. 4869, dated 26/12/2019 (copy enclosed) by the Forest, Environment and Climate Change Department, Government of Jharkhand under the chairmanship of the Deputy Commissioner.

Whereas, the mandates of the District Level Environment Committee includes monitoring of environmental protection related works under the district and coordination between the various authorities doing the work of conservation and to take action towards the compliance of Environment Protection Act, Air and Water Act and all the Waste Management Rules made under them and to coordinate and monitor their work with coordination among various authorities working for compliance.

Whereas, three matters related to the issues of stone mining and crushing units of Sahebganj district (O.A. No. 23/2017/EZ and other related matters) is pending before the Hon'ble NGT, PB, New Delhi. The Hon'ble Tribunal has issued several directions for monitoring and maintaining necessary vigil over the issue.

Now, therefore, in view of the above, and by exercising the powers vested under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 it is, hereby, directed to call the frequent periodic meeting of the District Level Environment Committee for monitoring of the activities related to stone mines and crushers and for ensuring compliance of the recommendations of the Expert and Joint Committee which were accepted by the Hon'ble Tribunal and submit the Action Taken Report to the undersigned on monthly basis.

Encl: As above

Sd/-  
(Shashikar Samanta)  
Chairman

Memo No.....

Ranchi, dated.....

**Copy to:** All the Deputy Commissioners, Govt. of Jharkhand for information and necessary action.

Sd/-  
(Yatindra Kumar Das)  
Member Secretary

Memo No. *8-206*.....

Ranchi, dated. *27/01/2023*.

**Copy to:** The Additional Chief Secretary, Forest, Environment and Climate Change Department, Govt. of Jharkhand / The Director, Mines Directorate, Govt. of Jharkhand for information and necessary action please.

  
(Yatindra Kumar Das)  
Member Secretary



## JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No... B-200.....

Ranchi, Dated... 27/01/2023

From,

Yatindra Kumar Das,  
Member Secretary.

To,

Prof. D. K. Singh,  
Director,  
BIT, Sindri.  
Email: - director@bitsindri.ac.in

**Sub: - Implementation of the recommendations made by the Expert Committee w.r.t. O.A. No. 23/2017/EZ and other related matters – Reg.**

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT has constituted an Expert Committee under the Chairmanship of the Member Secretary, CPCB in O.A. No. 23/2017/EZ and other related matters. The Committee has submitted its report and the same has been accepted by the Hon'ble Tribunal and the Tribunal has been pleased to pass the order dated 23/08/2022 (Copy enclosed). The recommendations of the Committee include measures to be taken for Crushers / Mines which are as follows: -

**"6.4 Environmental Compensation & Damage Assessment**

.....

*XXIII. The cost of restoration of the actual damage and apportionment assessment may be carried out by technical institutes through JSPCB following the mechanism already developed by CPCB and circulated to all SPCBs/PCC following the direction of Hon'ble NGT in the matter of O.A. No. 739/2018. The copy of the mechanism for "Assessment of Damage to Air Quality", "Damage Assessment of Health Issues" and "Agricultural Production Loss" w.r.t Stone Crushers" is given in Appendix 11"*

The recommendations of the Expert Committee were accepted by the Hon'ble Tribunal and the Tribunal directed remedial action in terms thereof.

In light of the above and the discussions held with your with your good self with the Additional Chief Secretary, Forest, Environment and Climate Change, GoJ it is, hereby requested to carry out the cost of restoration of the actual damage and apportionment assessment in line with the recommendation of the committee. Moreover, this assessment report will have to be incorporated in Comprehensive Environment Management Plan. Furthermore, it is, requested to send the acceptance to the undersigned at an earliest.

This issues with the approval of the Competent Authority.

**Encl: As above.**

Yours sincerely,

(Yatindra Kumar Das)  
Member Secretary

*YKD*



## B.I.T. SINDRI

PO: Sindri Institute, Dhanbad, 828123, Jharkhand  
Department of Higher and Technical Education  
(Government of Jharkhand)



*Approved by AICTE, New Delhi & Affiliated by JUT, Ranchi*

Letter No.:BIE/D/ 13/ 23

Sindri, Date 28.01.2023

From:

Prof. D. K. Singh.  
Director

To,

Mr. Y. K. Das  
Member Secretary,  
Jharkhand State Pollution Control Board,  
Dhurwa, Ranchi.

Sub: Regarding acceptance to conduct study and prepare, " Comprehensive Environment Management Plan" for the area assigned.

Ref.: Your office letter no. B-199 & B-200 dated 27-01-2023.

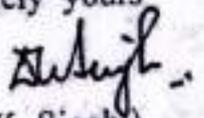
Dear Sir,

With reference to the above mentioned subject letter and instruction received from Addl. Chief Secretary, Forest, Environment and climate change, Govt. of Jharkhand, the work assigned is being accepted by our Institute. A joint meeting with our institute is required in this regard, shortly for early implementation.

Thanking you.

With kind regards.

Sincerely yours

  
(D. K. Singh)


**JHARKHAND STATE POLLUTION CONTROL BOARD**

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost
Hon'ble NGT Matter  
Time Bound (Urgent)

 Ref. No... B-199

 Ranchi, Dated... 27/01/2023

From,

 Yatindra Kumar Das,  
 Member Secretary.

To,

 Prof. D. K. Singh,  
 Director,  
 BIT, Sindri.  
 Email: - director@bitsindri.ac.in

**Sub: - Implementation of the recommendations made by the Expert Committee w.r.t. O.A. No. 23/2017/EZ and other related matters – Reg.**

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT has constituted an Expert Committee under the Chairmanship of the Member Secretary, CPCB in O.A. No. 23/2017/EZ and other related matters. The Committee has submitted its report and the same has been accepted by the Hon'ble Tribunal and the Tribunal has been pleased to pass the order dated 23/08/2022 (Copy enclosed). The recommendations of the Committee include measures to be taken for Crushers / Mines which are as follows: -

**"6.4 Environmental Compensation & Damage Assessment**

.....  
**XXIV. A Comprehensive Environment Management plan may be prepared, for the areas where the stone mines and crushers are located, through the expert institutes like Indian Institute of Technology - India School of Mines (IITISM), Dhanbad or any other reputed agency."**

The recommendations of the Expert Committee were accepted by the Hon'ble Tribunal and the Tribunal directed remedial action in terms thereof.

In light of the above and the discussions held with your good self with the Additional Chief Secretary, Forest, Environment and Climate Change, GoJ it is, hereby requested to prepare the 'Comprehensive Environment Management Plan' for the areas where the stone mines and crushers are located. The Terms of Reference (ToR) is attached herewith for your ready reference. However, you may suggest the modification in ToR, if any. Furthermore, it is, requested to send the acceptance to the undersigned at an earliest.

This issues with the approval of the Competent Authority.

**Encl: As above.**

Yours sincerely,

 (Yatindra Kumar Das)  
 Member Secretary

**TERMS OF REFERENCE FOR PREPARATION OF COMPREHENSIVE ENVIRONMENTAL MANAGEMENT PLAN W.R.T. STONE MINES / CRUSHERS IN SAHEBGANJ DISTRICT OF JHARKHAND IN LIGHT OF HON'BLE NATIONAL GREEN TRIBUNAL DIRCTION DATED 23/08/2022 IN O.A. 23/2017/EZ AND OTHER RELATED MATTERS: -**

- 1) To put details of the stone mining (No. of leases) and crushing activities (No. of Factory Licence / CTO / Stockyard Licence), extent of air pollution and the ways to mitigate the same to achieve reduction in net crushing capacity in the grids to meet the permissible capacity.
  - 2) To suggest the ways to minimize the dust / air pollution from the stone mining and related activities.
  - 3) To suggest the ways to minimize the dust / air pollution from the stone crushing and related activities.
  - 4) To suggest the ways to minimize the dust / air pollution due to transportation of stone boulders and stone chips through roadways.
  - 5) To suggest the ways to minimize the dust / air pollution due to transportation and loading and unloading of stone boulders and stone chips through railways.
  - 6) To consider the carrying capacity of the area in terms of air quality and suggest ways to improve the air quality of the region.
  - 7) To review the Environmental Clearance(s) / Consent(s) for mining activities and stone crusher activities to give effect to 'Sustainable Development' principle.
  - 8) To determine the effects of Stone Crushing / Mining activities w.r.t. environment and public health.
  - 9) To suggest the safeguards in operation of Stone Mining / Crushing activities, management of the railway sidings which are generating pollution.
  - 10) To suggest the monitoring mechanism and its frequency to check the environmental pollution due to the Stone Mining, Stone crushing, transportation and other related activities.
  - 11) To suggest ways to improve the ground water quality and associated environmental aspects.
  - 12) To suggest ways for restoring the degraded areas w.r.t. the polluting activities (mining and crushing).
  - 13) To suggest the restoration measures by preparing an appropriate comprehensive Environment Management Plan for the areas where stone mines and crushers are located. The restoration plan should endeavor to complete restoration measures including restoration of mined areas within three months, including measures to stop the polluting activities.
-



## झारखण्ड बिजली वितरण नि०लि०

कार्यालय विद्युत आपूर्ति प्रमण्डल, साहेबगंज

EMAIL ID :- eee\_sahibgani@yahoo.in

पत्रांक 193 /

दिनांक 28/01/2023 /

संचिका सं०—SESQ/GS/

प्रेषक,

वरीय प्रबंधक (तकनीकी)  
विद्युत आपूर्ति प्रमण्डल, साहेबगंज।

सेवा में,

जिला खनन पदाधिकारी,  
जिला खनन कार्यालय, साहेबगंज।

विषय—

बिना CTO/CTE एवं भंडारण अनुज्ञप्ति वाले कशरो की सूची उपलब्ध कराने के संबंध में।

प्रसंग—

1. जिला टॉस्क फोर्स (खनन), साहेबगंज की बैठक में प्रदत्त निर्देश।
2. उपायुक्त महोदय, साहेबगंज का पत्रांक 1270/एम० दिनांक 24.11.2020
3. इस कार्यालय का पत्रांक 1783 दिनांक 01.12.2022
4. महाप्रबंधक—सह—मुख्य अभियंता, विद्युत आपूर्ति क्षेत्र, दुमका का पत्रांक 882 दिनांक 23.08.2022
5. निदेशक, खान का पत्रांक 155 दिनांक 20.01.2023

महाराज,

उपर्युक्त विषयक के संबंध में सूचित करना है कि CTO/CTE एवं भंडारण अनुज्ञप्ति के अवधि समाप्ति की सूचना प्राप्त कुल 60 अर्द्ध उपभोक्ताओं का विद्युत संबंध विच्छेद कर दिया गया है। जिसकी सूची पत्र के साथ संलग्न की जा रही है। आग्रह है कि जिला अन्तर्गत बिना CTO/CTE एवं भंडारण अनुज्ञप्ति वाले बचे कशरों की सूची उपलब्ध कराने की कृपा की जाय ताकि वैसे कशरों के परिसरों का विद्युत संबंध विच्छेदन कर ट्रांसफार्मर इत्यादि विद्युत उपकरण खोलकर विधिसम्मत कार्रवाई की जा सके।

अनु०—तथैव।

विश्वासमाजन

वरीय प्रबंधक (तकनीकी),

विद्युत आपूर्ति प्रमण्डल, साहेबगंज

28/01/2023

## SAHIBGANJ

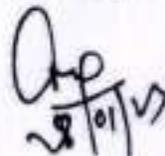
## CTO/CTE Disconnection Report

Sl. No.	Cons. No.	Name	Tariff	Disconnection Date
1	MZC1698HT	JAY MATA DI STONE WORKS	HT	29.07.2022
2	MZC1668HT	JAI MATA DI STONE WORKS	HT	29.07.2022
3	MZCLT01949	MAA BHAGWATI STONE CHIPS	LTIS	23.07.2022
4	MZCLT01699	DAUD MALTO	LTIS	23.07.2022
5	MZCLT01923	RADHA VIDYA SAGAR STONE WORKS	LTIS	23.07.2022
6	MZCLT01955	LADO STONE WORKS	LTIS	23.07.2022
7	MZCLT01748	M/S KRISHNA STONE CHIPS	LTIS	23.07.2022
8	NGLT000246	SIKANDRA BARNWAL	LTIS	23.07.2022
9	NGLT000235	IBRAHIM ANSARI	LTIS	23.07.2022
10	NGLT000360	RAM SARAN MAHTO	LTIS	23.07.2022
11	NGLT000425	KUMAR STONE WORKS	LTIS	23.07.2022
12	MZCLT01999	MAA BHAGWATI STONE	LTIS	23.07.2022
13	MZCLT02000	PRABHAT KUMAR BARNWAL	LTIS	23.07.2022
14	MZCLT01922	MANTU KUMAR SAH	LTIS	23.07.2022
15	MZCLT01918	VIRENDRA KUMAR	LTIS	23.07.2022
16	MZCLT01887	MANISH KUMAR SAH PROP OF- M/S MAHAKAL STONE WORKS	LTIS	23.07.2022
17	MZCLT01868	M/S R.N STONE WORKS	LTIS	23.07.2022
18	MZCLT01912	MAA KUNDALI STONE WORKS	LTIS	23.07.2022
19	MZCLT02136	NAV DURGA STONE WORKS	LTIS	23.07.2022
20	MZCLT01957	AWDESH KISHORE AND SONS	LTIS	26.07.2022
21	MZCLT01697	A.K. STONE WORKS	LTIS	26.07.2022
22	MZCLT01669	AAYUSHMAN STONE WORKS	LTIS	26.07.2022
23	MZCLT02017	BALAJI STONE WORKS	LTIS	26.07.2022
24	MGLT000404	RAM DARASH YADAV	LTIS	29.07.2022
25	MZCLT01667	JAI MATA DI STONE WORKS	LTIS	29.07.2022
26	MZCLT01638	PRACHI STONE WORKS	LTIS	29.07.2022
27	MZC1779HT	VISHAL KUMAR	HT	29.07.2022

## BARHARWA

## CTO/CTE Disconnection Report

Sl. No.	Cons. No.	Name	Tariff	Disconnection Date
28	DTPLT00127	MD. AHSAN ALI	LTIS	30.06.2022
29	DTPLT00129	AJAY KUMAR SAH	LTIS	30.06.2022
30	DTPLT00131	MEJARUL SHEKH	LTIS	30.06.2022
31	DTPLT00132	ABUL KASHIM SHEKH	LTIS	30.06.2022
32	DTPLT47883	SAFIUR RAHMAN	LTIS	30.06.2022
33	DTPLT47899	ILIYAS	LTIS	30.06.2022
34	DTPLT60151	SUKRUDDIN SHEKH	LTIS	30.06.2022
35	DTPLT60152	J. K. STONE WORKS	LTIS	30.06.2022

  
 28/07/22

36	DTPLT60324	VIKASH CHANDRA	LTIS-D	30.06.2022
37	FTLT000003	EKRAMUL HUSSAIN	LTIS	30.06.2022
38	FTPLT47904	MONIRUDDIN SHEKH	LTIS	30.06.2022
39	PJLT000054	ABDUL KASHIM SHEKH	LTIS	30.06.2022
40	PJLT000059	MD. HAZRAT SHEKH	LTIS	30.06.2022
41	PJLT047897	ASRAUL HAQUE	LTIS	30.06.2022
42	PJLT060585	AZMIR SHEKH	LTIS-D	30.06.2022

**RAJMAHAL**

**CTO/CTE Disconnection Report**

Sl. No.	Cons. No.	Name	Tariff	Disconnection Date
43	ADHLT00093	LALLU SINGH	LTIS	28.07.2022
44	KKLT000001	SANJAY YADAV	LTIS	28.07.2022
45	BMLT000011	MANISH CHOURASIA	LTIS	28.07.2022
46	MJPLT00245	RAJESH CHIRANIYA	LTIS	28.07.2022
47	MDH005HT	J. B. STONE WORKS	HT	28.07.2022
48	UDHHT001145	AAKASH ALI	HT	28.07.2022
49	UDHLT0004	MAA JAYATRI STONE WORKS	LTIS	28.07.2022
50	MDH0003HT	MAA RAKHA STONE WORKS	HT	01.08.2022

**List of HT LD Consumer's Under ESD, SBG**

Sl. No.	Name	Tariff
51	DOKANIYA STONE	HT
52	KRISHNA STONE	HT
53	TAPAN SINGH	HT
54	SHIV SHAKTI STONE	HT
55	SOMNATH GHOSE	HT
56	HASNAIN SEKH	HT
57	SAFIKUL ISLAM	HT
58	AMARJEET SINGH	HT
59	TARUN CHOUDHARY	HT
60	BHARGAT STONE	HT

*[Signature]*  
 Electrical Engineer  
 Electric Supply Division, Sahibganj

LIST OF PERMANENT DISCONNECTED CONSUMERS		
SL. NO.	NAME	CONSUMER NO.
1	AWEDH KISHOR AND SONS	MZCLT01957
2	MAHAMAYA STONE WORKS	MZCLT01913
3	JAI MATA DI	MZCLT01667
4	JAI MATA DI	MZC1698HT
5	JAI MATA DI	MZC1668HT
6	RATNESH KUMAR SINGH	BHALT00204
7	RATAN CHOUDHARY	MZCLT01822
8	SUNIL KUMAR BHARTIA	LHDLT00338
9	DURGA STONE WORKS	LHDLT00286
10	SHIV SHANKAR STONE WORKS	LHDLT00284
11	SHAKTI STONE WORKS	LHD44
12	KASHI VISHWANATH STONE WORKS	LHDLT00399
13	RAM DAS YADAV	MGLT000404
14	DINESH MAHTO	MZC1640HT
15	DEEPA BHAGAT	MZC1379HT
16	MANTU KUMAR SAH	MZCLT01921
17	RAJNESH KUMAR SINGH	MZCLT02137
18	MD MOJJAMMIL HAQUE	MGLT000191
19	M/s Maha laxmi Crusher & logistic	GWHT008
20	RAM RAHIM STONE WORKS	PIHT58
21	J K STONE WORKS	DTPLT60152
22	GAUTAM KUMAR SINGH	BKDLT0235
23	BASUKINATH YADAV	BPLT00001
24	ARIJUN YADAV	KKLT000003
25	BIMAL YADAV	SKGLT06002
26	AJMER SEKH	PJLT060585

*[Signature]*  
 Electrical Executive Engineer  
 Electric Supply Division, Sahibganj

*[Signature]*  
 20/11/2019

*[Signature]*  
 Electrical Executive Engineer  
 Electric Supply Division, Sahibganj



# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004

Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

2053

By email/Speedpost

Hon'ble NGT Matter  
Time Bound (Urgent)

Ref. No:-

Ranchi, Dated:-

From,

Shashikar Samanta,  
Chairman.

To,

The Divisional Railway Manager,  
DRM Office, Maida Division,  
Eastern Railway,  
P.O. - Jhaljhalia, Maida -732102.  
Email: drm@midt.railnet.gov.in.

**Sub: Direction under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 – Regarding.**

**Ref.: - Meeting dated 25/01/2023 of the Monitoring Committee.**

Whereas, the Joint Committee constituted by the Hon'ble NGT in O.A. 23/2022/EZ and other related matters has given certain recommendations, one of which read as "*Proposed railway siding near the school should be developed keeping safe distance from the school to prevent the children from getting affected by silicosis/respiratory problem.*"

Whereas, during the meeting of the Monitoring Committee on 25/01/2023, the Deputy Commissioner, Sahebganj has recommended that the Sakrigali Goods Shed, Sahebganj which is near a school should not be operated during the day time.

Now, therefore, in view of the above, and by exercising the powers vested under section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 it is, hereby, directed to ensure that the Sakrigali Goods Shed should be operated in night time only after obtaining the valid CTO from the Board. Moreover, necessary steps should be taken to shift the abovesaid Goods Shed in time bound manner and submit the Action Taken Report w.r.t. the same to the undersigned.

Sd/-  
(Shashikar Samanta)  
Chairman

Memo No. B-208

Ranchi, dated. 27/01/2023

**Copy to:** The Additional Chief Secretary, Forest, Environment and Climate Change Department, Govt. of Jharkhand / The Director, Mines Directorate, Govt. of Jharkhand for information and necessary action please.

(Yatindra Kumar Das)  
Member Secretary